



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-सा.-20052023-245968
CG-DL-W-20052023-245968

साप्ताहिक/WEEKLY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 20] नई दिल्ली, शनिवार, मई 20—मई 26, 2023 (वैशाख 30, 1945)
No. 20] NEW DELHI, SATURDAY, MAY 20—MAY 26, 2023 (VAISAKHA 30, 1945)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

NOTICE

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BY ORDER
Controller of Publication

CHANGE OF NAME

I hitherto known as ANITA MALIK W/o SATPAL, R/o 1501, Block-A, Jahangir Puri, Delhi-110033, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

ANITA MALIK
[Signature (in existing old name)]

I hitherto known as Major General SURESH K S/o K KESAVAPILLAI, employed as Major General in the appointment of the Director, DIQA, Bengaluru-560046, residing at H.No. A-1, DIQA House, DGQA Officers Enclave, JC Nagar PO, Bengaluru-560006, have changed my name and shall hereafter be known as Major General SURESH K PILLAI.

It is certified that I have complied with other legal requirements in this connection.

Major General SURESH K
[Signature (in existing old name)]

I hitherto known as ANSH SHARMA S/o NITIN, R/o A-106, Ground Floor, Uday Vihar, Chander Vihar, New Delhi-110041, have changed my name and shall hereafter be known as ANSH.

It is certified that I have complied with other legal requirements in this connection.

ANSH SHARMA
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR CHIRIPAL alias SANJAY CHIRIPAL S/o Late Sh. RAM KISHAN CHIRIPAL, R/o H.No. N-1 Riviera Apts., 45 Mall Road, Near University Metro Station, University Area, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as SANJAY CHIRIPAL.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR CHIRIPAL alias SANJAY CHIRIPAL
[Signature (in existing old name)]

I hitherto known as RIPIKA SETH alias RIPIKA LAMBA D/o KRISHAN KUMAR LAMBA, R/o A-723, Shastri Nagar, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as RIPIKA SETH.

It is certified that I have complied with other legal requirements in this connection.

RIPIKA SETH alias RIPIKA LAMBA
[Signature (in existing old name)]

I, TAMANNA VARMA W/o VIKRAMJIT BANERJEE, R/o C-67, Second Floor, Nizamuddin East, South Delhi-110013, have changed the name of my minor son VEDANT VIKRAMJIT BANERJEE aged 14 years and he shall hereafter be known as VEDANT SODHI BANERJEE.

It is certified that I have complied with other legal requirements in this connection.

TAMANNA VARMA
[Signature of Guardian]

I hitherto known as SAHADEV SINGH S/o MOTI RAM SINGH, R/o Jakh, Chamoli, Uttarakhand-246444, have changed my name and shall hereafter be known as SAHADEV SINGH DANGWAL.

It is certified that I have complied with other legal requirements in this connection.

SAHADEV SINGH
[Signature (in existing old name)]

I hitherto known as RAM KHILADI alias PAPPU S/o LALARAM, R/o A-1/177, Gali No. 5, Harsh Vihar, Mandoli, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as PAPPU.

It is certified that I have complied with other legal requirements in this connection.

RAM KHILADI alias PAPPU
[Signature (in existing old name)]

I, GAURAV PARWANDA Son of ASHOK PARWANDA, residing at B-488, 2nd Floor, New Friends Colony, South Delhi-110025, have changed the name of my minor daughter NISHCKA PARWANDA aged 15 years and she shall hereafter be known as NISSHCKA PARWANDA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV PARWANDA
[Signature of Guardian]

I hitherto known as GAURAV PARWANDA S/o ASHOK PARWANDA, residing at B-488, 2nd Floor, New Friends Colony, South Delhi -110025, have changed my name and shall hereafter be known as GAURAAV ASHOK PARWANDA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV PARWANDA
[Signature (in existing old name)]

I hitherto known as RUBY PARWANDA W/o GAURAV PARWANDA, residing at B-488 2nd Floor, New Friends Colony, South Delhi - 110025, have changed my name and shall hereafter be known as RUBY GAURAAV PARWANDA.

It is certified that I have complied with other legal requirements in this connection.

RUBY PARWANDA
[Signature (in existing old name)]

I hitherto known as MANDEEP PANESAR alias MANDEEP KAUR D/o KULDEEP SINGH PANESAR W/o JAGJEET SINGH, R/o B-152, 2nd Floor, Rampuri, Ghaziabad, UP-201011, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP PANESAR alias MANDEEP KAUR
[Signature (in existing old name)]

I hitherto known as JITENDER SINGH SRAN S/o RANJIT SINGH, R/o VPO Sekha Kalan, Tehsil Bagha Purana, Distt. Moga, Punjab-142049, have changed my name and shall hereafter be known as JATINDER SINGH SRAN.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH SRAN
[Signature (in existing old name)]

I hitherto known as AAYUSHI THAKUR alias AYUSHI THAKUR daughter of THAKUR PADMANABHAN, residing at C-6/6305, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as AYUSHI THAKUR.

It is certified that I have complied with other legal requirements in this connection.

AAYUSHI THAKUR alias AYUSHI THAKUR
[Signature (in existing old name)]

I hitherto known as BHARTI W/o ANIL PRAKASH MAKHIJA, R/o 169-C, Pocket-E, Dilshad Garden, East Delhi-110095, have changed my name and shall hereafter be known as BHARTI ARORA.

It is certified that I have complied with other legal requirements in this connection.

BHARTI
[Signature (in existing old name)]

I hitherto known as SUDHIR KUMAR S/o MANUAL MASSEY, R/o D 15/263, First Floor Sector -3, Rohini North West Delhi, Delhi.110085, have changed my name and shall hereafter be known as SUDHIR MASSEY. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR
[Signature (in existing old name)]

I hitherto known as VINAY S/o Late RAJIV KUMAR SHARMA, R/o H.No-A-19, Street No-1, Indira Niketan, Shahdara, North East Delhi-110094, have changed my name and shall hereafter be known as VINAY SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VINAY
[Signature (in existing old name)]

I hitherto known as MUKUL S/o Shri RAJENDER KUMAR, R/o B-655, Mangol Puri, North West Delhi New Delhi-110083, have changed my name and shall hereafter be known as MUKUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKUL
[Signature (in existing old name)]

I hitherto known as GORAV S/O AJJEK MASIH, R/o VPO Adraman, Teh. Nakodar, Jalandhar, Punjab-144041, have changed my name and shall hereafter be known as GORAV MATTU.

It is certified that I have complied with other legal requirements in this connection.

GORAV
[Signature (in existing old name)]

I hitherto known as RAMESH KUMAR son of Shri RAM MURAT, residing at R-525, Camp No.5, Jwalapuri, Delhi-110087, have changed my name and shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR
[Signature (in existing old name)]

I hitherto known as MOHD SHAHNAWAZ S/o MUSHLEHUDDIN, R/o 1379, Chatta Rajan Farash Khana, Delhi-110006, have changed my name and shall hereafter be known as SHAHNAWAZ.

It is certified that I have complied with other legal requirements in this connection.

MOHD SHAHNAWAZ
[Signature (in existing old name)]

I hitherto known as RANO DEVI W/o JOGINDER SINGH, R/o Village Fatehpur, Post Office Bhattlan, Teh. Dasuya, Distt. Hoshiarpur, Punjab-144213, have changed my name and shall hereafter be known as RAJ RANI.

It is certified that I have complied with other legal requirements in this connection.

RANO DEVI
[Signature (in existing old name)]

I hitherto known as REKHA RANI alias SNEHA BHATIA D/o MUKHTYAR SINGH W/o RAHUL KUMAR, R/o C-783, Vikas Puri, New Delhi-110018, have changed my name and shall hereafter be known as SNEHA BHATIA.

It is certified that I have complied with other legal requirements in this connection.

REKHA RANI alias SNEHA BHATIA
[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH GOYAT alias KULDIP SINGH S/o CHANDI RAM, R/o H.No-7, Kaimri Road, Vikas Colony, Hisar, Haryana-125001, have changed my name and shall hereafter be known as KULDEEP GOYAT.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH GOYAT alias KULDIP SINGH
[Signature (in existing old name)]

I hitherto known as ISHAAN SHARMA son of SWARANA KANTA SHARMA, R/o Bungalow No. 16, New Moti Bagh, New Delhi-110023, have changed my name and shall hereafter be known as ISHAAN SWARANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ISHAAN SHARMA
[Signature (in existing old name)]

I hitherto known as PUNAM BURA alias PUNAM D/o RANBIR SINGH W/o KULDEEP GOYAT, R/o H.No-7, Kaimri Road, Vikas Colony, Hisar, Haryana-125001, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

PUNAM BURA alias PUNAM
[Signature (in existing old name)]

I hitherto known as MANGAL S/o KARAN SINGH, R/o House No. 461-B, Bapoli (54), Panipat, Haryana-132104, have changed my name and shall hereafter be known as PRINCE.

It is certified that I have complied with other legal requirements in this connection.

MANGAL
[Signature (in existing old name)]

I hitherto known as HARSH S/o BALBIR CHAND, R/o Vill. Cholang, P.O. Daduwal, Tehsil Phillaur, Distt. Jalandhar, Punjab, India, have changed my name and shall hereafter be known as HARSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARSH
[Signature (in existing old Name)]

I, PARMEET SINGH Son of AMAR JEET SINGH, Residing at B-127, B-Block, Gujranwala Town Part-1, North West Delhi, Dr. Mukherjee Nagar, Delhi-110009, have changed the name of my minor son GURVANSH aged 17 years and he shall hereafter be known as GURVANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMEET SINGH
[Signature of Guardian]

I hitherto known as GUNEET KAUR D/o Sh. PARVINDER SINGH, R/o 206, 3rd Floor, State Bank Nagar, Paschim Vihar, Delhi, have changed my name and shall hereafter be known as GUNEET KAUR DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

GUNEET KAUR
[Signature (in existing old name)]

I hitherto known as SHARDA KUMARI BEHL alias SHARDA BEHL D/o GULZARI LAL, W/o KULWANT KUMAR, employed as LSG Supervisor New Delhi Stg. Dn. Department of Post, R/o Flat-218, Pocket-3, Sec. 23, Rohini, Delhi-110085, have changed my name and shall hereafter be known as SHARDA BEHL.

It is certified that I have complied with other legal requirements in this connection.

SHARDA KUMARI BEHL alias SHARDA BEHL
[Signature (in existing old name)]

I hitherto known as ROOBINA D/o FAIMUDADIN, Residing at 906, New Rajinder Appartment, Mahipalpur, Desu Wali Gali, Mahipal Pur, South West Delhi, Delhi, have changed my name and shall hereafter be known as ROOBINA SHAIKH.

It is certified that I have complied with other legal requirements in this connection.

ROOBINA
[Signature (in existing old name)]

I hitherto known as SHUBHAMPREET SINGH S/o HARMAIL SINGH, R/o Sidhwan Dona, Kapurthala, Punjab-144625, have changed my name and shall hereafter be known as SINGH SHUBHAMPREET.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAMPREET SINGH
[Signature (in existing old name)]

I hitherto known as NAVEEN S/o JAY PRAKASH, R/o G-3, Kunwar Singh Nagar, Nangaloi, Delhi-110041, have changed my name and shall hereafter be known as NAVEEN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN
[Signature (in existing old name)]

I hitherto known as SAMREEN alias SAMREEN MALIK D/o KALLU KHAN, R/o 246/57, East School Block, Indra Colony, Mandawali, Fazalpur, East Delhi-110092, have changed my name and shall hereafter be known as SAMREEN MALIK.

It is certified that I have complied with other legal requirements in this connection.

SAMREEN alias SAMREEN MALIK
[Signature (in existing old name)]

I hitherto known as BHAWNA DEEP SONI alias BHAWNA DOGRA daughter of SUDHIR DOGRA, and wife of DEEP, Presently, residing at A/14, Street No. 13, Near David School, Dayalpur, Karawal Nagar, North East Delhi-110094, Permanently residing at E/215, The Palace, Ajwa Nimeta Road, Nr. Pioneer Medical Collage, Vadodara, Gujarat-390019, have changed my name and shall hereafter be known as BHAWNA DEEP SONI.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA DEEP SONI alias BHAWNA DOGRA
[Signature (in existing old name)]

I hitherto known as KM NAUSHABA W/o SAHIL ABBAS, R/o H.No.-C170, Kh. No. 2/2, Street No. 3, Sangam Vihar, Wazirabad, Delhi-110084, have changed my name and shall hereafter be known as NAUSHABA ABBAS.

It is certified that I have complied with other legal requirements in this connection.

KM NAUSHABA
[Signature (in existing old name)]

I hitherto known as SWEETY CHHABRA alias ANU CHHABRA D/o GURUBAKESH NAGPAL, W/o Late VIJAY KUMAR CHHABRA, R/o 105, Inder Puri Mohla, D-Block, Sirsa, Sirsa-125055, have changed my name and shall hereafter be known as SWEETY CHHABRA.

It is certified that I have complied with other legal requirements in this connection.

SWEETY CHHABRA alias ANU CHHABRA
[Signature (in existing old name)]

I hitherto known as SARLA DEVI W/o U.C. JHA, R/o B-41 Gali No.-5 Mandawali, Uncheper Shakar Pur East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SEEMA JHA.

It is certified that I have complied with other legal requirements in this connection.

SARLA DEVI
[Signature (in existing old name)]

I hitherto known as FOZIA AHMAD ALI alias FAUZIA HUSSAIN D/o A ALI, W/o IQBAL HUSSAIN, R/o Flat No.-502, Aster 7, Supertech Emerald Court, Plot No. 4, Sec 93A, Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as FAUZIA HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

FOZIA AHMAD ALI alias FAUZIA HUSSAIN
[Signature (in existing old name)]

I hitherto known as C R SUNITHA LAKSHMI alias M SUNITHA REDDY alias MAHADEVAPALLI SUNITHA REDDY W/o MAHADEVAPALLI SURESH KUMAR REDDY, D/o CHINTAM REDDAIAH, R/o Flat No.-116, Third Floor, Pocket-2, Sector-9, Dwarka, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as MAHADEVAPALLI SUNITHA REDDY.

It is certified that I have complied with other legal requirements in this connection.

C R SUNITHA LAKSHMI alias M SUNITHA REDDY
alias MAHADEVAPALLI SUNITHA REDDY
[Signature (in existing old name)]

I hitherto known as NEENA D/o AMAR SINGH, R/o C-80, 2nd Floor, Tagore Garden Extension, Rajouri Garden, Delhi-110027, have changed my name and shall hereafter be known as NEENA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NEENA
[Signature (in existing old name)]

I hitherto known as RANJEET Son of SITA RAM MEHTA, residing at B-181, Raghubir Nagar, Tagore Garden, New Delhi-110027, have changed my name and shall hereafter be known as RANJEET KUMAR MEHTA.

It is certified that I have complied with other legal requirements in this connection.

RANJEET
[Signature (in existing old name)]

I, DUSHYANT SINGH AHLAWAT son of HARISH CHANDER AHLAWAT, residing at RZ-56, Gopal Nagar Phase-1, Surakh Pur Road, Najafgarh, South West Delhi, Delhi 110043, have changed the name of my minor son KANISHK aged 11 years and he shall hereafter be known as KANISHK AHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

DUSHYANT SINGH AHLAWAT
[Signature of Guardian]

I, DUSHYANT SINGH AHLAWAT son of HARISH CHANDER AHLAWAT, residing at RZ-56, Gopal Nagar Phase-1, Surakh Pur Road, Najafgarh, South West Delhi, Delhi 110043, have changed the name of my minor daughter JIYA aged 13 years and she shall hereafter be known as JIYA AHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

DUSHYANT SINGH AHLAWAT
[Signature of Guardian]

I hitherto known as AMANJOT KAUR W/o PUNEET BAKSHI, residing at 345/4 1st Floor, Near Jain Mandir, Govindpuri, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as SHAILJA BAKSHI.

It is certified that I have complied with other legal requirements in this connection.

AMANJOT KAUR
[Signature (in existing old name)]

I hitherto known as SUMIT alias BALRAJ S/o JAI PARKASH, R/o Vill. Badli, Distt. Jhajjar, Haryana-124105, have changed my name and shall hereafter be known as BALRAJ.

It is certified that I have complied with other legal requirements in this connection.

SUMIT alias BALRAJ
[Signature (in existing old name)]

I hitherto known as MEENA RANI alias KAMALJIT KAUR D/o OM PARKASH, W/o PARAMJIT RAM, R/o Village Sadha Chak, Sada Chak Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as KAMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MEENA RANI alias KAMALJIT KAUR
[Signature (in existing old name)]

I hitherto known as DEV RAJ S/o JAY RAM SINGH, R/o Bhim Bigha, Jamuara, Nawada, Bihar-805103, have changed my name and shall hereafter be known as RANJAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEV RAJ
[Signature (in existing old name)]

I, JAISHANKAR PRASAD son of Shri GOPAL PRASAD, residing at Delhi (Residential Address) CB-80, 2nd Floor, Ring Road, Naraina Village, South West Delhi, Delhi-110028, have changed the name of my minor daughter MUSKAN KUMARI aged 12 years and she shall hereafter be known as ADITI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

JAISHANKAR PRASAD
[Signature of Guardian]

I, JAISHANKAR PRASAD S/o Shri GOPAL PRASAD, R/o CB-80, 2nd Floor, Ring Road, Naraina Village, South West Delhi-110028, have changed the name of my minor daughter CHANDANI KUMARI aged 07 years and she shall be hereafter known as SRISHTI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

JAISHANKAR PRASAD
[Signature of Guardian]

I hitherto known as SOLOMON SILVESTER PETER S/o SILVESTER PETER, R/o House No. 40, Gali No.-6, Dhirpur, Dr. Mukherjee Nagar S.O. North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as RONAK TUTEJA PETER. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SOLOMON SILVESTER PETER
[Signature (in existing old name)]

I hitherto known as NISHANT SHARMA S/o MAHENDR DUTT SHARMA, R/o Mohalla Mandi Parikshit Garh, Meerut Uttar Pradesh-250406, have changed my name and shall hereafter be known as NISHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NISHANT SHARMA
[Signature (in existing old name)]

I hitherto known as SHAHID alias MOHAMMAD SHAHID S/o AKBAR ALI, residing at H.No. E-967, East Babarpur Extn., Delhi-110032, have changed my name and shall hereafter be known as MOHAMMAD SHAHID.

It is certified that I have complied with other legal requirements in this connection.

SHAHID alias MOHAMMAD SHAHID
[Signature (in existing old name)]

I hitherto known as JITENDER PAL SHARMA alias JITENDER PAL alias JITENDER SHARMA S/o DHARAM PAL SHARMA, R/o Flat No.-76D, Sunder Apartment GH 10, Paschim Vihar, Delhi-110087, have changed my name and shall hereafter be known as JITENDER BHARGAVA.

It is certified that I have complied with other legal requirements in this connection.

JITENDER PAL SHARMA alias JITENDER PAL alias
JITENDER SHARMA
[Signature (in existing old name)]

I hitherto known as REKHA MANNAN alias BHAWNA SHARMA W/o ANKUR SHARMA D/o KAILASH KUMAR MANNAN, R/o B-3/88, Ashok Vihar, Phase-2, Delhi-110052, have changed my name and shall hereafter be known as BHAWNA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

REKHA MANNAN alias BHAWNA SHARMA
[Signature (in existing old name)]

I hitherto known as SONIA D/o HARJINDER SINGH, residing at Village Dogarpur, P.O. Basiala, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, (India), have changed my name and shall hereafter be known as SONIA DAROCH.

It is certified that I have complied with other legal requirements in this connection.

SONIA
[Signature (in existing old name)]

I hitherto known as RAJINDER KUMAR S/o SHARDHA RAM, residing at Village Gohawar, P.O. Gohawar, P.S. Goraya, Tehsil Phillaur, District Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as RAJINDER KUMAR MEHMI.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KUMAR
[Signature (in existing old name)]

I, MOHAN LAL SINGH S/o SEVA SINGH, R/o 4/2875 Gali No. 1-A, Bihari Colony, Shahdara, East Delhi, Delhi-110032, have changed the name of my minor son ALEX SINGH aged 14 years and he shall hereafter be known as YUVRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHAN LAL SINGH
[Signature of Guardian]

I hitherto known as MASTER PRASHANT son of Shri ASHOK KUMAR, residing at Flat No. 128A, Kh. No. 12/11, Dwarka Vihar Phase-1, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as PRASHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MASTER PRASHANT
[Signature (in existing old name)]

I hitherto known as MONIKA W/o SUMIT PHULIA, R/o 121, MIG Flats, Prasad Nagar, Karol Bagh, Central Delhi-110005, have changed my name and shall hereafter be known as MONIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONIKA
[Signature (in existing old name)]

I hitherto known as KUNAL S/o RAKESH SINGH, R/o A-151, Harijan Basti, Kondli, Delhi-110096, have changed my name and shall hereafter be known as KUNAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUNAL
[Signature (in existing old name)]

I hitherto known as PRERNA daughter of HARI KRISHAN, residing at B-3/167, Nand Nagri, Mandoli Saboli, North East Delhi-110093, have changed my name and shall hereafter be known as PRERNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRERNA
[Signature (in existing old name)]

I hitherto known as Km. MONIKA SAKHUJA alias MONIKA CHUGH daughter of OM PRAKASH SAKHUJA and wife of KAMAL KUMAR, residing at Sector-16, A-2/91, 92, First Floor, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as MONIKA CHUGH.

It is certified that I have complied with other legal requirements in this connection.

Km. MONIKA SAKHUJA alias MONIKA CHUGH
[Signature (in existing old name)]

I hitherto known as PANKAJ KUMAR S/o MOTI LAL VERMA, R/o Belahiya (Nasaratpur), Jaisingh Mau, Teh. Bikapur, Distt. Ayodhya, Uttar Pradesh-224195, have changed my name and shall hereafter be known as PANKAJ KUMAR PATEL.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR
[Signature (in existing old name)]

I hitherto known as PANKAJ S/o TARSEM LAL, R/o 104, Jyotermai Colony, Opp. PNB Bank, Railway Road, Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ
[Signature (in existing old name)]

I hitherto known as ANITH KUMAR SREENIDHI KONTHUM alias ANITH KUMAR SREENIDHI K alias ANITH KUMAR SREENIDHI S/o K SAMPATH KUMAR, R/o 23-5-523 Sreenidhi Nilayam, Laldarwaza, Hyderabad-500065, have changed my name and shall hereafter be known as ANITH KUMAR SREENIDHI.

It is certified that I have complied with other legal requirements in this connection.

ANITH KUMAR SREENIDHI KONTHUM alias ANITH KUMAR SREENIDHI K alias ANITH KUMAR SREENIDHI
[Signature (in existing old name)]

I hitherto known as AKHILESH SAW alias B.N. PD., son of RAM BACHAN SHAW, residing at New Etwarpur Aditya Puri, Lalu Path, P.O.-Kurthaul, P.S.-Kurthaul, District- Patna, State- Bihar, Pin-804453, have changed my name and shall hereafter be known as BIDYANAND PRASAD.

It is certified that I have complied with other legal requirements in this connection.

AKHILESH SAW alias B.N. PD.
[Signature (in existing old name)]

I hitherto known as NANDKISHOR son of TAMESHWAR PRASAD SAHU, residing at 208K Village Hardi, Post Bija Kargi Road, District Bilaspur, Chhattisgarh-495113, have changed my name and shall hereafter be known as NANDKISHOR SAHU.

It is certified that I have complied with other legal requirements in this connection.

NANDKISHOR
[Signature (in existing old name)]

I hitherto known as GURNOOR daughter of AMRIT PAL SINGH MALHOTRA, residing at 433, Cool road, Mota Singh Nagar, Jalandhar, Punjab, have changed my name and shall hereafter be known as GURNOOR MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

GURNOOR
[Signature (in existing old name)]

I hitherto known as SHINDER PAL KAUR W/o MALKIT SINGH, R/o Kamal Patti, VPO Dargu, Tehsil & Distt Moga (Punjab)-142048, India, have changed my name and shall hereafter be known as CHHINDERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHINDER PAL KAUR
[Signature (in existing old name)]

I hitherto known as SANJEEV JOLLY S/o OM PRAKASH JOLLY, R/o J-254, Saket, New Delhi-110017, have changed my name and shall hereafter be known as SANNJEEV JOLLY.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV JOLLY
[Signature (in existing old name)]

I hitherto known as NEERAJ S/o RAJBIR SINGH employed as Scientific Officer-D in HPU, INRP (O) - Reprocessing Plant, NRB, BARC, Tarapur-401502, residing at Type C-89 Flat No. 06, BARC Staff Colony, Near Chitralaya Talkies, Salwad, Boisar, Tarapur, P.O.-Tapp, Tal.-Palghar, Distt.-Palghar-401504, (Maharashtra), have changed my name and shall hereafter be known as NEERAJ PARASHAR.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ
[Signature (in existing old name)]

I hitherto known as RAJNI RATRA D/o MADAN LAL RATRA W/o NAVEEN KUMAR, R/o House Number-1343, Urban Estate Phase-2, Garha, Jalandhar, Punjab-144022, have changed my name and shall hereafter be known as DIVYA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI RATRA
[Signature (in existing old name)]

I hitherto known as SARBJEET SINGH S/o LAKHA SINGH, R/o H.No. 44, Sodal Road, Kailash Nagar, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as SARABJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARBJEET SINGH
[Signature (in existing old name)]

I hitherto known as ANIKET son of Sh. ROHIT MALHOTRA, resident of Nurpur Adda, Pathankot Road Nurpur, Jalandhar, Punjab, India, have changed my name from ANIKET to ANIKET MALHOTRA and shall hereafter be known as ANIKET MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ANIKET
[Signature (in existing old name)]

I hitherto known as SUJATA DNYANESHWAR SAWANT D/o DNYANESHWAR SAWANT W/o SACHIN GAWADE, R/o Kodali, Post-Tillarinaragar, Tal-Chandgad, Distt.-Kolhapur, Maharashtra-416527, have changed my name and shall hereafter be known as SUJATA SACHIN GAWADE.

It is certified that I have complied with other legal requirements in this connection.

SUJATA DNYANESHWAR SAWANT
[Signature (in existing old name)]

I, SHANKAR KUMAR KOLANDAIVELU Son of KOLANDAIVELU M employed as SR Program Manager in Summit IT Solutions Pvt Ltd, Residing At A-304, Charitha Blossom, Beml Layout, 15th Cross, 8th Main, Thubarahalli, Bangalore, Karnataka-560066, have changed the name of my minor daughter HARSHINI S L alias HARSHINI SHANKAR LAKSHMI alias HARSHINI SHANKAR aged 14 years and she shall hereafter be known as HARSHINI SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR KUMAR KOLANDAIVELU
[Signature of Guardian]

I hitherto known as BONALA V S KAMESWARARAO Son of BONALA V S SOMAYAJULU, resident at LIG (H)-2, Vuda Colony, Rajiv Nagar, Vijayawada urban, Andhra Pradesh- 520015, have changed my name and shall hereafter be known as BONALA V S KAMESWARA KARTHIK.

It is certified that I have complied with other legal requirements in this connection.

BONALA V S KAMESWARARAO
[Signature (in existing old name)]

I hitherto known as GOBINDER SINGH alias RAVINDER SINGH S/o AJAIB SINGH, residing at Village Mithewal, Sangrur, Malerkotla, Punjab-148020, have changed my name and shall hereafter be known as GURWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GOBINDER SINGH alias RAVINDER SINGH
[Signature (in existing old name)]

I hitherto known as HARCHARAN SINGH S/o UJAGAR SINGH DHALIWAL, residing at House No.72, Sunet, District Ludhiana, Punjab-141012, have changed my name and shall hereafter be known as CHARAN SINGH DHALIWAL.

It is certified that I have complied with other legal requirements in this connection.

HARCHARAN SINGH
[Signature (in existing old name)]

I hitherto known as ADDANKI SAI KUMARI alias SANAMANDRA SAI SRI daughter of ADDANKI VENKATESWARA RAO wife of SATISH, resident at 8-763/1, Indira colony, Ravulapalem Mandalam, Dr. B.R Ambedkar Konaseema, Andhra Pradesh-533238, have changed my name and shall hereafter be known as SANAMANDRA SAI SRI.

It is certified that I have complied with other legal requirements in this connection.

ADDANKI SAI KUMARI alias SANAMANDRA SAI SRI
[Signature (in existing old name)]

I, C S HANUMEGOWDA S/o Late S SHIVANAGAPPA, residing at K Choodahalli, Somanahalli, Kanakapura Road, Bangalore 560082 India, have changed the name of my minor daughter POORVIKA C H aged 15 years and she shall be hereafter known as RUCHITHA GOWDA C H.

It is certified that I have complied with other legal requirements in this connection.

C S HANUMEGOWDA
[Signature of Guardian]

I hitherto known as POOJA alias POOJA GOEL D/o ASHA RAM GOEL, residing at-V-287, Khajur Wali Gali No. 2, Arvind Nagar, Garhi Mendu, Bhajanpura, North East, Delhi-110053, have changed my name and shall hereafter be known as RUCHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

POOJA alias POOJA GOEL
[Signature (in existing old name)]

I hitherto known as SHARDA W/o SOHAN LAL, residing at Ward Number-17, Tibbi, Po-Tibbi, Tehsil-Tibbi, District-Hanumangarh, Rajasthan, 335526, have changed my name and shall hereafter be known as POONAM DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHARDA
[Signature (in existing old name)]

I hitherto known as RAJJAN DWIVEDI D/o ARVIND DWIDVEDI, residing at A-103 SDS NRI Residency, Omega-2, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as ANA DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

RAJJAN DWIVEDI
[Signature (in existing old name)]

I hitherto known as KAMALJEET KAUR D/o BOOTA SINGH W/o SARABJIT SINGH, R/o H.No. 44, Sodal Road, Kailash Nagar, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as KAMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET KAUR
[Signature (in existing old name)]

I hitherto known as MAMTA W/o RAM LAL, residing at 30 A.S Villa Colony, Kala Singha Road, Basti Sheikh, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as MAMTA RANI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA
[Signature (in existing old name)]

I hitherto known as VARINDER SINGH SANDHU S/o GURCHARAN SINGH, R/o German Colony Faridkot, Punjab, have changed my name and shall hereafter be known as VARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARINDER SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as VARINDER SINGH SADHAR GILL S/o HARDEV SINGH, R/o VPO: Dhurkot, District Faridkot, Punjab, have changed my name and shall hereafter be known as VARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARINDER SINGH SADHAR GILL
[Signature (in existing old name)]

I hitherto known as AMANDEEP S/o BUDH NATH, R/o VPO Daryapur, Tehsil Nawanshahr, District SBS Nagar, 144517 Punjab, have changed my name and shall hereafter be known as AMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP
[Signature (in existing old name)]

I hitherto known as REKHA D/o GURMIT LAL, residing at Vill. Bajuha Khurd, Distt. Jalandhar-144033, Punjab, India, have changed my name and shall hereafter be known as RANI REKHA.

It is certified that I have complied with other legal requirements in this connection.

REKHA
[Signature (in existing old name)]

I hitherto known as SASWATI HAZRA alias SASWATI ROY D/o SITAL HAZRA and W/o BIDHAN ROY, R/o Kouri, Sanmura, Garhbeta-I, Paschim Medinipur, West Bengal-721127, have changed my name and shall hereafter be known as SASWATIE HAZRA.

It is certified that I have complied with other legal requirements in this connection.

SASWATI HAZRA alias SASWATI ROY
[Signature (in existing old name)]

I hitherto known as BIPLAB GHOSH S/o NAGEN GHOSH, R/o Madhya Durganagar, Station Road, North Dum Dum North 24 Parganas, West Bengal-700065, have changed my name and shall hereafter be known as SUMIT GHOSH.

It is certified that I have complied with other legal requirements in this connection.

BIPLAB GHOSH
[Signature (in existing old name)]

I hitherto known as KULDEEP KUMARI W/o BISHAN SINGH, R/o Mohalla-Tilla, Village-Kothi, PO-Kamahi Devi, Tehsil-Mukerian, Distt-Hoshiarpur, Punjab-144223, have changed my name and shall hereafter be known as KULDIP KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMARI
[Signature (in existing old name)]

I hitherto known as BHUPINDER SINGH S/o KUNAN SINGH, R/o Village Satowal P/o Jamalpur, Tehsil Baba Bakala, District Amritsar, Punjab, India, have changed my name and shall hereafter be known as PINDERPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH
[Signature (in existing old name)]

I hitherto known as MUNNI KUMARI, W/o NAVEEN KUMAR, R/o Station Chowk Pokhara, Post-Bettiah, West Champaran, Bihar-845438, have changed my name and shall hereafter be known as MANILA SRIWASTAVA.

It is certified that I have complied with other legal requirements in this connection.

MUNNI KUMARI
[Signature (in existing old name)]

I hitherto known as MEDANI PRASAD MAHTO S/o GOPINATH MAHTO, R/o P.O. Nawadih, Kotangdag, Ranchi, Jharkhand-835204, have changed my name and shall hereafter be known as MANTRESHANAND.

It is certified that I have complied with other legal requirements in this connection.

MEDANI PRASAD MAHTO
[Signature (in existing old name)]

I hitherto known as BIDHAN ROY S/o PARTHA SARATHI ROY, R/o No. 111/1/6 Raja Ram Mohan Roy Road, Purba Barisha, Thakurpukur Mahestola South, 24 Parganas, West Bengal-700008, have changed my name and shall hereafter be known as BIDHANN ROY.

It is certified that I have complied with other legal requirements in this connection.

BIDHAN ROY
[Signature (in existing old name)]

I, KONKINI RAJU S/o KONKINI RAM, R/o Plot No. 631,632, Flat No. 103, Sristi Nivas, Padma Nagar Phase 2, Near Ring Road, Quthbullapur, Chintal, Hyderabad, Telangana-500054, have changed my minor son KONKINI VINIL aged 14 years and he shall hereafter be known as JOEL D'SOUZA.

It is certified that I have complied with other legal requirements in this connection.

KONKINI RAJU
[Signature of Guardian]

I hitherto known as PARAMJEET KOUR W/o SUKHJINDER SINGH, residence of Vill. Mehatpur, P.O. Mehatpur Oladani, SBS Nagar, Punjab, India, have changed the name of my minor son GAURAVJEET SINGH THANDI aged 13 years 6 months and he shall hereafter known as GAURAV THANDI.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KOUR
[Signature of Guardian]

I hitherto known as SONIA SHARMA alias SONIA THAPA D/o NEEMA LAL SHARMA W/o AMRIT SINGH THAPA, residing at C-6/103, Sector-5, Rohini, Delhi-110085, have changed my name and shall hereafter be known as SONIA THAPA.

It is certified that I have complied with other legal requirements in this connection.

SONIA SHARMA alias SONIA THAPA
[Signature (in existing old name)]

I hitherto known as MOTI LAL SHARMA alias M.L. SHARMA S/o Late Sh. OM PRAKASH SHARMA, R/o VI-65, 1st Floor, Budh Vihar, Delhi-110086, have changed my name and shall hereafter be known as MANISH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MOTI LAL SHARMA alias M.L. SHARMA
[Signature (in existing old name)]

I hitherto known as MANJU SHARMA alias YOGITA SHARMA alias YOGITA VASHISHT D/o YAGESH CHAND SHARMA W/o MUKESH VASHISHT, R/o 119-A, Hari Nagar, Ashram, Delhi-110014, have changed my name and shall hereafter be known as YOGITA VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

MANJU SHARMA alias YOGITA SHARMA alias
YOGITA VASHISHT
[Signature (in existing old name)]

I hitherto known as SUSHANT S/o SHATRUDHAN KUMAR SINGH, R/o Village-Kuari Khurd, Post-Balwa Kuari, District-Vaishali, Bihar-844101, have changed my name and shall hereafter be known as SUSHANT SINGH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

SUSHANT
[Signature (in existing old name)]

I hitherto known as HARBHAJAN KAUR D/o MANGAT RAM W/o JIT RAM, R/o H.No. B-4/89 Aarnhali Mohalla, Rahon, Teh. Nawanshahr, Distt Shaheed Bhagat Singh Nagar (Punjab)-144517, have changed my name and shall hereafter be known as BHAJAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN KAUR
[Thumb Impression]

I hitherto known as BHIM RAO V N S/o NARASINGA RAO, residing at Vaddarahalli, Magadi, Yannegere, Ramanagar, Karnataka-562127, have changed my name and shall hereafter be known as SURESH GAIKWAD VADDARAHALLI NARASINGA RAO.

It is certified that I have complied with other legal requirements in this connection.

BHIM RAO V N
[Signature (in existing old name)]

I hitherto known as SANTI ARYA wife of SOHAN LAL, residing at B-206, Ranjit Avnenue, Amritsar-143001, Punjab have changed my name and shall hereafter be known as SHANTI ARYA.

It is certified that I have complied with other legal requirements in this connection.

SANTI ARYA
[Signature (in existing old name)]

I hitherto known as KULDEEP S/o VIJAY SHROTRIYA, resident of Flat No. 14103, 14th Floor, Tower - 7D1, GH - 7, Crossing Republik Dundahera, Ghaziabad, Uttar Pradesh-201016, have changed my name and shall hereafter be known as KULDEEP SHROTRIYA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature (in existing old name)]

I, SMITA SINGH W/o VIVEK VIKRAM KUSHAWAHA, resident of 1423, 4th Main, 21st Cross, Near 3M Car Care, HSR Layout, Sector-7, Bangalore, Karnataka-560102, have changed the name of my minor son REYAANSH VIKRAM SINGH aged 5 years and he shall hereafter be known as RISHI VIKRAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SMITA SINGH
[Signature of Guardian]

I hitherto known as DEEPSHEKA MISHRA D/o SHAILESH MISHRA, resident of 3/G-1, C-Block, Dilshad Garden, New Delhi-110095, have changed my name and shall hereafter be known as SHIKHA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

DEEPSHEKA MISHRA
[Signature (in existing old name)]

I, ASHISH ROHILLA S/o CHANDER SHEKHAR, resident of 1/10538, Mohan Park, Naveen Shahadara, Rohtash Nagar, North East Delhi-110032, have changed the name of my minor son SHIVAANSH ROHILLA aged 5 years and he shall hereafter be known as UTKARSH ROHILLA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH ROHILLA
[Signature of Guardian]

I hitherto known as KAMINI W/o SURAJ KUMAR BAWA, R/o Village-Dugri Rajputtan, PO-Tanda Ram Sahai, Tehsil-Mukerian, Distt-Hoshiarpur, Punjab-144214, have changed my name and shall hereafter be known as KAMINI BAWA.

It is certified that I have complied with other legal requirements in this connection.

KAMINI
[Signature (in existing old name)]

I hitherto known as JAGDIP SINGH S/o BACHITTAR SINGH, residing at Near Primary School, VPO Mehna, Distt. Moga-142011, Punjab, India, have changed my name and shall hereafter be known as JAGDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGDIP SINGH
[Signature (in existing old name)]

I hitherto known as KAMALJIT KAUR W/o KAMALJEET SINGH, R/o VPO-Tajpur, Jalandhar, Punjab-144026, have changed my name and shall hereafter be known as KAMALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT KAUR
[Signature (in existing old name)]

I hitherto known as YARUN KHERA S/o NAGINDER KHERA, residing at H.No. 75A/53C, Garden Colony, Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as VARUN KHERA.

It is certified that I have complied with other legal requirements in this connection.

YARUN KHERA
[Signature (in existing old name)]

I hitherto known as KANWALJIT KAUR W/o GURMAIL SINGH, residing at Village Mihan Singh Wala, Tehsil Zira, Distt. Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as KAMALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KANWALJIT KAUR
[Signature (in existing old name)]

I hitherto known as MALKIT SINGH S/o MOHINDER SINGH, residing at VPO Khiranwali, Distt. Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as MALKIAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MALKIT SINGH
[Signature (in existing old name)]

I hitherto known as SUJEDA BEGUM D/o MEHMUD ALI, R/o Ward No-8, Mangaldoi, Darrang, Assam-784125, have changed my name and shall hereafter be known as SAFRIN KHAN.

It is certified that I have complied with other legal requirements in this connection.

SUJEDA BEGUM
[Signature (in existing old name)]

I hitherto known as MAKHAN LAL JAIN S/o OM PARKASH JAIN, R/o House No-11/173/3, Dana Mandi Banga, Nawanshahr, Punjab-144505, have changed my name and shall hereafter be known as RAKESH KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

MAKHAN LAL JAIN
[Signature (in existing old name)]

I hitherto known as KAMALA DEVI W/o MISHREELAL, R/o Kuthond, Jalaun, Kuthond, Uttar Pradesh-285125, have changed my name and shall hereafter be known as KAMLASHRI.

It is certified that I have complied with other legal requirements in this connection.

KAMALA DEVI
[Signature (in existing old name)]

I hitherto known as NUPUR SAXENA W/o ANAND VAID, R/o 33/23, Adarsh Nagar, Near Sai Baba Temple, Rakabganj, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as NUPUR ANAND VAID.

It is certified that I have complied with other legal requirements in this connection.

NUPUR SAXENA
[Signature (in existing old name)]

I hitherto known as AJAY KISHORE S/o NARESH BAHADUR SRIVASTAVA, R/o C G N 116, Phase -2, Shivaji Marg, DLF Capital Greens, Ramesh Nagar, West Delhi-110015, have changed my name and shall hereafter be known as AJAY KISHORE SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KISHORE
[Signature (in existing old name)]

I hitherto known as SHADAB S/o FAROOQ AHMAD, R/o B-1/465, J.J Colony Madanpur Khadar, Sarita Vihar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as SHADAB AHMAD ANSARI.

It is certified that I have complied with other legal requirements in this connection.

SHADAB
[Signature (in existing old name)]

I hitherto known as JAIDEEP RAWAT S/o YOGENDRA, R/o 237, Chajjupur 1, Chajjupur Ki Mandaiya, Ghaziabad, Uttar Pradesh-245101, have changed my name and shall hereafter be known as KULDEEP.

It is certified that I have complied with other legal requirements in this connection.

JAIDEEP RAWAT
[Signature (in existing old name)]

I, SAURABH BAMOTRA S/o RAJENDRA PRASHAD, R/o 378/5, Govind Puri, Kalka Ji, South Delhi, Delhi-110019, have changed the name of my minor son CHITRAKSH BAMOTRA aged about 2 years and he shall hereafter be known as HARSHIV BAMOTRA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH BAMOTRA
[Signature of Guardian]

I hitherto known as SATNAM KAUR W/o DIAL CHAND, R/o VPO Bholath Kapurthala Punjab-144622, have changed my name and shall hereafter be known as SATWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATNAM KAUR
[Signature (in existing old name)]

I hitherto known as UPDESH KUMAR SHARMA son of SOMPAL SHARMA, residing at 08 Radharani Enclave Colony, Harungala to Bhartoul Road, Near Ashiyana Colony, Bareilly (UP) 243005, have changed my name and shall hereafter be known as RISHABH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UPDESH KUMAR SHARMA
[Signature (in existing old name)]

I hitherto known as SARDARA SINGH S/o DARSHAN SINGH, residing at VPO. Sahidra, Tehsil Balachaur, Distt. SBS Nagar, have changed my name and shall hereafter be known as DIDAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARDARA SINGH
[Signature (in existing old name)]

I hitherto known as PRAKASH KOTHARI son of JHUMAR MAL KOTHARI, residing at D-163, Near St. Margaret School, Sector 14, Rohini, Prashant Vihar, North West Delhi, Delhi 110085 have changed my name and shall hereafter be known as PREM PRAKASH KOTHARI.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH KOTHARI
[Signature (in existing old name)]

I hitherto known as K GEETHA alias GEETHA K, W/o BABANNA SURESH, R/o 238/153, Subhashchandra Bose Road, Kasturi Krishna, Arasinakunte, Bangalore Rural, Karnataka- 562123, have changed my name and shall hereafter be known as GEETHA SURESH.

It is certified that I have complied with other legal requirements in this connection.

K GEETHA alias GEETHA K
[Signature (in existing old name)]

I hitherto known as KOYEL NASKAR W/o RAJDEEP PAUL, R/o E 1103 Mahaveer Tranquil, Whitefield, Bengaluru, Karnataka 560066, have changed my name and shall hereafter be known as KOYEL PAUL.

It is certified that I have complied with other legal requirements in this connection.

KOYEL NASKAR
[Signature (in existing old name)]

I hitherto known as M MEENAKSHI PRABHU W/o H R PAI, R/o #A 215 Ushas Apartment, 26th 16th Main Jayanagar, 4th Block, Bangalore South, Jayanar III Block, Bangalore, Karnataka-560011, have changed my name and shall hereafter be known as HOSDURG MEENAKSHI PAI.

It is certified that I have complied with other legal requirements in this connection.

M MEENAKSHI PRABHU
[Signature (in existing old name)]

I hitherto known as KARRI PRASAD S/o LAKSHMANA RAO Employed as Constable GD, R/o 2-84, Palli Veedhi, Patrunivalasa (Rural), Srikakulam, Andhra Pradesh-532401, have changed my name and shall hereafter be known as PRASAD KARRI.

It is certified that I have complied with other legal requirements in this connection.

KARRI PRASAD
[Signature (in existing old name)]

I, CHOWDAM GANESH KUMAR S/o CHOWDAM NARASIMHA RAO, R/o H.No.13159, Mallikarjuna Nagar Colony, Near Sandeepani High School, Badangpet, K.V. Rangareddy, Andhra Pradesh-500058, have changed the name of my minor son DOONDESWAR CHOWDAM, aged about 5 years and he shall hereafter be known as CHOWDAM ESHWAR.

It is certified that I have complied with other legal requirements in this connection.

CHOWDAM GANESH KUMAR
[Signature of Guardian]

I, SOME NATH PAUL S/o SATYA PRIYA PAUL, R/o S-5 Mana Candela Phase 1, Off Sarjapur Road Behind, RGA Tech Park Kodathi Village, Bangalore South, Carmelaram, Bangalore South, Karnataka-560035, have changed the name of my minor daughter RIDDHI alias RIDDHI PAUL, aged about 9 Years and she shall hereafter be known as RIDDHI GUPTA PAUL.

It is certified that I have complied with other legal requirements in this connection.

SOME NATH PAUL
[Signature of Guardian]

I hitherto known as SHIRUPA SAMATHA W/o DEVUNURI PAVAN KUMAR, R/o 8-3-324/204-C, Krishna Apartments, Yellareddy Guda, Ameer Pet, Hyderabad, Andhra Pradesh-500073, have changed my name and shall hereafter be Known as DEVUNURI SAMATHA.

It is certified that I have complied with other legal requirements in this connection.

SHIRUPA SAMATHA
[Signature (in existing old name)]

I hitherto known as MISBAH W/o ARSLAAN FAROOQ, R/o 18-H, Harco Lane, Rawalpura Housing Colony, Srinagar, Jammu and Kashmir-190005, have changed my name and shall hereafter be known as MISBAH AIJAZ.

It is certified that I have complied with other legal requirements in this connection.

MISBAH
[Signature (in existing old name)]

I hitherto known as KAMALJEET SINGH S/o IQBAL SINGH, R/o Village Mulewal Arian, PO-Lassuri, Shahkot, Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as KAMALJEET SINGH TURNA.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET SINGH
[Signature (in existing old name)]

I hitherto known as RAJNI ARORA, W/o GAGANDEEP KUMAR, R/o House No. 1543, Near Kinder Garden School, Sector 32-A, Chandigarh Road, VTC: Focal Point, Ludhiana, Punjab-141010, have changed my name and shall hereafter be known as SUMITI.

It is certified that I have complied with other legal requirements in this connection.

RAJNI ARORA
[Signature (in existing old name)]

I hitherto known as N ANGMO KALON alias SURIYA KALON W/o T. STOB DAN KALON, R/o G-31, Second Floor Tulip Garden Sushant Lok-2 Sector-57 Gurgaon, Haryana- 122001, have changed my name and shall hereafter be known as NILZA ANGMO KALON.

It is certified that I have complied with other legal requirements in this connection.

N ANGMO KALON alias SURIYA KALON
[Signature (in existing old name)]

I hitherto known as MUKESH BANSAL W/o VINOD BANSAL, R/o House No.-694, Housing Board Colony, Sector 4, Karnal (Rural)(Part)(1), Karnal, Haryana-132001, have changed my name and shall hereafter be known as JYOTI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

MUKESH BANSAL
[Signature (in existing old name)]

I hitherto known as VIVEK KUMAR SAROJ S/o SITA RAM, R/o A 1145, H.A.L. Korwa, Darpipur, Amethi, Uttar Pradesh-227412, have changed my name and shall hereafter be known as VIVEK SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR SAROJ
[Signature (in existing old name)]

I hitherto known as SAVITRI DEVI GUPTA W/o DILIP, R/o Hansasaria Colony, Ward N. 36, Jhunjhunun, Rajasthan-333001, have changed my name and shall hereafter be known as SWATI DEVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI DEVI GUPTA
[Signature (in existing old name)]

I, RENUKANANDA GUPTA ARAVAPALLI S/o RADHAKRISHNA MURTHY ARAVAPALLI, R/o Plot No. 47-51 Flat 20, Prakash Pride Pragathi NGR, Nizampet KV Rangareddy, Hyderabad, Telangana-500090, have changed the name of my minor daughter VENKATA NAGA KRISHNA RUSHITA ARAVAPALLI aged about 15 Years and she shall hereafter be known as ARAVAPALLI RUSHITHA.

It is certified that I have complied with other legal requirements in this connection.

RENUKANANDA GUPTA ARAVAPALLI
[Signature of Guardian]

I hitherto known as FARRHAD ACIDWALLA S/o YEZDII ACIDWALLA, R/o 640 B, Ground Floor, Khorshed Villa, Khareghat Road, Opp. Agiary Dadar East, Mumbai, Maharashtra-400014, have changed my name and shall hereafter be known as FARRHAD NWAZ YEZD ACIDWALLA.

It is certified that I have complied with other legal requirements in this connection.

FARRHAD ACIDWALLA
[Signature (in existing old name)]

I hitherto known as ANURADHA GURUDUTT RAO W/o KRISHNARAY RAMCHANDRA RAIKAR, R/o 8/142, Neo Shastri Nagar, Mulund West, Mumbai, Mumbai Suburban, Maharashtra-400082, have changed my name and shall hereafter be known as ANURADHA KRISHNARAY RAIKAR.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA GURUDUTT RAO
[Signature (in existing old name)]

I hitherto known as L RADHIKA W/o DONTI GIREESH BABU, R/o 1-124, Main Road, Kanekal, Anantapur, Andhra Pradesh-515871, have changed my name and shall hereafter be known as DONTI RADHIKA.

It is certified that I have complied with other legal requirements in this connection.

L RADHIKA
[Signature (in existing old name)]

I hitherto known as PRABHJOT KAUR GILL D/o PRITPAL SINGH, residing at V.P.O. Santu Wala, Tehsil Zira, Distt. Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as PRABHJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRABHJOT KAUR GILL
[Signature (in existing old name)]

I, VIRENDRA KUMAR CHARPOTA S/o PRAKASH CHANDRA CHARPOTA, R/o Pushpa Flour Mill, Ward No. 05, Shiv Marg, Ratitalai Banswara, Rajasthan-327001, have changed the name of my minor daughter MISHA, aged about 8 years and she shall hereafter be known as MEESHAA.

It is certified that I have complied with other legal requirements in this connection.

VIRENDRA KUMAR CHARPOTA
[Signature of Guardian]

I hitherto known as KARAN GOEL S/o SANJAY GOEL, R/o SP-18, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as NAMAN GOEL.

It is certified that I have complied with other legal requirements in this connection.

KARAN GOEL
[Signature (in existing old name)]

I hitherto known as KM ANITA W/o SHUKESH KUMAR, R/o Mitralok Colony, Ward No.12, Pandeypatti, Panrepatti, Buxar, Bihar-802103, have changed my name and shall hereafter be known as ANITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KM ANITA
[Signature (in existing old name)]

I hitherto known as REHAN S/o MOBIN SAIPI, R/o Plot No. A 114, Gandhi Vihar Vistar, Jamdoli, Jaipur, Rajasthan-303012, have changed my name and shall hereafter be known as REHAN SAIPI.

It is certified that I have complied with other legal requirements in this connection.

REHAN
[Signature (in existing old name)]

I hitherto known as TAPAS KUMAR MONDAL S/o RADHAKANTA MONDAL, R/o Shibpur, Birnagar (P), Nadia, West Bengal-741127, have changed my name and shall hereafter be known as TAPAS KUMAR MONDAL.

It is certified that I have complied with other legal requirements in this connection.

TAPAS KUMAR MONDAL
[Signature (in existing old name)]

I hitherto known as GULSHAN KUMAR GIRDHAR S/o PARSHOTAM LAL, residing at Gali No. 3, Abohar Road, S.A.S. Nagar, Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as GULSHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN KUMAR GIRDHAR
[Signature (in existing old name)]

I hitherto known as PAPPU KUMAR YADAV S/o SHAMBHUNATH YADAV, R/o Madhusudan Park, Fulihore, Durgapur-6, Bardhaman, West Bengal-713206, have changed my name and shall hereafter be known as YASHRAJ YADAV.

It is certified that I have complied with other legal requirements in this connection.

PAPPU KUMAR YADAV
[Signature (in existing old name)]

I hitherto known as AMITA DHIMAN W/o PARMINDER BHANWRA, residing at House No. 3944, Near Post Office, Durgapuri, Haibowal Kalan, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as PURNIMA BHANWRA

It is certified that I have complied with other legal requirements in this connection.

AMITA DHIMAN
[Signature (in existing old name)]

I hitherto known as HARJINDER KAUR W/o RANJIT SINGH, residing at VPO. Daroli Bhai Moga Punjab-142048, have changed my name and shall hereafter be known as MALKIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER KAUR
[Signature (in existing old name)]

I hitherto known as HARINDER KAUR W/o DARSHAN SINGH, residing at Rani Wala Khuh, Agwad Ladhai, Jagraon, District Ludhiana, Punjab-142026, India, have changed my name and shall hereafter be known as HARWINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

HARINDER KAUR
[Signature (in existing old name)]

I hitherto known as NIRMALA KUMARI W/o PRAKASH CHAND MUTHA, residing at 25, Kandappa Mudali Street, Sowcarpet, Chennai G.P, Tamil Nadu-600001, have changed my name and shall hereafter be known as NIRMALA MUTHA.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA KUMARI
[Signature (in existing old name)]

I hitherto known as NWAZ ACIDWALLA D/o MINOO BHIKAJI SYODIA, W/o YEZDII ACIDWALLA, R/o 640-B, Ground Floor, Khorshed Villa, Khareghat Road, Opp-Fire Temple Parsi Colony, Dadar Mumbai, Maharashtra -400014, have changed my name and shall hereafter be known as NWAZ YEZDII DINSHAW ACIDWALLA.

It is certified that I have complied with other legal requirements in this connection.

NWAZ ACIDWALLA
[Signature (in existing old name)]

I hitherto known as MANGESH NAMDEO BAWANE S/o NAMDEO BABAN BAWANE, residing at Hiwarkhed, Buldhana, Maharashtra-444303, have changed my name and shall hereafter be known as MANGESHRAO NAMDEORAO BANESHWAR.

It is certified that I have complied with other legal requirements in this connection.

MANGESH NAMDEO BAWANE
[Signature (in existing old name)]

I hitherto known as SUYASH RAJESH SONONE S/o RAJESH SONONE, residing at Ward No.1, Mokhad Amravati, Maharashtra-444708, have changed my name and I shall hereafter be known as SUYASH RAJESH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SUYASH RAJESH SONONE
[Signature (in existing old name)]

I, HIMANSHU GARG S/o PRABHAT KUMAR, R/o 4104, Drakkar Prestige Monte Carlo Appts, Doddaballapura Main Road, NCC Meadows, Yelahanka New Town, Bengaluru, Karnataka-560064, I have changed the name of my minor son BHAVYA GARG, aged about 7 years and he shall hereafter be known as RUDRANSH GARG.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU GARG
[Signature of Guardian]

I hitherto known as JITENDRA PANDEY S/o UMA SHANKAR PANDEY, R/o Gram-Narangpur, Poat Belarampur Patti, Pratapgarh, Uttar Pradesh-230135, have changed my name and shall hereafter be known as TINKU PANDEY.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA PANDEY
[Signature (in existing old name)]

I hitherto known as KANTHU SAMA S/o VENKAT REDDY SAMA, R/o 2-60, Athmakur S Mandalam, Ramannagudem, Telangana-508221, have changed my name and shall hereafter be known as SAMA KRANTHI REDDY.

It is certified that I have complied with other legal requirements in this connection.

KANTHU SAMA
[Signature (in existing old name)]

I hitherto known as GIRISHA K S/o KUMARA, R/o Near JJP Stores Hongasandra, Garvebhavi Palya road, Bangalore 560068, Landmark: SLV Nature Basket, Karnataka, have changed my name and shall hereafter be known as GIRISH K SHETTY.

It is certified that I have complied with other legal requirements in this connection.

GIRISHA K
[Signature (in existing old name)]

I hitherto known as NITISHA D/o JAI KUMAR, R/o 656, Babarpur Mandi, Panipat, Haryana-132103, have changed my name and shall hereafter be known as NITISHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NITISHA
[Signature (in existing old name)]

I hitherto known as RAJESH KUMAR SHUKLA S/o MASHARAM SAHAMADA, R/o Radhabalampur, Radha Balampur, Rae Bareli, Uttar Pardesh-229125, have changed my name and shall hereafter be known as RAMKRISHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR SHUKLA
[Signature (in existing old name)]

I hitherto known as SIMARJIT KAUR W/o SUBHEG SINGH, residing at Village Bandala Nau (Bomb), P.O. Shah Wala, Tehsil Zira, Distt. Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as SIMARJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMARJIT KAUR
[Thumb Impression]

I, KULJEET SINGH son of BALWANT SINGH, residing at L6/1744, Gali No.2, New Shaheed Udham Singh Nagar, Sultanwind Road, Amritsar-143001, Punjab, India, have changed the name of my minor daughter NIMARPREET KAUR, aged 13 years 06 months and she shall hereafter be known as NIMARPREET KAUR PANESAR.

It is certified that I have complied with other legal requirements in this connection.

KULJEET SINGH
[Signature of Guardian]

I, KULJEET SINGH son of BALWANT SINGH, residing at L6/1744, Gali No.2, New Shaheed Udham Singh Nagar, Sultanwind Road, Amritsar-143001, Punjab, India, have changed the name of my minor son MANAV PARTAP SINGH, aged 07 years 09 months and he shall hereafter be known as MANAV PARTAP SINGH PANESAR.

It is certified that I have complied with other legal requirements in this connection.

KULJEET SINGH
[Signature of Guardian]

I hitherto known as SATISH KUMAR S/o GURDIAL CHAND, R/o Jaitu Road, Back Side Rishi School Kotkapura District Faridkot, Punjab, have changed my name and shall hereafter be known as SATISH ARORA.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR
[Signature (in existing old name)]

I, PRAVEEN SAINI S/o SUBHASH CHAND SAINI, R/o B3-604, City Homes, Homes Avenue, Sector- 83, Vatika India Next, Gurgaon, Haryana-122004, I have changed the name of my minor daughter INNAYA aged about 2 years and she shall hereafter be known as INNAYA SAINI.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN SAINI
[Signature of Guardian]

I hitherto known as MOHAMMED IMRAN S/o LAL MOHAMMED, R/o 102, Mulla Talai, Raza Colony, Girwa, Udaipur, Rajasthan-313001, have changed my name and shall hereafter be known as IMRAN RAYAN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED IMRAN
[Signature (in existing old name)]

I, NAVEEN JASUJA S/o VED PARKASH, R/o # 42, Hari Enclave, Mundi Kharar, Tehsil-Kharar, District-Rupnagar, Punjab-140301, have changed my name of my minor daughter RIHANNA aged 03 years shall hereafter be known as RIDDHI.

NAVEEN JASUJA
[Signature of Guardian]

I hitherto known as RITIKA W/o ROHIT KUMAR, residing at H.No. 113, Punchsheel Avenue, Deep Nagar, Jalandhar Cantt., Jalandhar-144005, Punjab, India, have changed my name and shall hereafter be known as RITIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RITIKA
[Signature (in existing old name)]

I hitherto known as ASHADEVI SHANKAR MATHAD D/o SHIVRUDRAIAH VEERABHADRAIN W/o SHANKAR KOTRAIAH MATHAD, residing at 3017/1, 8th Main, 3rd Cross, MCC B-block, Davangere Southern Extension-DVG, Davanagere Davanagere Karnataka-577004, have changed my name and shall hereafter be known as AKKAMAHADEVI M S.

It is certified that I have complied with other legal requirements in this connection.

ASHADEVI SHANKAR MATHAD
[Signature (in existing old name)]

I hitherto known as SUSHANT S/o BHAG CHAND, R/o H. No- 319 Govind, Gobind Vihar 51, baltana, SAS Nagar (Mohali), Punjab- 140604, have changed my name and shall hereafter be known as SUSHANT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUSHANT
[Signature (in existing old name)]

I hitherto known as MALLU VENKATESWARLU S/o MALLU SRIHARI , R/o 28-8-730, Janardhan Reddy Colony, Near Water Tank, Venkateswarapuram, Nellore, Andhra Pradesh- 524005, have changed my name and shall hereafter be known as MALLU VENKATESH REDDY.

It is certified that I have complied with other legal requirements in this connection.

MALLU VENKATESWARLU
[Signature (in existing old name)]

I, DHANIRAM YADAV S/o BHAWANI SINGH YADAV, R/o 211, Rosebay Appartment, Ananth Nagar Phase-2, Huskur Gate, Bangalore South, Karnataka-560100, have changed the name of my minor daughter NICHALE YADAV aged about 11 years and she shall hereafter be known as NIMISHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

DHANIRAM YADAV
[Signature of Guardian]

I hitherto known as JAIDEV S/o VARINDER PAL, R/o B1/359 A, Guru Teg Bahadur Nagar, Tarn-Taran, Punjab 143401, have changed my name and shall hereafter be known as JAIDEV GILL.

It is certified that I have complied with other legal requirements in this connection.

JAIDEV
[Signature (in existing old name)]

I hitherto known as SHINDER W/o NARINDER SINGH, residing at VPO Sheikhpur, Distt. Kapurthala-144620, Punjab, India have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHINDER
[Signature (in existing old name)]

I hitherto known as SAKATTAR SINGH SRAN S/o JASBIR SINGH, R/o Vill. Bhaini Mattuan, Patti Sarawan Di, PO Chabhal, Tarn Taran, Punjab-143401, have changed my name and shall hereafter be known as SAKATTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAKATTAR SINGH SRAN
[Signature (in existing old name)]

I hitherto known as SHASTRI S/o SWAMY RAO, R/o Jnanabodhini High School Road, Byrava Nagar Kengeri, R V Post, Bangalore South RV Niketan, Karnataka- 560059, have changed my name and shall hereafter be known as LIKITH S.

It is certified that I have complied with other legal requirements in this connection.

SHASTRI
[Signature (in existing old name)]

I hitherto known as HARISH GOYAL S/o OM PARKASH JAIN, residing at H.No. 2, Garha Road, Chhoti Baradari, Part 1, Distt. Jalandhar-144001, Punjab, India have changed my name and shall hereafter be known as HARISH JAIN.

It is certified that I have complied with other legal requirements in this connection.

HARISH GOYAL
[Signature (in existing old name)]

I hitherto known as SONU Son of VED PRAKASH, Residing at D-12, Prem Nagar-1, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as AMIT.

It is certified that I have complied with other legal requirements in this connection.

SONU
[Signature (in existing old name)]

I, ANURAG CHAURASIA S/o SHYAMLAL CHAURASIA, R/o A 302 Microtek Greendurg, Sector 86, Saint Xavier School, Gurgaon, Kherki Daula, Haryana-122004, have changed the name of my minor Son MAAN CHAURASIA aged about 2 years and He shall hereafter be known as AADVIK CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG CHAURASIA
[Signature of Guardian]

I hitherto known as MUNNI D/o PANNA LAL and W/o DEEPAK KUMAR, residing at 1/31, Dakshinpuri Extention Dr. Ambedker Nagar, South Delhi-110062, have changed my name and shall hereafter be known as TANNU.

It is certified that I have complied with other legal requirements in this connection.

MUNNI
[Signature (in existing old name)]

I hitherto known as VINODA DUA Daughter of SHANTI SWAROOP CHAUDHARY, Residing at A-24, Nirman Vihar, Delhi-110092 have changed my name and shall hereafter be known as VINONA DUA.

It is certified that I have complied with other legal requirements in this connection.

VINODA DUA
[Signature (in existing old name)]

I hitherto known as ANURADHA alias ANURADHA SHARMA D/o YOGINDER PRAKASH W/o AJAY KUMAR SHARMA, residing at 624, Sec-28, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and I shall hereafter be known as ANURADHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA alias ANURADHA SHARMA
[Signature (in existing old name)]

I hitherto known as VENUS KUMAR S/o YOGENDRA SINGH, R/o C-81, Pipal Wali Gali, Ganesh Puri, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as VRINDANSH SINHA.

It is certified that I have complied with other legal requirements in this connection.

VENUS KUMAR
[Signature (in existing old name)]

I hitherto known as AJAIB SINGH BRAR Son of KARTAR SINGH, residing at VPO Alam Wala Kalan, Tehsil Bagha Purana, Distt. Moga, Punjab, India- 142038, have changed my name and shall hereafter be known as AJAIB SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAIB SINGH BRAR
[Signature (in existing old name)]

I hitherto known as BALJIT KAUR BRAR wife of AJAIB SINGH, residing at VPO Alam Wala Kalan, Tehsil Bagha Purana, Distt. Moga, Punjab, India- 142038, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJIT KAUR BRAR
[Signature (in existing old name)]

I hitherto known as BHAGWATI HATI D/o KALIPADA HAZRA W/o S. SUKUMAR HATI, R/o H. No. B-62, Vijay Park Naya Bazar Najafgarh New Delhi-110043, have changed my name and shall hereafter known as BHAGABATI HATI.

It is certified that I have complied with other legal requirements in this connection.

BHAGWATI HATI
[Signature (in existing old name)]

I hitherto known as AMANDEEP KAUR GILL W/o KAMALDEEP SINGH, Residing at Namdev Nagar ST. No 4 Sri Muktsar Sahib Punjab -152026 India, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR GILL
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR W/o BALJINDER SINGH, residing at VPO Balamgarh Sri Muktsar Sahib 152026, Punjab, have changed my name and shall hereafter be known as VEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR
[Signature (in existing old name)]

I hitherto known as MANJU BALA Wife of ASHWANI KUMAR, residing at H. No. 11/2, Near Lal Mandir, Guru Nagar, Distt. Jalandhar, Punjab - 144003, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

MANJU BALA
[Signature (in existing old name)]

I hitherto known as SUNITA C/o SWAMI VIVEK BHARTI, Residing at Noorwala Road, Near Mohni Di Kothi, Vivek Dham Colony, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as SAMRITI BHARTI

It is certified that I have complied with other legal requirements in this connection.

SUNITA
[Signature (in existing old name)]

I hitherto known as AJITHA K alias AJITHA NIKHIL D/o SUKUMARAN KOCHUKUNJU, W/o NIKHIL NALINAKSHAN, R/o 6 C-32, Phase 1, Nandi Gardens, JP Nagar 9th Phase, Anjanapura, Bengaluru, Karnataka-560062, have changed my name and shall hereafter be known as SEENA S NIKHIL.

It is certified that I have complied with other legal requirements in this connection.

AJITHA K alias AJITHA NIKHIL
[Signature (in existing old name)]

I hitherto known as KULWINDER SANDHU S/o SOHAN SINGH, residing at H No 325 Guru Teg Bahadur Nagar H. No. 187 To 360 Sri Muktsar Sahib 152026 Punjab, have changed my name and shall hereafter be known as KULWINDER SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER SANDHU
[Signature (in existing old name)]

I hitherto known as AMANDEEP S/o JAGTAR SINGH, R/o VPO Sakruli, Tehsil Garhshankar District Hoshiarpur, 146109, Punjab, have changed my name and shall hereafter be known as AMANDEEP BAINS.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP
[Signature (in existing old name)]

I hitherto known as BASHURI DUBEY D/o RAVI RANJAN DUBEY, residing at House No. 30, Himachal Sarani, Near Braham Kumari, Haidar Para Siliguri, Rajgani, Jalpaiguri, West Bengal-734001, have changed my name and shall hereafter be known as BANSURI VATSAKASHYAP DUBEY.

It is certified that I have complied with other legal requirements in this connection.

BASHURI DUBEY
[Signature (in existing old name)]

I hitherto known as S NEELA D/o ARIVIND JAYSING PAWAR, R/o Vanraji Heights, I Building Flat No. 701, M. I. T. College Road, Paud Road, Kothrud, Pune city, Pune, Ex.Serviceman Colony, Maharashtra-411038, have changed my name and shall hereafter be known as NEELA S SALUNKHE.

It is certified that I have complied with other legal requirements in this connection.

S NEELA
[Signature (in existing old name)]

I hitherto known as JEEVAN REKHA D/o KASTURI LAL W/o NARINDER KUMAR, R/o H. No.1704/1/3, 33, Fatehgarh, Ludhiana, Punjab, have changed my name and shall hereafter be known as CHETNA ARORA.

It is certified that I have complied with other legal requirements in this connection.

JEEVAN REKHA
[Signature (in existing old name)]

I hitherto known as PRATIK KUMAR S/o MOHAN LAL, R/o MOH-Hakimpura, Kopaganj, Mau, Uttar Pradesh-275305, have changed my name and shall hereafter be known as PRATIK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRATIK KUMAR
[Signature (in existing old name)]

I hitherto known as JEET RAM S/o BHAGAT RAM, R/o H. No. 15/192-Phillaur Road Rahon, Teh. Nawanshahr, Distt. Shaheed Bhagat Singh Nagar, (Punjab)-144517, have changed my name and shall hereafter be known as JIT RAM.

It is certified that I have complied with other legal requirements in this connection.

JEET RAM
[Thumb Impression]

I hitherto known as AMANDEEP alias BALJINDER KAUR W/o HARSIMRAN SINGH, R/o L7/1185, Baba Deep Singh Nagar, Tarn Taran Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP alias BALJINDER KAUR
[Signature (in existing old name)]

I hitherto known as BANOTH YAKHIL CHAND S/o BANOTH HARILAL, employed as Deputy Commissioner of Income Tax in the Income Tax Department, Ministry of Finance, residing at 1-4, A.B. Thanda, Zaffargadh, Warangal Dist, have changed my name and shall hereafter be known as BANOTH AKHIL RAM NAIK.

It is certified that I have complied with other legal requirements in this connection.

BANOTH YAKHIL CHAND
[Signature (in existing old name)]

I hitherto known as NARGIS D/o MOHD NAUSHAD, R/o 208, 2nd Floor Plot No. 459, Bholi Nagar-B, Village Masjid Moth, South Extn.-2, Delhi-110049, have changed my name and shall hereafter be known as NARGIS NAUSHAD.

It is certified that I have complied with other legal requirements in this connection.

NARGIS
[Signature (in existing old name)]

I hitherto known as BALU DAGADU INGLE son of DAGADU INGALE, Employed as Postman in the Department of Post Mumbai-400001, residing at 60-Meni Ninai Nagar, Nr. Ninai Mandir, Meni Gaouthan, Shirala, Sangli-415405, have changed my name and shall hereafter be known as BALU DAGADU INGALE.

It is certified that I have complied with other legal requirements in this connection.

BALU DAGADU INGLE
[Signature (in existing old name)]

I hitherto known as SUBAMALAR MANOHARAN alias SUBAMALAR M D/o MANOHARAN, residing at 12/228- Kuringnagar, Kolappally, Cherancode, Nilgiris, Tamilnadu- 643253, have changed my name and shall hereafter be known as SUBHA MANOHARAN.

It is certified that I have complied with other legal requirements in this connection.

SUBAMALAR MANOHARAN
alias SUBAMALAR M
[Signature (in existing old name)]

I hitherto known as NEHA alias NEHA RANGA W/o DEEPAK, residing at H.No.37, Patel Nagar, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as NEHA.

It is certified that I have complied with other legal requirements in this connection.

NEHA alias NEHA RANGA
[Signature (in existing old name)]

I hitherto known as SHILPA SINGHANIA W/o ABHISEK NARAYAN SINGHANIA, R/o 1303-Tower No-7 Lotus Boulevard Sector-100, Noida, Uttar Pradesh-201304, have changed my name and shall hereafter be known as SILPA SINGHANIA.

It is certified that I have complied with other legal requirements in this connection.

SHILPA SINGHANIA
[Signature (in existing old name)]

I hitherto known as GULAB CHAND BAID alias GULAB CHAND JAIN S/o BHOMRAJ BAID, residing at Ganges Garden Block C2,4th Floor I Type, 106 Kiran Chandra Singha Road, Haora (M. Crop) Shibpur, Howrah, West Bengal-711102, have changed my name and shall hereafter be known as GULAB CHAND BAID.

It is certified that I have complied with other legal requirements in this connection.

GULAB CHAND BAID alias GULAB CHAND JAIN
[Signature (in existing old name)]

I hitherto known as SANDEEP CHANGARANKANDIYIL alias SANDEEP C S/o JAYASANKAR THOTTAKKAT, residing at 6E, Abad Oasis, Edappally-Pukkattupady Road, Thykkavu, Thrikkakara North, Ernakulam, Kerala-682033, have changed my name and shall hereafter be known as SANDEEP JAY MENON.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP CHANGARANKANDIYIL alias SANDEEP C.
[Signature (in existing old name)]

I hitherto known as BC NIKHIL URS son of D CHANNARAJE URS, residing at D,124 Kethaganahalli Road, Bidadi, Ramanagara, Karnataka-562109, have changed my name and shall hereafter be known as DEENADHAYALAA C URS.

It is certified that I have complied with other legal requirements in this connection.

B.C. NIKHIL URS
[Signature (in existing old name)]

I hitherto known as PALWINDER KAUR BAL W/o PARAMJIT SINGH, R/o V.P.O., Butala, Tehsil Baba Bakala, Butala, Amritsar, Punjab-143203, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALWINDER KAUR BAL
[Signature (in existing old name)]

I hitherto known as AKANKSHA J. UPADHYAY D/o JAIPRAKASH JAISWAL, residing at 1114-Block 1, Pudupakkam, Kelambakkam Vandalur Road, Opp-Butterfly Factory, Off OMR, Chennai, Tamilnadu-603103, have changed my name and I shall hereafter be known as AKANSHA JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA J. UPADHYAY
[Signature (in existing old name)]

I hitherto known as KAMALJIT SINGH S/o BACHAN SINGH, R/o V.P.O.-Tajpur, Jalandhar, Punjab-144026, have changed my name and shall hereafter be known as KAMALJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT SINGH
[Signature (in existing old name)]

I hitherto known as DALJIT KAUR W/o KASHMIR SINGH, residing at V.P.O. Makhsuspur, Distt. Hoshiarpur-146108, Punjab, India, have changed my name and shall hereafter be known as SURJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

DALJIT KAUR
[Signature (in existing old name)]

I hitherto known as SHIVRATI KHAN S/o KAKA KHAN, residing at Maur (Patiala), Mauran, Barnala, Punjab-148108, have changed my name and I shall hereafter be known as CHHOTA KHAN.

It is certified that I have complied with other legal requirements in this connection.

SHIVRATI KHAN
[Signature (in existing old name)]

I, RAMESH MISHRA S/o HANS RAJ MISHRA, residing at 261/D, Maidan Garhi, South Delhi, New Delhi, Delhi- 110068, have changed the name of minor Son PAVI MISHRA aged 12 years and he shall hereafter be known as PARIKSHIT MISHRA.

It is certified that I have complied with other legal requirements in this connection.

RAMESH MISHRA
[Signature of Guardian]

I hitherto known as ASHOK KUMAR JAIN alias ASHOK JAIN alias ASHOK KUMAR S/o JUGAL KISHOR JAIN employed as Assistant Accounts Officer in the Office of the Principal Accountant General (A&E), Haryana, Sector-33-B, Chandigarh, R/o H.No.248, MDC, Sector-6, Panchkula, Haryana-134109, have changed my name and shall hereafter be known as ASHOK JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR JAIN alias ASHOK JAIN alias ASHOK KUMAR
[Signature (in existing old name)]

I hitherto known as SHEELA W/o SATYENDER GUPTA, R/o RZ G 209, Gali No.12, Sita Puri Part-2, Palam Village South West Delhi-110045, have changed my name and shall hereafter be known as SHEELA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHEELA
[Signature (in existing old name)]

I hitherto known as NEHA W/o RAJU residing at Village Dadhera, Distt Patiala, Punjab-147001, have changed my name and shall hereafter be known as SUKHO DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEHA
[Signature (in existing old name)]

I hitherto known as ADITYA KUMAR alias ADITYA KUMAR DHANGAR S/o Sh. PRATAP SINGH, resident of Jio Tower Vijaypura, Etawah U.P. 206245, have changed my name and shall hereafter be known as ADITYA KUMAR DHANGAR.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR alias ADITYA KUMAR DHANGAR
[Signature (in existing old name)]

I hitherto known as BABLU S/o MAHESH MANDAL R/o E-310, Inder Enclave Phase-2nd, Kirari Suleman Nagar, New Delhi-110086, have changed my name and shall hereafter be known as BABLU MANDAL.

It is certified that I have complied with other legal requirements in this connection.

BABLU
[Signature (in existing old name)]

I hitherto known as SHALINI W/o JASWINDER SINGH, R/o H. No. 12, Gali No. 2, Sarabha Nagar, Jalandhar, Punjab-144012, have changed my name and shall hereafter be known as GURJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHALINI
[Signature (in existing old Name)]

I, NISHIKANT SAHEBRAO CHORE S/o SAHEBRAO LAXMANRAO CHORE, residing at 1602, Runwal Serene, Lakme Road Deonar, Govandi East, Mumbai, Maharashtra - 400088, have changed the name of minor daughter NIRVANA NISHIKANT CHORE aged 2 years and she shall hereafter be known as NIRVANA SWETA NISHIKANT.

It is certified that I have complied with other legal requirements in this connection.

NISHIKANT SAHEBRAO CHORE
[Signature of Guardian]

I hitherto known as BHAGYASHREE JITENDRA NANDAWAR alias BHAGYASHREE RAMESH SATPUTE alias SATPUTE BHAGYASHREE RAMESHRAO D/o RAMESH SATPUTE W/o JITENDRA NANDAWAR, residing at Post Kotgal, Gadchiroli, Maharashtra-442605, have changed my name and shall hereafter be known as BHAGYASHREE JITENDRA NANDAWAR.

It is certified that I have complied with other legal requirements in this connection.

BHAGYASHREE JITENDRA NANDAWAR
alias BHAGYASHREE RAMESH SATPUTE
alias SATPUTE BHAGYASHREE RAMESHRAO
[Signature (in existing old name)]

I, VIJAY KUMAR UPADHYAY S/o BALRAM UPADHYAY, residing at Flat-501 Bhavyas Srinivasam, Nizampet Road, Opp. Sanghmitra School, Hyderabad, Telangana-500085, have changed the name of minor daughter SHRISHTI UPADHYAY aged 6 years and she shall hereafter be known as DEVANYA UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR UPADHYAY
[Signature of Guardian]

I hitherto known as RIBA RUSHANA daughter of SHAFIUR RAHMAN, residing at Plot No. B-141, Alinagar Colony, Banarsi Kala, P.O.-Anisabad, P.S.- Gardanibagh, District- Patna, State-Bihar, Pin- 800002, have changed my name and shall hereafter be known as RUSHANE RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

RIBA RUSHANA
[Signature (in existing old name)]

I hitherto known as ABHIRAM KATCHALA alias KONDA BABU KATCHALA S/o RAMU KATCHALA, residing at 6-34-10, Golla Peta, Ward-17, Tuni, East Godavari, Andhra Pradesh-533401, have changed my name and shall hereafter be known as ABHIRAM KATCHALA.

It is certified that I have complied with other legal requirements in this connection.

ABHIRAM KATCHALA alias
KONDA BABU KATCHALA
[Signature (in existing old name)]

I hitherto known as BHAGWANT KAUR alias MANINDER KAUR W/o KULDEEP SINGH, R/o Vill. Haibatpur, Teh. Dhilwan, Kapurthala, Punjab-144804, have changed my name and shall hereafter be known as MANINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHAGWANT KAUR alias MANINDER KAUR
[Signature (in existing old name)]

I hitherto known as ANETHA D/o MOHINDER PAL W/o SOM NATH, R/o Near Guru Ravi Dass Gurudwara, V.P.O. Chiheru, Tehsil-Phagwara, Distt.-Kapurthala-144402, Punjab, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

ANETHA
[Signature (in existing old Name)]

I hitherto known as HEMADRI A D S/o DAMODAR REDDY, R/o #4, 1st Main, 1st Cross, Balaji Layout, Babusapalya Bangalore-560043, have changed my name and shall hereafter be known as ASHVIK A D.

It is certified that I have complied with other legal requirements in this connection.

HEMADRI A D
[Signature (in existing old Name)]

I, SARALADEVI W/o PRABHAKARAN, residing at 11/49, M Pacheri, Kamuthi Taluk, Mandalamanickam, Ramanathapuram, Tamilnadu-623605, have changed the name of minor son AATHISH, aged 8 years and he shall hereafter be known as THANVEER PRABHAKARAN.

It is certified that I have complied with other legal requirements in this connection.

SARALADEVI
[Signature of Guardian]

I hitherto known as BHUKYA SHANKAR LAL S/o HEMALA, R/o Bandi Subhramanyam Nagar, Perai Gudem, Aswarao Peta, Khammam (D.T), Talangana State, have changed my name and shall hereafter be known as BHUKYA SHADRACH.

It is certified that I have complied with other legal requirements in this connection.

BHUKYA SHANKAR LAL
[Signature (in existing old Name)]

I hitherto known as NAZIYA BEGUM D/o MOHD SAMAD, R/o 19-4-366/1, Chirag Aii Nagar, Kishan Bagh, Bahadurpura, Hyderabad, Telangana-500064, have changed my name and shall hereafter be known as CHAHAT

It is certified that I have complied with other legal requirements in this connection.

NAZIYA BEGUM
[Signature (in existing old name)]

I hitherto known as KONDURI LINGAIAH alias K LINGAIAH S/o KONDURI BEERAPPA, residing at H. No. 6-165, Arutla Manchal, Chandishwar Nagar, Ranga Reddy, Telangana-501508, have changed my name and shall hereafter be known as LINGESHWAR KONDURU.

It is certified that I have complied with other legal requirements in this connection.

KONDURI LINGAIAH alias K LINGAIAH
[Signature (in existing old name)]

I hitherto known as POOJA W/o SANJEEV KUMAR, R/o H. No .101, Street No.1, Shalimar Nagar, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as POOJA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature (in existing old name)]

I hitherto known as YOHANNAN REJI W/o FEROUZ ISMAIL ANSARI, R/o S-221/169TF, No. 4-5, Vishnu Garden, Delhi-110018, have changed my name and shall hereafter be known as AAMNA FEROUZ ANSARI.

It is certified that I have complied with other legal requirements in this connection.

YOHANNAN REJI
[Signature (in existing old name)]

I hitherto known as RANJAN KUMAR S/o SUSHIL KUMAR ROY, R/o 33, 8th Main Road 2nd Cross, Gm Palya Bus Stop, Ext New Thippasandra Post Bangalore North, Jeevanbhimanagar, Bengaluru, Karnataka-560075, have changed my name and shall hereafter be known as RANJAN KUMAR JHA.

It is certified that I have complied with other legal requirements in this connection.

RANJAN KUMAR
[Signature (in existing old name)]

I hitherto known as MADHAVI TAGALA W/o JAGDISH TVSSB, R/o 2-22-160/5, Comfort Towers Jayanagar, Pipeline Road, OPP K P H B, Kukat Pally, Hyderabad, Andhra Pradesh-500072, have changed my name and shall hereafter be known as JOSHI SREE TAGALA.

It is certified that I have complied with other legal requirements in this connection.

MADHAVI TAGALA
[Signature (in existing old name)]

I hitherto known as YEZDII DINSHAW ACIDWALLA S/o DINSH AWACIDWALLA, R/o 640-B, Ground Floor, Khorshed Villa, Khareghat Road, Opp-Fire Temple Parsi Colony, Dadar Mumbai, Maharashtra -400014, have changed my name and shall hereafter be known as YEZDII DINSHAWJI ACIDWALLA.

It is certified that I have complied with other legal requirements in this connection.

YEZDII DINSHAW ACIDWALLA
[Signature (in existing old name)]

I hitherto known as PENTA AMARNATH S/o PENTA JAGANNATH, R/o 1-8-702/33/18 Flat No. G3 PBR Estate Padma Colony, New Nallakunta, Musheerabad, Hyderabad, Telangana-500044, have changed my name and shall hereafter be known as PANTA AMARNATH.

It is certified that I have complied with other legal requirements in this connection.

PENTA AMARNATH
[Signature (in existing old Name)]

I hitherto known as TUKARAM SOLANKE alias TUKARAM GANESHRAO SOLANKE S/o GANESHRAO RAMCHANDRA SOLANKE, Employed as Insurance Medical Officer Grade-II In Ministry Of Labour & Employment, R/o Aslam Sher Khan Flat No-601, D Wing, 6th Floor, Parksyde Home, Panchavati Annex, Hanuman NG Opp. Rasbihari School, Nashik, Maharashtra-422003, have changed my name and shall hereafter be known as NAKUL GANESHRAO SOLANKE.

It is certified that I have complied with other legal requirements in this connection.

TUKARAM SOLANKE alias
TUKARAM GANESHRAO SOLANKE
[Signature (in existing old name)]

I hitherto known as NAVEEN KUMAR ROHELLA S/o B. SARAN, R/o 210/3A, 3rd Floor, Doongar Mohalla, Behind Government School, Pandav Road, Shahdara, Vishwas Nagar North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as NAVEEN ROHELLA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR ROHELLA
[Signature (in existing old name)]

I hitherto known as DIVYA JAIN alias TANNU JAIN D/o Shri SHASHANK JAIN and Mrs SAMYAK DARSHAN, residing at House No. 21-23 Abupura Muzaffarnagar 251002, UP, have changed my name and shall hereafter be known as DIVYA JAIN.

It is certified that I have complied with other legal requirements in this connection.

DIVYA JAIN alias TANNU JAIN
[Signature (in existing old Name)]

I hitherto known as SHIVANI D/o Sh. RAJEEV KUMAR RANJAN, R/o Ward No. 17, Arya Samaj Road, Samastipur, Bihar-848101, have changed my name and shall hereafter be known as SHIVANI PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI
[Signature (in existing old name)]

I hitherto known as GURJOT SINGH BANDALA son of MASTINDER SINGH, residing of H.No. 39, D-Block Kanwar Avenue, Sultanwind Daburji Link Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as GURJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJOT SINGH BANDALA
[Signature (in existing old name)]

I hitherto known as DIKSHA Wife of SHERRY SHARMA, residing at 21, C-Block, Sandhu Colony, Chheharta, Amritsar-143105, Punjab, have changed my name and shall hereafter be known as DIKSHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA
[Signature (in existing old name)]

I hitherto known as MANINDER KAUR W/o KULDEEP SINGH TOOR, R/o Village Kothe Jive, Tehsil Jagraon, Distt. Ludhiana-142026, Punjab, have changed my name and Shall hereafter be known as AMNINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANINDER KAUR
[Signature (in existing old name)]

I hitherto known as KANTA RANI W/o DHARMVIR SINGH, residing at Village Gobindpur, Distt. Shaheed Bhagat Singh Nagar-144510, Punjab, India, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KANTA RANI
[Signature (in existing old name)]

I hitherto known as RANI W/o DHARMVIR SINGH, R/o VPO Bhagowal, Tehsil Batala, District-Gurdaspur, Punjab-143511, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature (in existing old name)]

I hitherto known as SHYOPAL RAM KUMAWAT S/o HEMA RAM KUMAWAT, R/o Bhirana, Teh.-Dantaramgarh, bheerana, Sikar, Rajasthan-332025, have changed my name and shall hereafter be known as SHIVPAL KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

SHYOPAL RAM KUMAWAT
[Signature (in existing old name)]

I hitherto known PRAMOD KUMAR alias PRAMOD KUMAR DHANGAR S/o Sh. JITENDRA SINGH, resident of Village Nagla Ojha, Shahnagar Timrua, Etah UP 207302, have changed my name and shall hereafter be known as PRAMOD KUMAR DHANGAR.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR alias PRAMOD KUMAR DHANGAR
[Signature (in existing old name)]

I hitherto known as MAHINDER KAUR W/o RACHHPAL SINGH, R/o V.P.O Salala, Jalandhar (PB)-144102, have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KAUR
[Signature (in existing old name)]

I hitherto known as RITU JOSHI W/o SHIV RAM, R/o H. No. 16, Village- Rajanu, Rajanu, Dehradun, Uttarakhand, 248123, have changed my name and shall hereafter be known as REKHA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

RITU JOSHI
[Signature (in existing old name)]

I hitherto known as KIMZI TARAINU D/o GAMSU TARAINU, R/o Yealiang, Sunpura, Lohit, Arunachal Pradesh- 792111, have changed my name and shall hereafter be known as KIMZI TARAINYU.

It is certified that I have complied with other legal requirements in this connection.

KIMZI TARAINU
[Signature (in existing old name)]

I hitherto known as BHUPINDER SINGH SAINI son of BALBIR SINGH, Residing at Near Session Chowk Ward No.15, Darapur, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as BHUPINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH SAINI
[Signature (in existing old name)]

I hitherto known as ATELIANG TARAINU D/o GAMSU TARAINU, R/o Yealiang, Lohit, Sunpura, Arunachal Pradesh- 792111., have changed my name and shall hereafter be known as ATELIANG TARAINYU.

It is certified that I have complied with other legal requirements in this connection.

ATELIANG TARAINU
[Signature (in existing old name)]

I hitherto known as TAJINDER KAUR alias TILKO W/o KULDIP SINGH, residing at VPO Palahi, Teh. Phagwara, Distt. Kapurthala-144403, Punjab, India, have changed my name and shall hereafter be known as TAJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

TAJINDER KAUR alias TILKO
[Signature (in existing old name)]

I hitherto known as ABROLUM TARAINU S/o GAMSO TARAINU, R/o Yealiang, Lohit, Sunpura, Arunachal Pradesh- 792111, have changed my name and shall hereafter be known as ABROLUM TARAINYU.

It is certified that I have complied with other legal requirements in this connection.

ABROLUM TARAINU
[Signature (in existing old name)]

I hitherto known as B. RAJARSHYA SINGH MAHAL S/o BALBIR SINGH MAHAL, R/o House No.1, Type 3 Sector 4, Naya Nangal, Distt. Rupnagar, Punjab, have changed my name and shall hereafter be known as RAJARSHYA SINGH MAHAL.

It is certified that I have complied with other legal requirements in this connection.

B. RAJARSHYA SINGH MAHAL
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR W/o SUKHWANT SINGH, R/o Near Gurudwara Biveksar Sahib, Daheru, Tehsil Khanna, District Ludhiana, Punjab, have changed my name and shall hereafter be known as NINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR
[Signature (in existing old name)]

I hitherto known as PHULLPREET S/o BINJHAL RAM, R/o H.No. 60, Ward No.2, Vill. Chankoi P.O. Gulpur Tehsil Balachaur Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as PHULLPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

PHULLPREET
[Signature (in existing old name)]

I hitherto known as TANVEET KAUR W/o JASKARAN SINGH, R/o Plot No. 53, Nitesh Vihar, Dhandra Road, Dugri, Basant Avenue, Ludhiana, Punjab, have changed my name and shall hereafter be known as TAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

TANVEET KAUR
[Signature (in existing old name)]

I hitherto known as GURJIT SINGH S/o JOGA SINGH, R/o VPO Aujla Jogi, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as GURJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJIT SINGH
[Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR W/o GAJJAN SINGH, R/o VPO Garhi Ajit Singh Tehsil Nawanshahr Distt SBS Nagar, Punjab, have changed my name and shall hereafter be known as SATWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR
[Signature (in existing old name)]

I hitherto known as KAUSHALAYA daughter of OM PARKASH wife of RESHAM LAL, residing at 5049/28, Sidhu Avenue, Jandiala Guru, District Amritsar Punjab, have changed my name and Shall hereafter be known as KAUSHALAYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAUSHALAYA
[Signature (in existing old name)]

I hitherto known as NIKHIL S/o AMIT KUMAR, R/o House No.199, W.No.1A, Dashmesh Colony, Near Gurudwara Sahib, Balongi, Tehsil & Distt. SAS Nagar Mohali, Punjab, have changed my name and shall hereafter be known as NIKHIL PREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL
[Signature (in existing old name)]

I hitherto known as SARITA MITTAL W/o VIJAY KUMAR BANSAL, R/o Channu Wala Road, W.No.9 St. No. 2, Baghapurana, Distt. Moga Punjab-142038, have changed my name and shall hereafter be known as SARITA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SARITA MITTAL
[Signature (in existing old Name)]

I hitherto known as SARAB JIT SINGH MOHAL son of SUKHWINDER SINGH, residing of H.No.12 A, Nikka Singh Colony, Ram Tirath Road, PO Khalsa College, Amritsar Punjab, have changed my name and shall hereafter be known as SARABJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARAB JIT SINGH MOHAL
[Signature (in existing old Name)]

I hitherto known as M SURYA NARAYANAN S/o B M MUNIKRISHNAN, residing at BK-1/42 B Near Kela Godown, Shalimar Bagh, New Delhi, Delhi -110088, have changed my name and shall hereafter be known as SURYA NARAYANAN.

It is certified that I have complied with other legal requirements in this connection.

M SURYA NARAYANAN
[Signature (in existing old Name)]

I hitherto known as NARINDER SINGH RANDHAWA son of GOPAL SINGH RANDHAWA, residing of H. No. 1212, Patti Zaildaran Di Verka, Amritsar Punjab, have changed my name and shall hereafter be known as NARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARINDER SINGH RANDHAWA
[Signature (in existing old Name)]

I hitherto known as HANI-FAN W/o MOHAMMAD SABAR, R/o Mohalla Dini Wala Khoo, Ludhiana Bye Pass, Distt. Malerkotla-148023, Punjab, have changed my name and shall hereafter be known as HANEEFA.

It is certified that I have complied with other legal requirements in this connection.

HANI-FAN
[Signature (in existing old name)]

I hitherto known as SIMRANPREET KAUR D/o DILBIR SINGH, R/o VPO Bhandal Bet, Tehsil Dhilwan, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as KAUR SIMRANPREET.

It is certified that I have complied with other legal requirements in this connection.

SIMRANPREET KAUR
[Signature (in existing old name)]

I hitherto known as BACHAN KAUR W/o MANOHAR SINGH, R/o Vill. Kakra, PO. Samana Distt. Patiala, Punjab, have changed my name and shall hereafter be known as GURBACHAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

BACHAN KAUR
[Signature (in existing old name)]

I hitherto known as DAWINDER SINGH S/o DALIP SINGH, R/o Village New Chananke, Tehsil Baba Bakala, Distt. Amritsar-143114, Punjab, have changed my name and shall hereafter be known as DAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DAWINDER SINGH
[Signature (in existing old name)]

I, JASWINDER KAUR W/o KAMALJIT SINGH, R/o VPO Ajnaha, Distt. Hoshiarpur, Punjab, have changed the name of my minor son ARSHDEEP aged 17 years and he shall hereafter be known as ARSHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR
[Signature of Guardian]

I hitherto known as HARDEEP KAUR W/o HARBANS SINGH, R/o Village Ladda, Tehsil Dhuri, Distt. Sangrur, Punjab, have changed my name and shall hereafter be known as VEERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KAUR
[Signature (in existing old name)]

I hitherto known as HEENA ARORA alias RAJNI BALA W/o DEEPAK ARORA, R/o. H.No.3961, Mahavir Gali Nr Gurdwara Pipli Sahib, Amritsar, Punjab, (India), have changed my name and shall hereafter be known HEENA.

It is certified that I have complied with other legal requirements in this connection.

HEENA ARORA alias RAJNI BALA
[Signature (in existing old name)]

I hitherto known as AMREEK SINGH S/o JOGINDER SINGH, R/o Village Shahpur Jajan, Tehsil Dera Baba Nanak, Distt. Gurdaspur-143604, Punjab, have changed my name and shall hereafter be known as AMRIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMREEK SINGH
[Signature (in existing old name)]

I hitherto known as GURSAHIB SINGH PATTI S/o BALBIR SINGH, R/o H No.290/12, Visshkarma Colony, Near HDFC Bank, Tehsil Patti, Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as GURSAHIB SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURSAHIB SINGH PATTI
[Signature (in existing old name)]

I hitherto known as MANISHA W/o SUKHJIT SINGH HIRA, R/o VPO Charan Tehsil Nawanshahr Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as MANISHA HIRA.

It is certified that I have complied with other legal requirements in this connection.

MANISHA
[Signature (in existing old name)]

I hitherto known as BACHAN SINGH S/o DALIP SINGH, R/o VPO. Bakipur Tehsil & Distt. Tarn Taran, Pin:143401, Punjab, India, have changed my name and shall hereafter be known as GURBACHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BACHAN SINGH
[Thumb Impression]

I hitherto known as JIT SINGH S/o NARANJAN SINGH, R/o H No. 80, Ajit Avenue, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as JAGJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JIT SINGH
[Signature (in existing old name)]

I hitherto known as KULWANT KAUR W/o HARJINDER SINGH, R/o VPO. Nawan Pind, Tehsil & Distt. Amritsar, Pin Code 143113, have changed my name and shall hereafter be known as HARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWANT KAUR
[Signature (in existing old name)]

I hitherto known as JASPREET SINGH SAINI son of SUCHA SINGH, residing of 4524 Gali No.4, Ranjitpura, PO Khalsa College, Putlighar, Amritsar-143002 Punjab, have changed my name and shall hereafter be known as JASPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASPREET SINGH SAINI
[Signature (in existing old name)]

I hitherto known as SAHIL S/o HARI PAL, residing at Village Matfallu, PO Dosanjh Kalan, Distt. Jalandhar-144502, Punjab, India, have changed my name and shall hereafter be known as SAHIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAHIL
[Signature (in existing old name)]

I hitherto known as GURDEEP SINGH S/o TEHIAL SINGH, residing at VPO Butran, Distt. Jalandhar-144622, Punjab, India, have changed my name and shall hereafter be known as RAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH
[Signature (in existing old name)]

I hitherto known as GAGANDEEP S/o HARI PAL, residing at Village Matfallu, PO Dosanjh Kalan, Distt. Jalandhar-144502, Punjab, India, have changed my name and shall hereafter be known as GAGANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP
[Signature (in existing old name)]

I hitherto known as SUMAN W/o ONKAR SINGH BHATOA, residing at Village Gujjarpur, PO Tuto Mazara, Tehsil Garhshankar, Distt. Hoshiarpur-146109, Punjab, India, have changed my name and shall hereafter be known as DEVI SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SUMAN
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR W/o JASWINDER SINGH, residing at VPO. Dina, Moga, Punjab, 142046, have changed my name and shall hereafter be known as BALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR
[Signature (in existing old name)]

I hitherto known as AISHWARIYA Wife of HARWINDER SINGH, residing at Vill Urapar Tehsil Nawanshahr, SBS Nagar, Punjab, have changed my name and shall hereafter be known as AISHWARIYA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

AISHWARIYA
[Signature (in existing old name)]

I hitherto known as MOHAN S/o DEVI CHAND, R/o VPO. Hiyatpur Rurki, Tehsil Balachaur District. Shaheed Bhagat Singh Nagar, Punjab, have changed my name and shall hereafter be known as BHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHAN
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR wife of BALKAR SINGH, residing at H.No.86A, Palam Vihar, Majitha Road, PO Khanna Nagar, Amritsar-143001 Punjab, have changed my name and shall hereafter be known as HARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as SUKHJINDER SINGH BHULLAR son of MANJIT SINGH, residing of V. Sugga. PO Bhikhiwind Tehsil Patti District Tarn Taran, Punjab, have changed my name and shall hereafter be known as SUKHJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER SINGH BHULLAR
[Signature (in existing old name)]

I hitherto known as KULWANT SINGH KABBA son of BHAJAN SINGH, residing at Uggar Patti VPO Raunta, Moga, Punjab, 142045, have changed my name and shall hereafter be known as KULWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULWANT SINGH KABBA
[Signature (in existing old name)]

I hitherto known as KM RAMANPREET KAUR D/o KAMALJIT SINGH, W/o NAVJOT SINGH SANDHU, residing at House No. 30, Professor Colony, Guru Amardas Nagar, Rajguru Nagar, District Ludhiana, Punjab-141012, India, have changed my name and shall hereafter be known as REET SANDHU.

It is certified that I have complied with other legal requirements in this connection.

KM RAMANPREET KAUR
[Signature (in existing old name)]

I hitherto known as JAGMEET SIDHU D/o BABU SINGH W/o HARDEEP SINGH, R/o Waring Khera, Tehsil Malout Distt. Sri Muktsar Sahib, Punjab, have changed my name and shall hereafter be known as JAGMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JAGMEET SIDHU
[Signature (in existing old name)]

I hitherto known as MANDEEP KAUR W/o BALJINDER SINGH, R/o Nand Colony No. 2, Pehowa Kurukshetra, Haryana have changed my name and shall hereafter be known as GIAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR
[Signature (in existing old name)]

I, DHARAMPAL S/o PHOOL CHAND, residing at House No-491, Mohalla Sainian, Hisar, Haryana-125001, have changed the name of my minor son NAMAN age 07 years and he shall hereafter be known as ISHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHARAMPAL
[Signature of Guardian]

I hitherto known as JASVIR LAL BANGER S/o CHARAN DASS, residing at Village Atta, PO Goraya, Tehsil Phillaur, Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as JASVIR LAL.

It is certified that I have complied with other legal requirements in this connection.

JASVIR LAL BANGER
[Signature (in existing old name)]

I hitherto known as PARAMJIT S/o SADA RAM, R/o Village Marnaian Khurd, P.O. Tanuli, Distt.Hoshiarpur, Punjab, have changed my name and shall hereafter be known as PARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT
[Signature (in existing old name)]

I hitherto known as CHAMKOR SINGH BRAR son of MUKHTIAR SINGH, residing at Deshu Patti, VPO. Smalsar, Teh. Baghapurana, Moga, Punjab-142049, have changed my name and shall hereafter be known as CHAMKAUR SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHAMKOR SINGH BRAR
[Signature (in existing old name)]

I hitherto known as V SHRISHA KUMAR S/o V NARAYANA JOSHI, residing at 1-329/1, Arthiguli House, Golihottu Post and Village, Kadaba Taluk, D.K Distt.-574229, Karnataka, have changed my name and shall hereafter be known as SHRISHA KUMAR JOSHI.

It is certified that I have complied with other legal requirements in this connection.

V SHRISHA KUMAR
[Signature (in existing old name)]

I, ROHIT KUMAR SHRIVASTAVA son of Late Sh. DINESH KUMAR SHRIVASTAVA, R/o 19E2, Plot No. 237, Baba Nagar, Naubasta, Kanpur Nagar, Kanpur, Uttar Pradesh-208021, have changed the name of my minor son's name HRIDAY DINESH SHRIVASTAVA aged 8 Years approx. and he shall hereafter be known as RIDAY SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR SHRIVASTAVA
[Signature of Guardian]

I hitherto known as SARBJEET SINGH PUREWAL S/o KEWAL SINGH, residing at Patti Balaki Ki, Village and Post Office Shankar, Tehsil Nakodar, Distt. Jalandhar, Punjab-144042, have changed my name and shall hereafter be known as SARABJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARBJEET SINGH PUREWAL
[Signature (in existing old name)]

I, SHAMBHU KUMAR GUPTA S/o KRISHNA KUMAR GUPTA, R/o Shiv Shakti, 86A/3, Sainik Enclave, Najafgarh, Delhi-110043, have changed the name of my minor son SHREEDHAR, aged 14 years and he shall hereafter be known as SHREEDHAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHAMBHU KUMAR GUPTA
[Signature of Guardian]

I, hitherto known as ROHIT S/o MADAN SINGH LOHIA, R/o H. No.-6/117, Series-6, Jharera Village, Delhi Cantt, South West Delhi, Delhi-110010, have changed my name and shall hereafter be known as ROHIT LOHIA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature (in existing old name)]

I hitherto known as GANGA RANI daughter of DES RAJ residing at V.P.O. Panjkosi Tehsil Abohar District Fazilka Pin Code-152128, have changed my name and shall hereafter be known as KRITIKA.

It is certified that I have complied with other legal requirements in this connection.

GANGA RANI
[Signature (in existing old name)]

I hitherto known as NIHAR RANJAN NAYAK S/o Late CHITTARANJAN NAYAK employed as Assistant Depot (Stores) under Dy. Chief Materials Manager, East Coast Railway, Carriage Repair Workshop, Mancheswar residing at Village- Barapada, Po-Godiput Matiapada, PS-Delang, Distt.-Puri (Odisha) have changed my name and shall hereafter be known as DEBI PRASAD MOHAPATRA.

It is certified that I have complied with other legal requirements in this connection.

NIHAR RANJAN NAYAK
[Signature (in existing old name)]

I hitherto known as DURYODHAN SAHANI S/o VISHESHWAR SAHANI, R/o House Number 39, Gram Amriya Post Bairwanankar, Amariya, Siddharthnagar, Uttar Pradesh-272208, have changed my name and shall hereafter be known as ABHISHEK SAHANI.

It is certified that I have complied with other legal requirements in this connection.

DURYODHAN SAHANI
[Signature (in existing old name)]

I hitherto known as DON BHATTI S/o WILSON BHATTI, R/o H.No. 1288, Bootan Pind, Jalandhar, Punjab-144003 have changed my name and shall hereafter be known as DONAL BHATTI.

It is certified that I have complied with other legal requirements in this connection.

DON BHATTI
[Signature (in existing old name)]

I, JITENDRA SINGH BAKSHI S/o YAJVENDRA SINGH BAKSHI, R/o Q. No.-401, 4th Floor, Type V SPG Complex, Sector-21, Dwarka, South West Delhi, Delhi-110077, have Changed the name of my minor daughter UNNATI BAKSHI aged 12 years and she shall hereafter be known as UNNATI SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SINGH BAKSHI
[Signature of Guardian]

I hitherto known as RANJIT SINGH son of DEVINDERPAL SINGH, residing at Mullanpur, Nandpur, Fatehgarh Sahib, Punjab-140412, have changed my name and shall hereafter be known as RANJIT SINGH PUNIA.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH
[Signature (in existing old name)]

I hitherto known as HARJINDER PAL SINGH ANAND S/o BUDH SINGH, R/o O-1/538, Fatehgarh Churian Road, Navi Abadi Rattan Singh Chowk, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as HARJINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER PAL SINGH ANAN
[Signature (in existing old name)]

I hitherto known as YAN FANG LIU alias LEE YAN FANG alias LIU YAN FANG D/o KUO FOOK LIU W/o YAO SIEN LEE , residing at 104/D/3, Matheswartala Road, PO-Gobindakhatick Road, Kolkata, West Bengal-700046, have changed my name and shall hereafter be known as YAN FANG LIU.

It is certified that I have complied with other legal requirements in this connection.

YAN FANG LIU alias LEE YAN FANG
alias LIU YAN FANG
[Signature (in existing old name)]

I, RIZWAN RIYAZ HUSSAIN S/o RIYAZ HUSSAIN, residing at 12-2-710 To 712, Gudimalkapur, Next to Premier Hospital, Mehdiapatnam, Flat G7, Langar House, Asifnagar, Hyderabad, Telangana-500028, have changed the name of minor Son SAYED MUJTABA HUSSAIN aged 16 years and he shall hereafter be known as MUJTABA HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

RIZWAN RIYAZ HUSSAIN
[Signature of Guardian]

I hitherto known as KARTHIKEYAN PACHIAPPAN SIVASUBRAMANIAN alias KARTHIKEYAN P S S/o SIVASUBRAMANIAN, residing at 76, Andithottam, Vijayapuram, Nallur, Tiruppur, Tamilnadu-641606, have changed my name and shall hereafter be known as KARTHIK SIVASUBRAMANIAN.

It is certified that I have complied with other legal requirements in this connection.

KARTHIKEYAN PACHIAPPAN SIVASUBRAMANIAN
alias KARTHIKEYAN P S
[Signature (in existing old name)]

I, RANJITH KUMAR KAKUMANU S/o RADHA KRISHNA MURTHY KAKUMANU, residing at H.No. 7-4-85, Namburi Street, Narasaraopet, Guntur District, Narasaraopeta, Andhra Pradesh-522601, have changed the name of minor son VENKATA SHIVA SATYA SAI SRI SHAMYUKTH KAKUMANU aged 4 years and he shall hereafter be known as SRI SHAMYUKTH KAKUMANU.

It is certified that I have complied with other legal requirements in this connection.

RANJITH KUMAR KAKUMANU
[Signature of Guardian]

I, SHWETA SETH D/o PRADEEP KUMAR SETH W/o NISHITH GIRI, residing at Flat No. AT2 Akar Heights, Behind Bits Pilani, Sancoale, Zuarinagar, Vasco Da Gama, Goa-403726, have changed the name of minor daughter AVNI GIRI aged 9 years and she shall hereafter be known as AVNI SETH.

It is certified that I have complied with other legal requirements in this connection.

SHWETA SETH
[Signature of Guardian]

I hitherto known as MANVEER ASHOKA JAROSZ S/o STANISLAW JAROSZ, residing at Flat 423, Vasavi Shanthinikethan, White Field Road, Whitefields, Kondapur, Hyderabad, Telangana-500084, have changed my name and shall hereafter be known as JAY ASHOKA JAROSZ.

It is certified that I have complied with other legal requirements in this connection.

MANVEER ASHOKA JAROSZ
[Signature (in existing old name)]

I, KANTAMNENI THANUJA wife of KANTAMNENI SUDHAKAR, resident at 2-85, Mahalakshmi Chettuvedhi, Penumudi, Bapatla, Andhra Pradesh-522265, have changed the name of my minor daughter KANTAMNENI DUNDI PRIYA aged 13 years and she shall hereafter be known as KANTAMNENI DANVITHA.

It is certified that I have complied with other legal requirements in this connection.

KANTAMNENI THANUJA
[Signature of Guardian]

I hitherto known as LAXMI DEVI D/o VIJAY KUMAR W/o RAJESH KUMAR, residing House No. B-3 286/1, Ward No. 10 Village Nandpur Sahnewal, Ludhiana, Punjab-141120, India have changed my name and shall hereafter be known as RAJNI BHATIA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI DEVI
[Signature (in existing old name)]

I hitherto known as ACHHAR KUMAR alias AKSHAY VERMA S/o SHISHAM VERMA, residing at Mohalla Jangra, Nurmahal, Jalandhar-144039, Punjab, India, have changed my name and shall hereafter be known as AKSHAY VERMA.

It is certified that I have complied with other legal requirements in this connection.

ACHHAR KUMAR alias AKSHAY VERMA
[Signature (in existing old name)]

I hitherto known as ANURAG alias ANURAG VARSHNEY S/o RAJENDRA KUMAR, R/o 3/256, Ramghat Road, Janakpuri, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as ANURAG VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

ANURAG alias ANURAG VARSHNEY
[Signature (in existing old name)]

I hitherto known as KOMMULA NAVANEETHA alias GOONDRA NAVANEETHA daughter of KOMMULA YADAGIRI, wife of NARSAIAH, resident at H.No 9-82/53, Mustyala Village, Cherial Mandal, Siddipet, Telangana-506224, have changed my name and shall hereafter be known as KOMMULA NAVANEETHA.

It is certified that I have complied with other legal requirements in this connection.

KOMMULA NAVANEETHA alias GOONDRA
NAVANEETHA
[Signature (in existing old name)]

I hitherto known as NEELAM RANI Daughter of JOG RAJ, R/o VPO Kahma, Tehsil Nawanshahr District SBS Nagar, 144512 Punjab, have changed my name and shall hereafter be known as REEMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RANI
[Signature (in existing old name)]

I hitherto known as MANJIT SINGH SAGGU S/o AMARJIT SINGH, residing at Vill- Chak Jinda, PO. New Dana Mandi, Distt. Jalandhar, Punjab, 144008, have changed my name and shall hereafter be known as MANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJIT SINGH SAGGU
[Signature (in existing old name)]

I hitherto known as ARJINDER KAUR W/o KULDEEP SINGH and D/o SUDAGAR SINGH, residing at Naam Dhari Colony, VPO Nadala, Tehsil Bholath, Distt. Kapurthala, have changed my name and shall hereafter be known as RAJINDER KAUR .

It is certified that I have complied with other legal requirements in this connection.

ARJINDER KAUR
[Signature (in existing old name)]

I hitherto known as KAMALJOT S/o RAMESH CHANDER, R/o Village Mazari, Mazari Shaheed Bhagat Singh Nagar, Punjab-144505, have changed my name and shall hereafter be known as KAMALJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMALJOT
[Signature (in existing old name)]

I hitherto known as VAISHALI RAJPUT D/o SHRI KRISHNA NAND, R/o H.No. D-90, M.B. Road, Vishwakarma Colony, Pul Prahladpur, New Delhi-110044, have changed my name and shall hereafter be known as SAVITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VAISHALI RAJPUT
[Signature in existing old name)]

I hitherto known as PRIYANKA wife of BALJINDER SINGH, residing at H.No. 613, Basti Peer Dad, Jalandhar-144021, Punjab, India, have changed my name and shall hereafter be known as PRIYANKA KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA
[Signature (in existing old name)]

I hitherto known as DEEPA MADHOK D/o VACHASPATI ARYA, residing at H. No-3/5, Rani Jhansi Road, Swami Ram Tirth Nagar, Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as DEEPA ARYA.

It is certified that I have complied with other legal requirements in this connection.

DEEPA MADHOK
[Signature (in existing old name)]

I, SUNITHA SURYANARAYAN D/o SURYANARAYAN VENKATACHALAM wife of RATHEESH PALAKKAD RAMACHANDRAN, residing at Aashirwad, 6/A, Premier Park Layout Gubbi Cross, Doddagubbi MN Road Byrathi, Bengaluru, Karnataka-560077, have changed the name of minor son ASHUTOSH RATHEESH IYER aged 6 years and he shall hereafter be known as ASHU RATHEESH IYER.

It is certified that I have complied with other legal requirements in this connection.

SUNITHA SURYANARAYAN
[Signature of Guardian]

I, NISHIKANT SAHEBRAO CHORE S/o SAHEBRAO LAXMANRAO CHORE, residing at 1602, Runwal Serene, Lakme Road, Govandi East, Mumbai, Maharashtra-400088, have changed the name of minor son SAMAR NISHIKANT CHORE aged 2 years and he shall hereafter be known as SAMAR SWETA NISHIKANT.

It is certified that I have complied with other legal requirements in this connection.

NISHIKANT SAHEBRAO CHORE
[Signature of Guardian]

I hitherto known as ANCY MARY D/o PURATHACHIRA ITTKUNJU JACOB, residing at Mahakali Caves Road, Holy Spirit Hospital, Anugraha, Andheri East, Chakala Midc, Mumbai, Maharashtra-400093, have changed my name and shall hereafter be known as ANCY MARY JACOB.

It is certified that I have complied with other legal requirements in this connection.

ANCY MARY
[Signature (in existing old name)]

I hitherto known as N JAHANVIKAA alias JAHANVIKAA NELLI D/o SHEETAL VACHALENDRA KUMARI KAKKERA, residing at 8-2-269/1/3/101 Flat 265, Road 9, Jubilee Hills, Hyderabad, Telangana-500033, have changed my name and shall hereafter be known as JAHANVIKAA VACHALENDRA KAKKERA.

It is certified that I have complied with other legal requirements in this connection.

N JAHANVIKAA alias JAHANVIKAA NELLI
[Signature (in existing old name)]

I, AMIT KUMAR SINGH S/o NARENDRA PRATAP SINGH, residing at C 505 Nitesh Hyde Park, Doddakamanahalli Main Road, Near Sos Village, Hulimavu, Bengaluru, Karnataka -560076, have changed the name of minor son KUSHAGRA SINGH aged 12 years and he shall hereafter be known as ARYADITYA SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR SINGH
[Signature of Guardian]

I hitherto known as ASHWINI MADHUKAR SUTAR alias ASHWINI M SUTAR D/o MADHUKAR LAXMAN SUTAR, W/o SANJAY SINGH, residing at Flat No 302 A-Wing Survey No. 32/3 B, Nisarg Kiran Co-Op Housing Society, Pune, Maharashtra-411017, have changed my name and shall hereafter be known as ASHWINI SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHWINI MADHUKAR SUTAR alias ASHWINI M
SUTAR
[Signature (in existing old name)]

I hitherto known as KAMALDEEP KAUR D/o RANDHIR SINGH W/o NAVDEEP SINGH, R/o Village Bagh Sikander, Tehsil & Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALDEEP KAUR
[Signature (in existing old name)]

I hitherto known as BIPAN PAUL son of BALVIR RAM, residing at VPO Jandiali, Tehsil Banga, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as PAUL BIPAN.

It is certified that I have complied with other legal requirements in this connection.

BIPAN PAUL
[Signature (in existing old name)]

I hitherto known as GEETA VARSHENY alias GEETA GUPTA W/o SANJAY KUMAR, R/o 2/142, Lodhi Vihar, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as GEETA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

GEETA VARSHENY alias GEETA GUPTA
[Signature (in existing old name)]

I hitherto known as PURNIMA NAMBIAR D/o BALAKRISHNAN NAMBIAR, W/o SUNIL PRABHAKARAN, residing at Tower-5-52106, Nikoo Homes 1, Bhartiya City, Chokkanahalli Village, Thanisandra Main Road, Jakkur, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as PURNIMA SUNIL.

It is certified that I have complied with other legal requirements in this connection.

PURNIMA NAMBIAR
[Signature (in existing old name)]

I hitherto known as SAKHWINDER KAUR alias SUKHWINDER KAUR W/o PALWINDER SINGH, residing at Vill. Jangla, Po. Nasarke, Tehsil Batala, Distt. Gurdaspur, have changed my name and shall hereafter be known as SUKHBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAKHWINDER KAUR alias SUKHWINDER KAUR
[Signature (in existing old name)]

I hitherto known as SEEMA RANI D/o HARI CHAND W/o PARDEEP KUMAR, residing at Kothi No-18, Sunny Enclave, Jandpur, Road, Chirag Homes-1, Sector-124, Kharar, SAS Nagar, Mohali, Punjab-140301, have changed my name and shall hereafter be known as SEEMA SAINI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA RANI
[Signature (in existing old name)]

I hitherto known as RAJINDER PAL SINGH GILL S/o DALJIT SINGH, R/o Village-Talwandi Virk, P.O. Babri Nangal, Tehsil & Distt Gurdaspur, Punjab-143529, have changed my name and shall hereafter be known as RAJINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER PAL SINGH GILL
[Signature (in existing old name)]

I hitherto known as RAM SHRAN S/o RAM LAL, residing at VPO Narur, Distt. Kapurthala-144405, Punjab, India, have changed my name and shall hereafter be known as RAM SHARAN.

It is certified that I have complied with other legal requirements in this connection.

RAM SHRAN
[Signature (in existing old name)]

I hitherto known as HEMASAI AISHWARYA VIJAYAKUMAR daughter of GADAM SRINIVASULU VIJAYA KUMAR, residing at 8-69, Tuda Plot 13 Royal Nagar, R C Road, Tirupati, Chittoor, Andhra Pradesh-517501, have changed my name and shall hereafter be known as AISHWARYA VIJAYAKUMAR.

It is certified that I have complied with other legal requirements in this connection.

HEMASAI AISHWARYA VIJAYAKUMAR
[Signature (in existing old name)]

I hitherto known as YAMINI daughter of DALBIR SINGH, residing at 14, Ghari Balab(120), Garhi Ballab, Rohtak, Haryana-124411, have changed my name and shall hereafter be known as YAMINI SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

YAMINI
[Signature (in existing old name)]

I hitherto known as AKSHIT son of KAPOOR SINGH, residing at Ghari Balab(120), Garhi Ballab, Rohtak, Haryana- 124411, have changed my name and shall hereafter be known as AKSHIT SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

AKSHIT
[Signature (in existing old name)]

I hitherto known as NAVDEEP KAUR wife of HARPREET SINGH DHALIWAL, residing at near bus stand, VPO Baude, Moga, Punjab-142039, have changed my name and shall hereafter be known as NAVDEEP KAUR DHALIWAL.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP KAUR
[Signature (in existing old name)]

I hitherto known as GURJANT SINGH SIDHU son of PARMINDER SINGH, residing at Patto Road, Raia Patti, VPO Khai, Moga, Punjab-142046, have changed my name and shall hereafter be known as GURJANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJANT SINGH SIDHU
[Signature (in existing old name)]

I hitherto known as ISHNEET KAUR alias SHILPA SAREEN NARULA wife of PRABHJOT SINGH NARULA, resident of H.No. 388, Guru Teg Bahadur Nagar, Jalandhar, Punjab, India-144003, have changed my name and shall hereafter be known as ISHNEET KAUR NARULA.

It is certified that I have complied with other legal requirements in this connection.

ISHNEET KAUR alias SHILPA SAREEN NARULA
[Signature (in existing old name)]

I hitherto known as YADWINDER daughter of BALRAJ SINGH, residing at H.No. B-XII/146, Moh. Preet Nagar, Tehsil and District Pathankot, Punjab-145001, have changed my name and shall hereafter be known as YADWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

YADWINDER
[Signature (in existing old name)]

I hitherto known as KAVALPREET KAUR wife of DALJIT SINGH, residing at H.No.63, VPO Pakhopura, Tarn Taran-143401, Punjab, have changed my name and shall hereafter be known as KANWALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAVALPREET KAUR
[Signature (in existing old name)]

I hitherto known as NARINJAN SINGH S/o GURPAL SINGH, residing at Vill. Sidhwan Jamita, Distt.Gurdaspur, have changed my name and shall hereafter be known as NARANJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARINJAN SINGH
[Signature (in existing old name)]

I hitherto known as SANJIV KUMAR S/o SAT PAL, residing at H.No.20, Tower Enclave Phase-2, Near Guru Ravidass Gurudwara, Jalandhar, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJIV KUMAR
[Signature (in existing old name)]

I hitherto known as BHANU RODA alias BHAVESH RODA, son of SURESH KUMAR RODA, resident of W R-397 Mohalla Banian, Basti Sheikh, Jalandhar, Punjab, India-144002, have changed my name and shall hereafter be known as BHAVESH RODA.

It is certified that I have complied with other legal requirements in this connection.

BHANU RODA alias BHAVESH RODA
[Signature (in existing old name)]

I hitherto known as SANDEEP SINGH S/o YOGA SINGH, residing at Village- Bhulle Chak, PO - Pull Tibri, Tehsil and District - Gurdaspur, Punjab 143530, have changed my name and shall hereafter be known as SINGH SANDEEP.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH
[Signature (in existing old name)]

I hitherto known as KUMARI PARMILA alias MITHILESH VERMA D/o RAM SINGH W/o HEMANT KUMAR VERMA, residing at E-1/A, Second Floor, Mansarover Garden, Ramesh Nagar, New Delhi-110015, have changed my name and shall hereafter be known as MITHILESH VERMA.

It is certified that I have complied with other legal requirements in this connection.

KUMARI PARMILA alias MITHILESH VERMA
[Signature (in existing old name)]

I hitherto known as KULBIR SINGH KAINTH S/o BALDEV SINGH KAINTH, residing at VPO Mari Mustafa, Tehsil Bagha Purana, Moga, Punjab - 142049, have changed my name and shall hereafter be known as KULBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULBIR SINGH KAINTH
[Signature (in existing old name)]

I hitherto known as MOJAMUDDIN alias MOJAM UDDIN S/o ASAD ALI MONDAL, R/o Dantari, Dhantari, North 24 Parganas, Sabdalpur, West Bengal- 743222, have changed my name and shall hereafter be known as MOJAMUDDIN MONDAL.

It is certified that I have complied with other legal requirements in this connection.

MOJAMUDDIN alias MOJAM UDDIN
[Signature (in existing old name)]

I hitherto known as PRAVEEN KUMAR R S son of RAVEENDRAN NAIR K, residing at Nisha Bhavan, Ayyappa Nagar, Parassala, Thiruvananthapuram, Kerala 695502, have changed my name and shall hereafter be known as PRAVEEN RAVINDRAN.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR R S
[Signature (in existing old name)]

I hitherto known as ANUBHAV S/o SUNIL KUMAR residing at C-70, 3rd Floor, Surajmal Vihar, Delhi-110092, have changed my name and shall hereafter be known as ANUBHAV AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANUBHAV
[Signature (in existing old name)]

I, SRINIVAS PONAKANTI S/o MOHAN KRISHNA PONAKANTI, R/o Villa No. 28, Praneeth Pranav Orchids, Opp. Oakridge International School, Bowrampet, Bachupally, Medchal Malkajgiri (TS)-500043, have change the name of my minor daughter DEEKSHITA PONAKANTI aged about one year and she shall hereafter be known as VENKATA DEEKSHITA PONAKANTI.

It is certified that I have complied with other legal requirements in this connection.

SRINIVAS PONAKANTI
[Signature of Guardian]

I hitherto known as HONEY D/o GURDEEP SINGH, residence of Vill. Dhattan, PO. Hussain Pur Lalowal, Hoshiarpur, Punjab, India, have changed my name and shall hereafter known as KAUR HONEY.

It is certified that I have complied with other legal requirements in this connection.

HONEY
[Signature (in existing old name)]

I hitherto known as INDRAS S/o PREM KUMAR, R/o H. No. 366/7, Geeta Bhawan Road, Gurdaspur, 143521, Punjab, have changed my name and shall hereafter be known as INDRAS GILL.

It is certified that I have complied with other legal requirements in this connection.

INDRAS
[Signature (in existing old name)]

I hitherto known as LALIT DOGRA son of SURINDER KUMAR, residing at H.No.213-B, Lamini, Vishnu Nagar, Pathankot-145001, Punjab, have changed my name and shall hereafter be known as LALIT KUMAR DOGRA.

It is certified that I have complied with other legal requirements in this connection.

LALIT DOGRA
[Signature (in existing old name)]

I hitherto known as AMANDEEP SINGH UPPAL S/o DALBIR SINGH. R/o H.No.17 Rasulpur Rohi Near 40 Khoo, Joura Phatak, Amritsar-143001, have changed my name and shall hereafter be known as AMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH UPPAL
[Signature (in existing old name)]

I hitherto known as KAWALPREET KAUR wife of DAWINDER SINGH, residing at Village Kotli Mallian, District Amritsar-143504, Punjab, have changed my name and shall hereafter be known as KANWALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAWALPREET KAUR
[Signature (in existing old name)]

I hitherto known as PARUL GUPTA D/o PAWAN GUPTA W/o RRAJESH A AGARWAL, residing at House No. 288 C, Sneh Kripa, Garha Road, Behind Taj, Chotti Baradari -1, Jalandhar -144001 Punjab, India, have changed my name shall hereafter be known as SAKSHI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

PARUL GUPTA
[Signature (in existing old name)]

I hitherto known as DEVINDER SINGH BRAR son of AJMER SINGH, residing at VPO Didarewala, Moga, Punjab, 142046, have changed my name and shall hereafter be known as DEVINDER SINGH .

It is certified that I have complied with other legal requirements in this connection.

DEVINDER SINGH BRAR
[Signature (in existing old name)]

I hitherto known as GURPREET SINGH SIDHU alias GURPREET SINGH S/o JANGIR SINGH, residing at House number, 314, Pando Ke Patti, Badbar, Badbar, Barnala, Punjab, 148106, have changed my name and shall hereafter be known as RYAN SIDHU.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH SIDHU alias GURPREET SINGH
[Signature (in existing old name)]

I hitherto known as SUSHMA RANI D/o GURCHARAN DASS W/o PANKAJ GROVER, R/o# 123, Kaniya Bhaghria Steet, New Market, Rampura Phul, Distt Bathinda-151103, Punjab, have changed my name and shall hereafter be known as DIPTI GROVER.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA RANI
[Signature (in existing old name)]

I hitherto known as SOHAN LAL S/o MEHANGA RAM R/o Village Bhagora, Tehsil Banga, Distt SBS Nagar, Punjab, have changed my name and shall hereafter be known as SOHAN SINGH. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SOHAN LAL
[Signature (in existing old name)]

I hitherto known as PREETI KAUR W/o BALJINDER SINGH, R/o H. No. 22, Kartarpur, SAS Nagar, (Mohali), Punjab-140110, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETI KAUR
[Signature (in existing old name)]

I hitherto known as SAHILPREET SINGH THIND S/o BALWINDER SINGH, R/o 126, Village Bahoru, Chabhal Road, Distt Amritsar-143009, Punjab, have changed my name and shall hereafter be known as SAHILPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHILPREET SINGH THIND
[Signature (in existing old name)]

I hitherto known as KULDIP SINGH son of BALKAR SINGH, residing of Near Pani Wali Tanki, Mohalla Nawan Katra, Kalanaur, District Gurdaspur-143512, Punjab, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDIP SINGH
[Signature (in existing old name)]

I hitherto known as SARBHJEET KAUR DHALIWAL W/o GURPINDER SINGH SAHOTA, residing at Patti Patuhi Ki, VPO Bara Pind, Tehsil Phillaur, Distt. Jalandhar - 144418, Punjab, India have changed my name and shall hereafter be known as SARBHJEET KAUR SAHOTA.

It is certified that I have complied with other legal requirements in this connection.

SARBHJEET KAUR DHALIWAL
[Signature (in existing old name)]

I hitherto known as HIMADREE D/o HRIDAYA NARAYAN MAHTO, residing at 286, C-6 Block, Yamuna Vihar, Garhi Mendu, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as HIMADREE SHAH.

It is certified that I have complied with other legal requirements in this connection.

HIMADREE
[Signature (in existing old name)]

I hitherto known as SHIKHA JASWAL W/o NITIN CHANDEL, residing at WZ-38, Om Vihar, Phase-2, Uttam Nagar, D.K. Mohan Garden, Delhi-110059, have changed my name and shall hereafter be known as SHIKHA CHANDEL.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA JASWAL
[Signature (in existing old name)]

I, SANT KUMAR KHARB S/o OM PARKASH KHARB R/o Near Bus Stand, Gurauthi (92) Rohtak, Haryana-124514, have changed the name of my minor daughter YOGITA aged 16 years and she shall hereafter be known as YOGITA KHARB.

It is certified that I have complied with other legal requirements in this connection.

SANT KUMAR KHARB
[Signature of Guardian]

I, SANT KUMAR KHARB S/o OM PARKASH KHARB R/o Near Bus Stand, Gurauthi (92) Rohtak, Haryana-124514, have changed the name of my minor daughter HARSHITA aged 13 years and she shall be hereafter known as HARSHITA KHARB.

It is certified that I have complied with other legal requirements in this connection.

SANT KUMAR KHARB
[Signature of Guardian]

I hitherto known as HARBANS KAUR alias HARJIT KAUR wife of CHARANJIT SINGH, residing at Flat No.510, Elephanta Heights C.G.H.S. Ltd. Plot No.41, Sector-10, Dwarka, South West Delhi-110075, have changed my name and shall hereafter be known as HARBANS KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARBANS KAUR alias HARJIT KAUR
[Signature (in existing old name)]

I hitherto known as ISHA D/o ASHOK KUMAR, residing at X/2841, Gali No. 5 Raghupura, No. 2, Gandhi Nagar, Delhi-110031, have changed my name and shall hereafter be known as ISHA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

ISHA
[Signature (in existing old name)]

I hitherto known as RITU DOBHAL alias RITU DOBHAL PATWAL daughter of Shri DAYANAND DOBHAL and wife of RAHUL PATWAL, residing at S-45 F/F, Gali No-2, Vishwas Park, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as RITU DOBHAL PATWAL.

It is certified that I have complied with other legal requirements in this connection.

RITU DOBHAL alias RITU DOBHAL PATWAL
[Signature (in existing old name)]

I hitherto known as GURPREET BHUMRA son of KARNAIL SINGH, residing at H. No. 18, PKT-1, Rohini Sector-21, North West Delhi, Delhi 110086, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET BHUMRA
[Signature (in existing old name)]

I hitherto known as REKHA W/o ANIL NAYYAR, R/o 8/36A, Second Floor, Block 8, Moti Nagar, Ramesh Nagar, West Delhi-110015, have changed my name and shall hereafter be known as REKHA NAYYAR.

It is certified that I have complied with other legal requirements in this connection.

REKHA
[Signature (in existing old name)]

I hitherto known as ASHA RAMUKA alias ASHA DEVI D/o RAMDEEN AGRAWAL W/o VIRENDER RAMUKA, R/o 1516, 3rd Floor Block-B, Near Shiv Mandir, Shastri Nagar, North West Delhi-110052, have changed my name and shall hereafter be known as ASHA RAMUKA.

It is certified that I have complied with other legal requirements in this connection.

ASHA RAMUKA alias ASHA DEVI
[Signature (in existing old name)]

I hitherto known as NEHA GHARU W/o SUSHIL KUMAR, R/o 1555, Sector-7, Pushp Vihar, Malviya Nagar S.O, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as NEENA BHATTI.

It is certified that I have complied with other legal requirements in this connection.

NEHA GHARU
[Signature (in existing old name)]

I, ABHISHEK SOBTI S/o VINOD KUMAR SOBTI, R/o Towar -4, Flat -108, Aastha Greens, Plot-3, Sector-4, Greater Noida West, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son VAYU SOBTI aged 4 years and he shall be hereafter known as SHAYN SOBTI.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SOBTI
[Signature of Guardian]

I, MANISH JAIN S/o JAI PRAKASH JAIN, R/o A-404, Vardhman Appartment Mayur Vihar Phase-1, Delhi-110091, have changed the name of my minor daughter TANISHA aged 13 years and she shall be hereafter known as TANISHHKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

MANISH JAIN
[Signature of Guardian]

I hitherto known as NIMISHA BHARTI D/o AJAY KUMAR JHA, R/o H. No-12, Bosco Nagar, Road No-2, Latma Road, Hesag, Hatiya, Ranchi, Jharkhand-834003, have changed my name and shall hereafter be known as NIMISHA BHARTI JHA.

It is certified that I have complied with other legal requirements in this connection.

NIMISHA BHARTI
[Signature (in existing old name)]

I hitherto known as RHYTHM UPADHYAY S/o SANJAY UPADHYAY, R/o 304, Mahadevi Apartment, Kashinath Lane, East Lohanipur, Kadam Kuan, Patna-800003, have changed my name and shall hereafter be known as RYTTHM UPADYAY.

It is certified that I have complied with other legal requirements in this connection.

RHYTHM UPADHYAY
[Signature (in existing old name)]

I hitherto known as BIMLA alias RAJO DEVI W/o SUJEET KUMAR, R/o 873, Darawal, Khor, Gurgaon, Haryana-122414, have changed my name and shall hereafter be known as RAJO DEVI.

It is certified that I have complied with other legal requirements in this connection.

BIMLA alias RAJO DEVI
[Signature (in existing old name)]

I hitherto known as SHIVANI RAWAT D/o VIRENDER SINGH RAWAT W/o MUKUND BERIWAL, residing at Flat No.B-5, Kailash Apartment, Plot No. 2, Sector-4, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as SHIVANI BERIWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI RAWAT
[Signature (in existing old name)]

I hitherto known as PAWAN PUNEET SINGH alias PAWAN PUNEET BANSI son of MOHINDER SINGH, resident of 124 Chhoti Baradari, Part-1 Jalandhar, Punjab, India-144022, have changed my name and shall hereafter be known as PAWAN PUNEET BANSI.

It is certified that I have complied with other legal requirements in this connection.

PAWAN PUNEET SINGH
alias PAWAN PUNEET BANSI
[Signature (in existing old name)]

I hitherto known as CHINKY RAMAN D/o ABHIMANYU KUMAR, R/o 17, Shubhash Nagar, Muzaffarnagar, Muzaffarnagar City, Uttar Pradesh-251002, have changed my name and shall hereafter be known as ANANDITA RAMAN.

It is certified that I have complied with other legal requirements in this connection.

CHINKY RAMAN
[Signature (in existing old name)]

I hitherto known as CHAKRANI MISHRA D/o SH. PRADYUMN NARAYAN MISHRA W/o SH. ANIRUDDH SHARMA, R/o E-281, Third Floor, Naraina Vihar, Delhi-110028, have changed my name and shall hereafter be known as DIVYAA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHAKRANI MISHRA
[Signature (in existing old name)]

I hitherto known as RAVI INDERJEET SINGH WAHRA alias RAVI INDERJEET SINGH son of NACHHATTAR SINGH, residing at Vill. Ratoul Bet, P.O. Mansoordeva Tehsil Zira, Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as RAVI INDERJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI INDERJEET SINGH WAHRA
alias RAVI INDERJEET SINGH
[Signature (in existing old name)]

I hitherto known as SAROJ GOEL W/o KAILASH CHAND GOEL, R/o 45-46, Rameshwar Nagar, North West Delhi-110009, have changed my name and shall hereafter be known as SAROJ RANI.

It is certified that I have complied with other legal requirements in this connection.

SAROJ GOEL
[Signature (in existing old name)]

I hitherto known as RAJYA VERDAN alias RAJAY VARDHAN S/o ARJUN SINGH, R/o C -2/20, New Ashok Nagar, Vasundhra Enclave, Preet Vihar, East Delhi, Delhi - 110096, have changed my name and shall hereafter be known as RAJAY VARDHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJYA VERDAN alias RAJAY VARDHAN
[Signature (in existing old name)]

I hitherto known as ANJU alias ANJU BALA wife of TAJENDER, R/o Village Karsola, (40) Karsaula, Jind, Haryana 126101, have changed my name and shall hereafter be known as ANJU BALA.

It is certified that I have complied with other legal requirements in this connection.

ANJU alias ANJU BALA
[Signature (in existing old name)]

I hitherto known as LAXMINARAYAN S/o RAJPAL, R/o AGHIAR (53), Mahendragarh, Haryana-123034, have changed my name and shall hereafter be known as ADITYA.

It is certified that I have complied with other legal requirements in this connection.

LAXMINARAYAN
[Signature (in existing old name)]

I hitherto known as KOMALPREET KAUR JOLLY D/o SH. JARNAIL SINGH JOLLY, R/o 33/19, 3rd Floor, Punjabi Bagh, West Delhi, Delhi-110026, have changed my name and shall hereafter be known as KOMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMALPREET KAUR JOLLY
[Signature (in existing old name)]

I hitherto known as YUVRAJ S/o SURINDER KUMAR, R/o VPO Aur, Sbs Nagar, Punjab-144417, have changed my name and shall hereafter be known as YUVRAJ JAIDKA.

It is certified that I have complied with other legal requirements in this connection.

YUVRAJ
[Signature (in existing old name)]

I hitherto known as PREM KISHORE son of SOHAN PAL SINGH, residing at 63, Block-A, Pocket-P, Shalimar Bagh, Delhi-110088, have changed my name and shall hereafter be known as PREM SINGH.

It is certified that I have complied with other legal requirements in this connection.

PREM KISHORE
[Signature (in existing old name)]

I hitherto known as BABITA alias BABITA RASTOGI D/o SUBHASH CHAND GUPTA W/o DEEPAK RASTOGI, R/o D-11, Shanti Nagar, Opp. NBC, Jaipur, Rajasthan-302006, have changed my name and shall hereafter be known as BABITA RASTOGI.

It is certified that I have complied with other legal requirements in this connection.

BABITA alias BABITA RASTOGI
[Signature (in existing old name)]

I hitherto known as SUNITA RANI alias SUNITA KUMARI D/o DESH RAJ W/o SURJIT KUMAR, R/o H.No.76, Mohalla Sainyan, Ward No.13, Tanda, Hoshiarpur, Punjab-144204, have changed my name and shall hereafter be known as SUNITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI alias SUNITA KUMARI
[Signature (in existing old name)]

I hitherto known as HUKAM CHAND S/o KISHORI LAL, R/o P-219, JJ Colony Raghbir Nagar, Tagore Garden S.O, West Delhi-110027, have changed my name and shall hereafter be known as RAHUL.

It is certified that I have complied with other legal requirements in this connection.

HUKAM CHAND
[Signature (in existing old name)]

I, SYRISH RAGHUYAL S/o Sh. RAJNEESH KUMAR RAGHUYAL, R/o D-79, Sector-56, Noida Gautam Budh Nagar, Uttar Pradesh -201301, have changed the name of my minor Son RYANSH RAGHUYAL aged 5 years and he shall be hereafter known as RYAN RAGHUYAL.

It is certified that I have complied with other legal requirements in this connection.

SYRISH RAGHUYAL
[Signature of Guardian]

I hitherto known as KHUSHI KOHLI D/o RAMAN PREET SINGH, R/o D-3/57, Sector-11, Rohini, Delhi-110085, have changed my name and shall hereafter be known as KHUSHI KAUR KOHLI. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI KOHLI
[Signature (in existing old name)]

I, SAMPA CHATTERJEE W/o ASIT CHATTERJEE, R/o B-106/S-4, Sree Ganesh Appartment, Dilshad Colony, Delhi-110095, have changed the name of my minor son REHAN CHATTERJEE aged 14 years and he shall hereafter be known as REYAN CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

SAMPA CHATTERJEE
[Signature of Guardian]

I hitherto known as POOJA D/o SH. HARISH, R/o #405, Karoran Road, Govind Nagar, Near Shanti Kunj, Nayagaon, Sas Nagar (Mohali), have changed my name and shall hereafter be known as POOJA BHATT.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature (in existing old name)]

I hitherto known as SUMAN DEVI W/o SURESH SHARMA, R/o Koyal, Koel (48), Jind, Haryana-126116, have changed my name and shall hereafter be known as SUMAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DEVI
[Signature (in existing old name)]

I hitherto known as SEETA D/o Late SH. RAM LAL W/o Late SH. SOMDATT, R/o H.No. 13/180, 13 Block, Trilok Puri, Chilla Saroda Khadar, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as AARTI.

It is certified that I have complied with other legal requirements in this connection.

SEETA
[Signature (in existing old name)]

I hitherto known as HEMA alias HEMA TANEJA W/o ANUP KUMAR, R/o 72-A, Gali No. 2, Tara Singh Avenue, Near Basti Bawa Khel, Jalandhar, Punjab, have changed my name and shall hereafter be known as HEMA TANEJA.

It is certified that I have complied with other legal requirements in this connection.

HEMA alias HEMA TANEJA
[Signature (in existing old name)]

I hitherto known as DALEL SINGH GOEL alias DALEL SINGH S/o BHICHHA MAL GOEL, R/o H.No.71, Upper Ground Floor, Pocket -5, Sector-24, Rohini, Delhi-110085, have changed my name and shall hereafter be known as DALEL SINGH GOEL.

It is certified that I have complied with other legal requirements in this connection.

DALEL SINGH GOEL alias DALEL SINGH
[Signature (in existing old name)]

I hitherto known as SUBHASH KUMAR alias ROHIT KUMAR S/o Late Sh. RAM AVTAR, R/o 8/192, Madan Giri, DDA Flats, New Delhi-110062, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH KUMAR alias ROHIT KUMAR
[Signature (in existing old name)]

I hitherto known as PRINCE MALIK S/o SATPAL, R/o 1501, Block-A, Jahangir Puri, Delhi-110033, have changed my name and shall hereafter be known as PRINCE.

It is certified that I have complied with other legal requirements in this connection.

PRINCE MALIK
[Signature (in existing old name)]

I hitherto known as SUNITA DEVI alias JAYA GAUTAM D/o ISHWAR DAYAL W/o KAUSHAL KUMAR, R/o H. No.119, Pocket -11, Sector-21, Rohini, North West Delhi-110086, have changed my name and shall hereafter be known as JAYA GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI alias JAYA GAUTAM
[Signature (in existing old name)]

I, RAMANDEEP KAUR W/o KARANJEET SINGH, R/o Village Bilaspur, PO Nangal Shahidan, Hoshiarpur, Punjab-146001, have changed the name of my minor daughter HEZAL aged 4 years 6 month and she shall be hereafter known as HEZAL PREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP KAUR
[Signature of Guardian]

I hitherto known as DINESH SINGH alias DINESH NEGI S/o RAGHUVIR SINGH, R/o B-74, Gali No. 166, Near Sentmika School, Dabua Colony, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as DINESH NEGI.

It is certified that I have complied with other legal requirements in this connection.

DINESH SINGH alias DINESH NEGI
[Signature (in existing old name)]

I, MANOJ KUMAR JHAJHARIA S/o BAJRANG LAL JHAJHARIA, R/o VTC-Gada Khera, PO-Gada Khera, District-Jhunjhunun, Rajasthan-333026, have changed the name of my minor daughter NIKKI aged 13 years and she shall hereafter be known as NAVYA JHAJHARIA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JHAJHARIA
[Signature of Guardian]

I hitherto known as GAURAV S/o SUNNY PAL, residing at Flat No. 50, Pocket 6, Rohini, Sector 23, Delhi-110085, have changed my name and I shall hereafter be known as GAURAV SHOKEEN.

It is certified that I have complied with other legal requirements in this connection.

GAURAV
[Signature (in existing old name)]

I hitherto known as SURJIT S/o DAYANAND CHAUDHARY, R/o RZ-441/C-1 Gali No. 22, Sadh Nagar Part-2, Palam Colony, South West Delhi-110045, have changed my name and shall hereafter be known as SURJIT CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SURJIT
[Signature (in existing old name)]

I, VARINDER KUMAR S/o TARSEM KUMAR, R/o H.No. 301, Block A, VIP Road, Maya Gardan, Phase-1, Zirakpur, SAS Nagar, Mohali, Punjab-140603, have changed the name of my minor daughter MITALI aged 17 years and she shall be hereafter known as MITALI SALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KUMAR
[Signature of Guardian]

I, VARINDER KUMAR S/o TARSEM KUMAR, R/o H.No. 301, Block A, VIP Road, Maya Gardan, Phase-1, Zirakpur, SAS Nagar, Mohali, Punjab-140603, have changed the name of my minor son RUDRA aged 17 years and he shall be hereafter known as RUDRA SALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KUMAR
[Signature of Guardian]

I, NIKESH BANSAL S/o ROSHAN LAL, R/o A-89, Gali No. 5, Sanjay Nagar, Adarsh Nagar, N.S. Mandi, North West Delhi, Delhi-110033, have changed the name of my minor son AYUSH BANSAL aged 14 years and he shall hereafter be known as AAYUSH BANSAL.

It is certified that I have complied with other legal requirements in this connection.

NIKESH BANSAL
[Signature of Guardian]

I hitherto known as MANISH DEV alias MANISH DEV VISHWAKARMA S/o Shri RAM DEV, R/o House No. 136-137, 3rd Floor, Pocket-20, Near Mother Dairy, Rohini Sector-24, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as MANISH DEV VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

MANISH DEV alias MANISH DEV VISHWAKARMA
[Signature (in existing old name)]

I, AMRIT PAL SINGH son of Late NARINDER SINGH, residing at 29-D Pocket-A, Vikas Puri Extension, New Delhi-110018, have changed the name of my minor daughter GURNOOR, aged 17 years and she shall hereafter be known as GURNOOR KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMRIT PAL SINGH
[Signature of Guardian]

I hitherto known as RISHMEET SETHI D/o KANWAL PAL SINGH SETHI, R/o G-1/36, Rohini, Sector-15, Near S.K. Tutorial, Delhi-110089, have changed my name and shall hereafter be known as RISHMEET KAUR SETHI.

It is certified that I have complied with other legal requirements in this connection.

RISHMEET SETHI
[Signature (in existing old name)]

I hitherto known as BIJAYANDER SINGH S/o BISHAMBAR SINGH, R/o Village-Chola, Post-Chola, Chola, Bulandshahr, Uttar Pradesh-203203, have changed my name and shall hereafter be known VIRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

BIJAYANDER SINGH
[Signature (in existing old name)]

I hitherto known as POOJA BHATT alias POOJA KANDPAL D/o KHUSHI RAM BHATT W/o DEEP CHANDRA, residing at G-1B, East Vinod Nagar, Near Durga Mandir, Post Office Kalyanvas, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as POOJA KANDPAL.

It is certified that I have complied with other legal requirements in this connection.

POOJA BHATT alias POOJA KANDPAL
[Signature (in existing old name)]

I hitherto known as SHREYA D/o PARVEEN RATHEE, residing at H.No. 973, Sector 2, Rohtak, Haryana, have changed my name and shall hereafter be known as SHREYA RATHEE.

It is certified that I have complied with other legal requirements in this connection.

SHREYA
[Signature (in existing old name)]

I hitherto known as REETA RANI wife of Shri ASHOK KUMAR KUKREJA, Employed as Senior Technical Officer (1) in the Ministry of Science & Technology at CSIR-Central Road Research Institute Mathura Road, P.O. CRRI, New Delhi-110025, residing at 128-B, Pocket-C, Sidhartha Extn., Jungpura, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as REETA KUKREJA.

It is certified that I have complied with other legal requirements in this connection.

REETA RANI
[Signature (in existing old name)]

I, YASH CHANDRA son of SARBESH CHANDRA, residing at Tower 14/1702, Sector-50, Nirvana Country, Gurgaon South City-II, Haryana-122018, have changed the name of my minor daughter MYRA CHANDRA age 10 years and she shall hereafter be known as SAUMYA CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

YASH CHANDRA
[Signature of Guardian]

I hitherto known as PILET KUMAR S/o KRISHAN LAL, residing at VPO Jandwala Hanwanta, Teh. Abohar, District Fazilka, Punjab-152132, have changed my name and shall hereafter be known as PIYUSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PILET KUMAR
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR son of Shri PARSHOTAM CHAND, residing at F-20, 2nd Floor, Old Double Story, Lajpat Nagar-4, Delhi-110024, have changed my name and shall hereafter be known as SANDEEP KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR
[Signature (in existing old name)]

I hitherto known as UTSAV AWASTHI alias UTSAV son of DHARMENDRA KUMAR, residing at Moh-Bazar Ganj Powaya Road, Mohammdi, Kheri, Uttar Pradesh-262804, have changed my name and shall hereafter be known as UTSAV AWASTHI.

It is certified that I have complied with other legal requirements in this connection.

UTSAV AWASTHI alias UTSAV
[Signature (in existing old name)]

I hitherto known as PINTU SHARMA S/o NARESH KUMAR, residing at 172, Kanodia Mohalla, Ward No.-4, Mahendragarh, Haryana-123029, have changed my name and I shall hereafter be known as LALIT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PINTU SHARMA
[Signature (in existing old name)]

I, MITHUN SACHDEVA S/o PARVEEN SACHDEVA, R/o 54 Ishwar Colony, Polo Road, Model Town, near Nank Pyau Gurudwara, Dr. Mukherjee Nagar, Delhi-110009, have changed the name of my minor daughter ANAYA SACHDEVA aged 08 years and she shall hereafter be known as ANAYA M SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

MITHUN SACHDEVA
[Signature of Guardian]

I hitherto known as MUKESH alias MUNDRA wife of SANJEEV, residing at 148/2, Dush Ghara Mohalla, Garhi, Delhi-110065, have changed my name and shall hereafter be known as MUNDRA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH alias MUNDRA
[Signature (in existing old name)]

I hitherto known as HARBHAJAN KAUR alias HARBHAJAN KAUR VAID W/o RASHPAL SINGH, R/o Mukhliana, Hoshiarpur, Mukhliana, Punjab-146112, have changed my name and shall hereafter be known as HARBHAJAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN KAUR alias HARBHAJAN KAUR VAID
[Signature (in existing old name)]

I hitherto known as MARIAM daughter of PATRAS wife of ANKUR GOEL, residing at Block No. 2/92, House Number 56, Street No. 1, Shalimar Nagar, Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as MADHVI GOEL. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

MARIAM
[Signature (in existing old name)]

I hitherto known as MAHINDAR BALMIKI son of Sh. MUKUNDI LAL, residing at RZB-28, T-Block, Shukar Bazar, Uttam Nagar, New-Delhi-110059, have, changed my name and shall hereafter be known as MAHINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDAR BALMIKI
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR alias BIJENDER SHOKEEN son of KALI RAM, residing at 148, New Roshan Pura, Najafgarh, New Delhi-110043, have changed my name and shall hereafter be known as BIJENDER SHOKEEN.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR alias BIJENDER SHOKEEN
[Signature (in existing old name)]

I hitherto known as JABER SINGH RATHORE alias JABAR SINGH S/o KARAN SINGH, employed as Inspector (RM) in BSF, C-Eqpt Section, ICT Dte, FHQ BSF, MHA, CGO Complex, New Delhi, residing at Village Peelwa, Distt. Jodhpur, Rajasthan-342309, have changed my name and shall hereafter be known as JABAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JABER SINGH RATHORE alias JABAR SINGH
[Signature (in existing old name)]

I hitherto known as LALIT PRASAD alias LILA DHAR S/o AMBA DUTTA, residing at H. No. A-53, Gali No. 4, West Karawal Nagar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as LILA DHAR.

It is certified that I have complied with other legal requirements in this connection.

LALIT PRASAD alias LILA DHAR
[Signature (in existing old name)]

I hitherto known as VIVEK RAMAN S alias SHANKAR VIVEK RAMAN S/o SHANKAR RAMAN N, R/o Flat No. 612, Third Floor, Pocket-11, Block-B, DDA Janta Flats, Jasola, Jamia Nagar, South Delhi-110025, have changed my name and shall hereafter be known as VIVEK RAMAN S.

It is certified that I have complied with other legal requirements in this connection.

VIVEK RAMAN S alias SHANKAR VIVEK RAMAN
[Signature (in existing old name)]

I, RANDEEP VERMA S/o PREM SINGH VERMA, R/o H.No. 169, Aliganj, Kotla Mubarak Pur, Lodi Road, H.O. South Delhi, South Delhi, Delhi, 110003, have changed the name of my minor son YAKSHIT VERMA alias YUVAAN BAISOYA, aged 4 years and he shall hereafter be known as YUVAAN BAISOYA.

It is certified that I have complied with other legal requirements in this connection.

RANDEEP VERMA
[Signature of Guardian]

I hitherto known as NAVITA JAIN W/o TOSHAN OSWAL, R/o H. No. 27 Jain Colony, Veer Nagar, Malka Ganj, Delhi-110007, have changed my name and shall hereafter be known as NAVITA OSWAL.

It is certified that I have complied with other legal requirements in this connection.

NAVITA JAIN
[Signature (in existing old name)]

I, NAVIN KUMAR MISHRA S/o RAMESH CHANDRA MISHRA, residing at B2-1401, Cherry County, GH-5B, Tech Zone-4, Near Buddha Chowk, Noida Extension, Surajpur, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor son MAANAV MISHRA aged 8 years and he shall be hereafter known as YASHVARDHAN MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NAVIN KUMAR MISHRA
[Signature of Guardian]

I hitherto known as NANDU S/o SURYA BHAN, R/o S-332A, Kanak Durga Colony, Sector 12, RK Puram, South West Delhi, Delhi- 110022, have changed my name and shall hereafter be known as NANDU SURYABHAN BAGADE.

It is certified that I have complied with other legal requirements in this connection.

NANDU
[Signature (in existing old name)]

I hitherto known as VINUKONDA SAI ROHINI D/o VINUKONDA RAVINDRANATH W/o MOHAMMAD SARTAJUDDIN, R/o 10-343, Darga Street, Gudur, Nellore, Andhra Pradesh-524101, have changed my name and shall hereafter be known as MOHAMMAD SAFNAZ.

It is certified that I have complied with other legal requirements in this connection.

VINUKONDA SAI ROHINI
[Signature (in existing old name)]

I hitherto known as RUPALI BISHT D/o TAJENDRA SINGH BISHT, R/o H.No. 70, Laxmi Nagar, Near Ishwar Prem Ashram, Chak Imam Ali, Naini, Allahabad, Uttar Pradesh-211008, have changed my name and shall hereafter be known as INAAYA.

It is certified that I have complied with other legal requirements in this connection.

RUPALI BISHT
[Signature (in existing old name)]

I hitherto known as KULDEEP KUMAR S/o GANESH LAL, R/o Post Mhasla, Near Mhasla Police Station, DT-Raigad, Maharashtra-402105, have changed my name and shall hereafter be known as AHMAD ALI.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR
[Signature (in existing old name)]

I hitherto known as BHARAT KUMAR S/o MANOHAR LAL, R/o Sewla Jat, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as JOSHUA MASSEY.

It is certified that I have complied with other legal requirements in this connection.

BHARAT KUMAR
[Signature (in existing old name)]

I hitherto known as SUKUMAR BERA S/o BENU BERA, residing at Bimbal Titia, Jahalda, Dantan-II, Paschim Medinipur, West Bengal-721443, have changed my name and shall hereafter be known as MUJEEB-UR-RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

SUKUMAR BERA
[Signature (in existing old name)]

I hitherto known as SUNDER S/o DEEPCHAND, R/o Patti Kalyana (86), Panipat, Haryana-132102, have changed my name and shall hereafter be known as AYYOOB SHAN.

It is certified that I have complied with other legal requirements in this connection.

SUNDER
[Signature (in existing old name)]

I hitherto known as SHER ALI S/o BABU KHAN, R/o MCB Z-8-01748, Street No.1, Near Dabwali Road, Guru Ram Dass Nagar, Distt. Bathinda, Punjab, have changed my name and shall hereafter be known as SHAMSHER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHER ALI
[Signature (in existing old name)]

CHANGE OF RELIGION

I, VINUKONDA SAI ROHINI D/o VINUKONDA RAVINDRANATH and W/o MOHAMMAD SARTAJUDDIN, R/o 10-343, Darga Street, Gudur, Nellore, Andhra Pradesh-524101, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 02nd Jan 2020.

It is certified that I have complied with other legal requirements in this connection.

VINUKONDA SAI ROHINI
[Signature]

I, RUPALI BISHT D/o TAJENDRA SINGH BISHT R/o H.No.70, Laxmi Nagar, Near Ishwar Prem Ashram, Chak Imam Ali, Naini, Allahabad, Uttar Pradesh-211008, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 27th Mar 2023.

It is certified that I have complied with other legal requirements in this connection.

RUPALI BISHT
[Signature]

I, KULDEEP KUMAR S/o GANESH LAL, R/o Post Mhasla, Near Mhasla Police Station, DT-Raigad, Maharashtra-402105, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 14th May 2005.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR
[Signature]

I, BHARAT KUMAR S/o MANOHAR LAL, R/o Sewla Jat, Agra, Uttar Pradesh-282001, hereby solemnly affirm and declare that I have embraced CHRISTIANITY religion and Renounced HINDUISM religion w.e.f 12/08/2012.

It is certified that I have complied with other legal requirements in this connection.

BHARAT KUMAR
[Signature]

I, SUKUMAR BERA S/o BENU BERA, residing at Bimbal Titia, Jahalda, Dantan-II, Paschim Medinipur, West Bengal-721443, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 06/11/2020.

It is certified that I have complied with other legal requirements in this connection.

SUKUMAR BERA
[Signature]

I, SUNDER S/O DEEPCHAND, R/o Patti Kalyana (86), Panipat, Haryana-132102, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDU Religion with effect from 01st Jan 2023.

It is certified that I have complied with other legal requirements in this connection.

SUNDER
[Signature]

I, SHER ALI S/o BABU KHAN, R/o MCB Z-8-01748, Street No.1, Near Dabwali Road, Guru Ram Dass Nagar, Distt Bathinda, do hereby solemnly affirm and declare that I have embraced SIKHISM and Renounced MUSLISM with effect from 27-01-1994.

It is certified that I have complied with other legal requirements in this connection.

SHER ALI
[Signature]

I, BHUKYA SHANKAR LAL S/o HEMALA, R/o Bandi Subhramanyam Nagar, Perai Gudem, Aswarao peta, Khammam (D.T), Telangana State, do hereby solemnly affirm and declare that I have Embraced CHRISTIANITY and Renounced HINDUISM with effect from 16-04-1995.

It is certified that I have complied with other legal requirements in this connection.

BHUKYA SHANKAR LAL
[Signature]

I, DIANA DANIEL D/o LATE DANIEL MASIH W/o SH. PUNEET KHANNA, R/o 540, Mukimpura, Subzi Mandi, Clock Tower, Malka Ganj, Delhi-110007, declare that I have renounced CHRISTIAN Religion and embraced HINDU Religion w.e.f. 24.12.2016 and I have changed only my religion not my name.

It is certified that I have complied with other legal requirements in this connection.

DIANA DANIEL
[Signature]

PUBLIC NOTICE

I, KIRAN CHOUHAN D/o Sh. KAMAL KISHOR CHOUHAN, R/o Indra Giri Ashram Se Aage, Ward No. 5, Sujangarh, Distt. Churu, Rajasthan Presently Residing At Talab Wali Gali, Village Sukhrali, Sector-17C, Gurugram, Haryana, hereby undertake that I, KIRAN CHOUHAN want to change my name to KIRAN KUMAR CHOUHAN and gender as MALE.

I, KIRAN CHOUHAN henceforth be known as KIRAN KUMAR CHOUHAN S/O KAMAL KISHOR CHOUHAN. The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage. I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

KIRAN CHOUHAN
[Signature]

I, NAMRATA KANDARE D/o KANHA RAM KANDARE, R/o H.No. 89, Vyas Colony, Haripura, Airforce Main Gate, Jodhpur, Rajasthan-342011, hereby undertake that I NAMRATA KANDARE want to change my name to NIMIT KANDARE and gender as MALE.

I, NAMRATA KANDARE henceforth be known as NIMIT KANDARE S/O KANHA RAM KANDARE.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

NAMRATA KANDARE
[Signature]

I, JYOTI DUBEY D/o MANI SHANKAR DUBEY, R/o Khamhariyan, Semara Baroha, Rajgarh, Mirzapur, Uttar Pradesh-231001, hereby undertake that I, JYOTI DUBEY want to change my name to RUDRA DUBEY and Gender as MALE.

I, JYOTI DUBEY henceforth be known as RUDRA DUBEY S/O MANI SHANKAR DUBEY.

The above statement made by me is true & correct to the best of my knowledge and belief. if any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

JYOTI DUBEY
[Signature]

I, MOHD ASLAM ALI S/o MOHD NASIR ALI, R/o Bansdevi Saharanpur, Uttar Pradesh-247341, hereby undertake that I, MOHD ASLAM ALI want to change my name to AALIYA MALIK and Gender as FEMALE.

I, MOHD ASLAM ALI henceforth be known as AALIYA MALIK daughter of MOHD NASIR ALI.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

MOHD ASLAM ALI
[Signature]

I, DINESH DOVIRAL S/o Shri GOKUL DEV, R/o Kulhar, Lansdowne, Pauri Garhwal, Uttarakhand-246172, do hereby declare that my son PRINCE aged 2 years has been adopted by NITIN JUYAL S/o SHRI DHARMANAND, residing at A-3/121H, Mayur Vihar, Phase-3, East Delhi, Delhi-110096, vide Sub Registrar VIII, Delhi Registration No.-260, Book No.-3, Vol. No.-1262, Dated 01-03-2021.

DINESH DOVIRAL
[Signature of Natural Guardian]

I, NITIN JUYAL S/o SHRI DHARMANAND, residing at A-3/121H, Mayur Vihar, Phase-3, East Delhi, Delhi-110096, do hereby solemnly affirm and declare that I have adopted PRINCE as stated above with effect from 01-03-2021. I have changed the name of my minor adopted son PRINCE aged 2 years and he shall hereafter be known as RIDHANSH JUYAL.

It is certified that I have complied with other legal requirements in this connection.

NITIN JUYAL
[Signature of Adopting Guardian]

I, ABHIJIT KARMAKAR S/o AJOY KARMAKAR, R/o 5 No., Nababharati, Near Milan Mandir, Barasat, Barasat (M), North 24 Parganas, West Bengal-700126, hereby undertake that I want to change my name to ANVI KARMAKAR and gender as FEMALE.

I, ABHIJIT KARMAKAR henceforth be known as ANVI KARMAKAR D/o AJOY KARMAKAR.

The above statement made by me is true and correct to the best of my knowledge and belief. I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

ABHIJIT KARMAKAR
[Signature]

I, MUKTI VAGHELA D/o BHARATKUMAR VAGHELA, R/o E-403 Shreeji Villa, Behind Ambika Nagar, Narmada Canal Road, Gotri, Vadodara, Gujarat-390021, hereby undertake that I want to change my name to MOHIT VAGHELA and gender as MALE.

I, MUKTI VAGHELA henceforth be known as MOHIT VAGHELA S/o BHARATKUMAR VAGHELA.

The above statement made by me is true and correct to the best of my knowledge and belief. I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

MUKTI VAGHELA
[Signature]

It is for general information that I, PAM GANPATHY alias PAM PRITHVIRAJ D/o M A PRITHVIRAJ, EX. W/o CHENDRIMADA PONNAPPA ROSHAN, R/o Flat No. 1095, DDA Flats, 3rd Floor, Sector-C, Pocket-1, Vasant Kunj, New Delhi, Delhi-110070, declare that I got divorce from my husband vide court Decree No. HMA- 1160/2018 dated 24-12-2018. Further I have changed my name and shall hereafter be known as PAM PRITHVIRAJ.

It is certified that I have complied with other legal requirements in this connection.

PAM GANPATHY alias PAM PRITHVIRAJ
[Signature]

It is for general information that I, ARPITA DAS D/o LATE RANJIT DAS Ex. W/o RUPAK SEN, R/o Triangular Plaza, Flat No. 402, Block-C, 4th Floor, Thakur Das Babu Lane, Serampore Hooghly, PIN-712201, declare that I got divorce from my husband vide court decree No. Mat Suit No.695/2018 dated 20/08/2019. Further I have changed my name and shall hereafter be known as SARABA DAS.

It is certified that I have complied with other legal requirements in this connection.

ARPITA DAS
[Signature]

It is for general information that I, ASHIMA RAILYA alias ASHIMA D/o VIJAY BALI EX-W/o RAMAN KUMAR, R/o A1/2B, Lawrence Road, Keshav Puram, North West Delhi-110035, declare that I got divorce from my husband vide court decree No. HMA-2643/2022 dated 15-11-2022. Further I have changed the name of mine, my minor daughter namely SAMAIRA RAILYA, aged 13 years and my minor son namely KETAV RAILYA, aged 07 years and we shall hereafter be known as ASHIMA BALI, SAMAIRA BALI and KETAV BALI respectively, in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

ASHIMA RAILYA alias ASHIMA
[Signature]

It is for general information that I, KRITIKA OBERAI D/o SUNIL OBERAI Ex. Wife of RATTAN CHOPRA, R/o WZ-215, B/1, Street No. 2, Virender Nagar, Janakpuri, West Delhi, Delhi-110058, declare that I got divorced from my husband Sh. RATTAN CHOPRA vide court decree HMA No. 964/2023 dated 18.04.2023. Further I have changed the name of my minor son VIRAAJ CHOPRA, aged 07 years and he shall hereafter be known as VIRAAJ OBERAI.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA OBERAI
[Signature]

It is for general information that I, SMITA GUPTA D/o ASHOK KUMAR GUPTA, EX. W/o PARITOSH TRIVEDI, residing at C4-64, Cluster-5, Block-C, 6th Floor Vasant Kunj, South West Delhi-110070, declare that I got divorce from my Ex-husband vide Court Decree HMA No. 773/21 dated 28-10-2021. Further I have changed the name of my minor daughter BHAVYA TRIVEDI, aged 11 years and she shall hereafter be known as MAITREYI BHAVYA.

It is certified that I have complied with other legal requirements in this connection.

SMITA GUPTA
[Signature]

It is for general information that I, TEENU W/o AMIT KUMAR, R/o Ward No. 3, Adrash Nagar, Narnaul, Mahendergarh, Haryana-123001, declare that name of mine and my husband have been wrongly written as TINA and AMIT respectively, in my minor son namely NIKHIL, aged about 16 years, in his CBSE 10th class Certificate and School Records. The actual name of mine and my husband are TEENU and AMIT KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TEENU
[Signature]

It is for general information that I, ANAND VIR SINGH S/o NYADER SINGH, R/o H.No. 119, Bannu Miyan Colony, Fazalpur Road, Meerut, Uttar Pradesh-250001, declare that name of mine has been wrongly written as ANAND VIR in my PPO No. S/055872/97. The actual name of mine is ANAND VIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANAND VIR SINGH
[Signature]

It is for general information that I, RAMJEET SINGH S/o BHAMAR SINGH, R/o H. No. 348/A, Kakrola Village, South West Delhi, Delhi-110078, declare that name of mine and my father have been wrongly written as RAMJIT SINGH and BHANVAR SINGH in my Educational Documents. The actual name of mine and my father are RAMJEET SINGH and BHAMAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMJEET SINGH
[Signature]

It is for general information that I, EKAMDEEP D/o GURPARTAP SINGH, R/o Bhavdin (65) Sirsa, Haryana-125054, declare that name of my father and my mother have been wrongly written as GURPRATAP SINGH and KOMALJEET KAUR in my 10th class marksheet. The actual name of my father and my mother are GURPARTAP SINGH and KOMAL KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

EKAMDEEP
[Signature]

It is for general information that I, POORVII RANA D/o RAMESH RANA, R/o B-401, Shiam Apartment, Plot No. 5D, Sector-11, Dwarka Sector-11, South West Delhi-110075, declare that name of my father has been wrongly written as RAMMESH RANA in my 10th class educational Documents. The actual name of my father is RAMESH RANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POORVII RANA
[Signature]

It is for general information that I, DHARAM PAL S/o RAM ASRA, residing at 766, Church Road, Jwala Nagar, Shahdara, Delhi-110032, declare that name of mine has been wrongly written as DHARAMPAL AHUJA in my Corporation Bank Saving Account No. 520101244402414. The actual name of mine is DHARAM PAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARAM PAL
[Signature]

It is general information that I, JAIPAL SINGH LAKRA S/o CHATAR SINGH LAKRA, R/o Flat No. 6, Vindhyachal Apartment, Inder Enclave Paschim Vihar, Sunder Vihar West Delhi-110087, declare that name of mine has been wrongly written as JAIPAL LAKRA in my minor daughter ANGEL SINGH, aged 15 years in her school record. The actual name of mine is JAIPAL SINGH LAKRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAIPAL SINGH LAKRA
[Signature]

It is for general information that, I, ANOOP MAINI S/o Mr. DEEPAK ARORA, R/o House No. 9B, Building 9, Hibiscus Apartment, Sector 50, Gurgaon, Haryana, declare that my parents were legally divorced on 22.10.2001 vide H.M.A. No. 913/2001 in District Court, Delhi. Further, my mother BHARTI MAINI alias SONIA re-married with Mr. MANU KAPOOR S/o Shri SUKHDEV SINGH KAPOOR, R/o House No. 9B, Building 9, Hibiscus Apartment, Sector 50, Gurgaon, Haryana, vide Marriage Certificate No. 423 dated 14.01.2022.

Henceforth, I have changed my name from ANOOP MAINI to ANOOP KAPOOR and also the name of my father may also be known as SHRI MANU KAPOOR in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

ANOOP MAINI
[Signature]

It is for general information that I, LUCKY son of Shri MAHENDER SINGH, residing at D-3/30, Sector-20, Rohini, Nithari, North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as MAHENDER in my 10th Class School Certificate. The actual name of my father is MAHENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LUCKY
[Signature]

It is for general information that I, HIMANSHU CHOUDHARY S/o RATAN SINGH, R/o H.No. C-3/15, 2 Pusta, Street No. 14, Sonia Vihar, North East Delhi-110094, declare that name of mine has been wrongly written as HIMANSHU CHAUDHARY in my OBC Certificate No. OBC/04/42/37151/20/11/2012/9421112567/28286. The actual name of mine is HIMANSHU CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU CHOUDHARY
[Signature]

It is for general information that I, ARJUN KUMAR S/o RAM UJAGIR, R/o F-97, Sudarshan Park, Ramesh Nagar, West Delhi-110015, declare that name of mine and my wife have been wrongly written as ARJUN and PREETI in my minor son namely SHIVA, aged 12 years in his school record. The actual name of mine and my wife are ARJUN KUMAR and PREETY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARJUN KUMAR
[Signature]

It is for general information that I, LAKAMA RAM S/o JOITA RAM, R/o H.No. B-1616, 3rd Floor, Shastri Nagar, Ashok Vihar, North West Delhi-110052, declare that name of my father has been wrongly written as JOIKA in my PAN Card No. AFSPL2890Q. The actual name of my father is JOITA RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKAMA RAM
[Signature]

It is for general information that I, KARAN SINGH S/o SHRI MAHENDRA PAL SINGH, R/o 737, GH Pocket -4, Sector-28, Rohini, Delhi-110042, declare that name of my wife has been wrongly written as SHASHI BALA SINGH in my service record. The actual name of my wife is SHASHI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARAN SINGH
[Signature]

It is for general information that I, MOHD IRSHAD S/o MOHD ISHAK, Residing at 1460, Asandh Road, Sodhapur, Panipat, Haryana-132103, declare that name of mine and my father have been wrongly written as MO IRSHAD and MO ISHAK in my CBSE 10th class marksheet and certificate. The actual name of mine and my father are MOHD IRSHAD and MOHD ISHAK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD IRSHAD
[Signature]

It is for general information that I, RITIK S/o NARENDER KUMAR, R/o 725 DDA Tenaments, Rajouri Garden, Tagore Garden, West Delhi, Delhi-110027, declare that name of my father has been wrongly written as NARINDER in my all Educational Documents. The actual name of my father is NARENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITIK
[Signature]

It is for general information that I, SHEETAL DAGAR D/o DHARMENDER DAGAR, VPO Dhansa Village South West Delhi-110073, declare that name of mine has been wrongly written as SHEETAL in my educational documents and OBC Certificate No. OBC/09/93/45815/18/11/2014/90509631205146. The actual name of mine is SHEETAL DAGAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEETAL DAGAR
[Signature]

It is for general information that I, MOHIT S/o GAJENDER, R/o 7/32, Yudhister Gali, Shahdara, Delhi-110032, hereby declare that name of my father has been wrongly written as GAJENDRA in my 10th and 12th class marksheet and certificate. The actual name of my father is GAJENDER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT
[Signature]

It is for general information that I, RAMESH MAURYA S/o KISHORI LAL, R/o D-18/35, Shahbad Dairy, Sahibabad Daulat Pur, North West Delhi, Delhi-110042, declare that name of mine and my father has been wrongly written as RAMESH and KISHORI in my 10th class marksheet and certificate and Driving Licence No. DL1 20220082149. The actual name of mine and my father are RAMESH MAURYA and KISHORI LAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH MAURYA
[Signature]

It is for general information that I, KAMLESH KUMAR S/o- SHYAMKANHAIYA, R/o- House No- 171, A-Block, near Teen Murti, Ajit Vihar, Burari North Delhi, Delhi- 110084, declare that name of my father has been wrongly written as PHOOL SINGH in my PAN card No- IKZPK9501H. The actual name of my father is SHYAMKANHAIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR
[Signature]

It is for general information that DEEPALI D/o SUBHASH CHAND, R/o 1146/24, Shanti Nagar, Karnal (Rural) (part) (1), Karnal Haryana-132001, declare that name of my father has been wrongly written as SUBASH SARDANA in my 10th and 12th class educational documents. The actual name of my father is SUBHASH CHAND which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPALI
[Signature]

It is for general information that I, MAHENDRA SINGH S/o MEHAR CHAND, R/o Ward No -01, Rampur, Beelaheri, Alwar, Kotkasim, Rajasthan-301702, declare that name of mine has been wrongly written as MOHINDER SINGH in my service book. The actual name of mine is MAHENDRA SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA SINGH
[Signature]

It is for the general public information that I, MAHADEVAPALLI SURESH KUMAR REDDY S/o MAHADEVAPALLE SIVA REDDY, Presently Residing at Flat No-16, 3rd Floor, Near ITL Public School, Pocket-2, Sector-9, Dwarka New Delhi-110077, Permanent Residence 18/9, Cheruvukindapalle, Motakatla Cuddapah, Andhra Pradesh-516215, declare that name of mine and my wife and my daughter has been wrongly written as M SURESH KUMAR REDDY and M SUNITHA REDDY and M CHESNA REDDY in my minor daughter MAHADEVAPALLI CHESNA REDDY aged 17 years her 10th class education documents. The actual name of mine and my wife and my daughter are MAHADEVAPALLI SURESH KUMAR REDDY and MAHADEVAPALLI SUNITHA REDDY and MAHADEVAPALLI CHESNA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHADEVAPALLI SURESH KUMAR REDDY
[Signature]

It is for general information that I, RENU BALA W/o CHARAN KAMAL SINGH, R/o Kot Mian Sahib, Gurdaspur, Punjab-143512, declare that name of mine has been wrongly written as GAGANDEEP KAUR in my minor son namely GURSIMRANJIT SINGH aged 17 years in his educational documents. The actual name of mine is RENU BALA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENU BALA
[Signature]

It is for general information that I, NEETU TAWRA D/o NARENDER KUMAR W/o DEEPAK, R/o C-10/1/1538, Gali No. 1, Mansarover Park, Shahdara S.o., East Delhi, Delhi-110032, declare that name of my father has been wrongly written as NARENDAR in my Application for Engagement of Guest Teacher. The actual name of my father is NARENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEETU TAWRA
[Signature]

It is for general information that I, JIGYASHU S/o RAVI KUMAR, R/o N D R I Karnal, Haryana-132001, declare that name of my father and my mother have been wrongly written as KULDEEP DUTT alias RAVI KUMAR and DURGA alias RAJBALA in my 10th class educational documents. The actual name of my father and my mother are RAVI KUMAR and RAJBALA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JIGYASHU
[Signature]

It is for general information that I, BRAJESH SINGH S/o RAMESHWAR SINGH, R/o Add. 30/101, Gali no-6 A, Vishwas Nagar, Shahdara, East Delhi, Dehli-110032, declare that name of mine has been wrongly written as BIRJESH KUMAR SINGH in my minor son namely UJJAWAL KUMAR, aged 14 years in his school record. The actual name of mine is BRAJESH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRAJESH SINGH
[Signature]

It is for general information that I, LALU RAM Son of UMRAO SINGH, Residing at 217, Babu Jagjivan Ram Colony, Bhor Garh, North West Delhi, Delhi-110040, declare that name of mine and my father have been wrongly written as LALLURAM and UMROW SINGH in my 10th Class Educational Documents. The actual name of mine and my father are LALU RAM and UMRAO SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LALU RAM
[Signature]

It is for the general public information that I, MANISH PRATAP SINGH S/o Late Sh. ARVIND KUMAR, R/o Vill & PO- Palirajapur, Tehsil Koil, Distt. Aligarh, Uttar Pradesh-202150, declare that name of mine has been wrongly written as RANA RANJIT SINGH in my father Service Records. The actual name of mine is MANISH PRATAP SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH PRATAP SINGH
[Signature]

It is for general information that I, ANKUSH S/o VINOD KUMAR, R/o H.No-812, Sisai Kali Rawan (109) Hisar, Haryana-125049, declare that name of my father has been wrongly written as VINOD in my 10th class marksheet and certificate. The actual name of father is VINOD KUMAR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH
[Signature]

It is for general information that I, ANIS AHMED S/o SHARAFAT, R/o RZH -418, Gali No-12, Raj Nagar Part -2 Palam Colony, Bagdola, South West Delhi, Delhi -110077, declare that name of mine and my wife have been wrongly written as ANEESH AHMAD and SAWANA BEGUM in my minor son ANAS AHMAD aged 17 years 10th, 12th class educational documents and Birth Certificate 04. The actual name of mine and my wife are ANIS AHMED and SABANA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIS AHMED
[Signature]

It is for general information that I, NAMAN SHARMA S/o ASHISH SHARMA, residing at 1044, krishnapuram Colony Moradabad, near Choice Banquet Moradabad, Moradabad, Uttar Pradesh-244001, declare that name of my mother has been wrongly written as RASHI SHARMA in my 10th class Document. The actual name of my mother is JYOTI SHARMA, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAMAN SHARMA
[Signature]

It is for general information that I, SNEHA D/o SHITLA PRASAD, R/o 56/1, Gali No.4, Arya Nagar, Karkardooma, Delhi-110092, declare that name of my father has been wrongly written as SHEETLA PRASAD in my Educational Documents. The actual name of my father is SHITLA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SNEHA
[Signature]

It is for general information that I, LADLI D/o SHITLA PRASAD, R/o 56/1, Gali No.4, Arya Nagar, Karkardooma, Delhi-110092, declare that name of my father has been wrongly written as SHITALA PRASAD in my Educational Documents. The actual name of my father is SHITLA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LADLI
[Signature]

It is for general information that I, PARTHO MITRA son of Late K.N. MITRA, employed as Junior Works Manager, Personal No.847114 in the A-3 Section of Ordnance Factory Khamaria, Jabalpur (M.P.) 482005, residing at House No. 792, Bapu Nagar, Near Watertank, Behind Kastur Chand Sonkar, Ranjhi, Post Office Khamaria, Jabalpur (M.P.) 482005, declare that name of mine has been wrongly written as PARTHA MITRA in my Service Records and my all educational documents respectively Board of Secondary Education Madhya Pradesh Bhopal Higher Secondary School Certificate Exam 1985, Board of Secondary Education Madhya Pradesh Bhopal Higher Secondary School Certificate Exam (10+2) 1989, National Apprenticeship Certificate of National Council for Vocational Training, Diploma Certificate of Mechanical Engineering of Rajiv Gandhi Proudhyogiki Vishwavidyalaya, Bhopal & Provisional Certificate of Mechanical Engineering of Office of the Principal Part time Diploma Courses Govt. Polytechnic, Jabalpur. The actual Name of mine is PARTHO MITRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARTHO MITRA
[Signature]

It is for general information that, I, ASHISH GARG S/o RAJIV KUMAR GARG, residing at Moti Nagar, Ward No.3, Tappa (R) District Barnala, Punjab-148108, declare that name of my father has been wrongly written as RAJIV GARG in my Class 10th Marksheet. The actual name of my father is RAJIV KUMAR GARG, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH GARG
[Signature]

It is general information that I, PRIYANSHI BHALLA D/o HONEY BHALLA, residing at Khalifa Street, Sangrur, District Sangrur, Punjab-148001, India, declare that name of mine has been wrongly written as PRIYANSHI in my 10th class marksheet and certificate. The actual name of mine is PRIYANSHI BHALLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHI BHALLA
[Signature]

It is for general information that I, LAKSHAY S/o MADAN PAL, R/o E- 1391, Jahangir Puri, North West Delhi-110033, declare that name of my father has been wrongly written as MADAN LAL in my Diploma Certificate. That the name of my mother has been wrongly written as OMVATI in my 10th Class Certificate . The actual name of my father and my mother are MADAN PAL and OM WATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKSHAY
[Signature]

It is for general information that I, HATWANG KAMHUA S/o WANGLIK KAMHUA, R/o Muktowa- II, Muktowa- II, Khonsa, Arunachal Pradesh- 792130., declare that name of my mother has been wrongly written as HYEDAM KAMHUA in my 10th Class Certificate That the name of my mother has been wrongly written as NYEDAM KAMHUA in my 12th Class Certificate. The actual name of my mother is NYIDAM KAMHUA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HATWANG KAMHUA
[Signature]

It is for general information that I, RAJESH BHANSALI S/o SHREECHAND BHANSALI, R/o VTC: Pedong Bazar D.I.F., District: Kalimpong, State: West Bengal- 734311. declare that name of mine and my father has been wrongly written as RAJU JAIN and Shri CHAND JAIN in my Pan Card No-AXIPJ0640A . The actual name of mine and my father are RAJESH BHANSALI and SHREECHAND BHANSALI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH BHANSALI
[Signature]

It is for general information that I, SRAVANTHI CHITTI D/o RAJGOPAL CHILUKA, and Ex. Wife of SIDDHARTH SOOD, R/o H.No. 10-3/39/2, Netaji Road, Street 1 Cross 1, Near RL Nagar Bus Stop, RL Nagar, Rampally, Rampalle, Medchal-Malkajgiri, Telangana State-501301, declare that I got divorce from my husband SIDDHARTH SOOD, vide court decree FC.OP.NO. 339/2017 dated 16.05.2019. Further I have changed the name of my minor daughter MISHIKA SOOD, aged 11 years and she shall hereafter be known as PAAVIKA CHITTI.

It is certified that I have complied with other legal requirements in this connection.

SRAVANTHI CHITTI
[Signature]

It is for general information that I, TEERATH KUMAR S/o HUKUMCHAND RAI, R/o 017, Bartola Bus Stand, Pendari, Ghutra, Koria, Chattishgargh-497442, declare that name of mine and my father has been wrongly written as KEERAT PRASAD PURI and DEEP NARAYAN PURI, in my 10th Class Certificate. The actual name of Mine and My Father are TEERATH KUMAR and HUKUMCHAND RAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TEERATH KUMAR
[Signature]

It is for general information that I, KULDIP KAUR wife of BALDEV SINGH, and D/o KARTAR SINGH, Residing at Village Jangliana, PO - Jangliana, Tehsil - Garhshankar, District Hoshiarpur (Punjab) -146103, declare that name of mine has been wrongly written as KULDEEP KAUR in passport. The actual name of mine is KULDIP KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDIP KAUR
[Signature]

It is for general information that I, PANKAJ POKHARIYA S/o RAGHUVAR SINGH, R/o Salmora, Jajar Dewal, Pithoragarh, Uttarakhand - 262501. Declare that Name of My Father has been wrongly written as HAYAT SINGH, in my Voter ID No. IVO0199679, and name of My Father has been wrongly written as HAYAT POKHARIYA, in my All Educational Documents, Driving Licence No. UK05 20200003508, Employment Card No. UA14120218647, Domicile Certificate No. 0503001300043, Character Certificate No. 0503011300045 and name of My Father has been wrongly written as HAYAT SINGH POKHARIYA, in my PAN Card No. DYFPP1821Q. The actual name of my father is RAGHUVAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ POKHARIYA
[Signature]

It is for general information that I, KANAK LATA DHIMAN W/o SACHIN DHIMAN, R/o House No. 335, Pocket- 3, Sector- 19, Amberhai Dwarka Sec- 6, Delhi Cantonment South West Delhi- 110075, declare that name of mine has been wrongly written as KANAK DHIMAN in my minor Daughter ISHIKA DHIMAN, aged about 17 years, in her 10th Class Certificate. The actual name of Mine is KANAK LATA DHIMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KANAK LATA DHIMAN
[Signature]

It is for general information that I, MONIKA KHERA D/o INDERJIT SINGH KHERA, Ex wife of SAMEER GUPTA, R/o H.No. 30 Kewal Park, Mahatma Gandhi Marg, Hawai Jahaj Wali Gali, Azadpur, North West Delhi-110033, declare that I got divorced from my husband vide court Decree No. 1778/19 dated 05.11.2019. Further I have changed the name of my minor son SHAURYA GUPTA alias SHAURYA KHERA GUPTA, aged 13 years and he shall hereafter be known as SHAUURYA R KHERA, in future for all purpose.

It is certified that I have complied with other legal requirements in this connection.

MONIKA KHERA
[Signature]

It is for general information that I, BRAJESH PANDEY S/o SHIWJEE PANDEY, R/o Dhanauti, Siwan, Dhanutihata, Bihar- 841236, declare that name of mine and my wife has been wrongly written as BRAJESH KUMAR PANDEY and RINKI PANDEY, in my minor Son ANKIT KUMAR PANDEY, aged about 15 years, in his 10th Class Certificate. The actual name of mine and my wife are BRAJESH PANDEY, and RINKI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRAJESH PANDEY
[Signature]

It is for general information that I, MANOJ POKHARIYA S/o RAGHUVAR SINGH, R/o Salmora, Jajar Dewal, Pithoragarh, Uttarakhand-262501, declare that Name of Mine and My Father has been wrongly written as MANOJ POKHAIYA and HAYAT SINGH POKHAIYA in my 10th Class Educational Documents, and name of My Father has been wrongly written as HAYAT SINGH POKHARIYA in my Voter ID No. IVO0530089, Vehicle Regn. No. UK05D0795, Driving Licence No. UK05 20200003660, PAN Card No. EBKPP2910M, B.SC. Educational Documents, Employment Card No. UA14120218652, Domicile Certificate No. UK05DOM0800/200003651 and name of My Father has been wrongly written as HAYAT SINGH POKHAIYA in my 12th Class Educational Documents. The actual name of Mine and My Father are MANOJ POKHARIYA and RAGHUVAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ POKHARIYA
[Signature]

It is for general information that I, JEEVANJOT KAUR D/o DILBAG SINGH, R/o House No.7273/A/1, Street No. 21, New Janta Nagar, Ludhiana, Punjab-141003, declare that Name of My Father has been wrongly written as S DILBAG SINGH in my 10th Class Certificate. The actual name of My Father is DILBAG SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JEEVANJOT KAUR
[Signature]

It is for general information that I, NACHHATTER SINGH S/o HARCHARAN SINGH R/o Kothe Surjitpura, Sekha Road, Barnala, Punjab, declare that neme of my wife has been wrongly written as GURMEET KAUR in my passport No. E4831310. The actual name of my wife is GURJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NACHHATTER SINGH
[Signature]

It is for general information that I, GALIGARI KRISHNA VYKUNTAM CHARY son of GALIGARI KRISHNA BARHMAIAH, resident at 25-6-88, Vijayanagar Colony, besides St Anns High School, Kazipet VTC, PO, Warangal, Telangana-506003, declare that name of mine, my wife and my minor son has been wrongly written as G K VYKUNTAM CHARY, G V SHAILAJA and G V CHAKRADHAR in my minor son namely GALIGARI ADITYA aged 14 years in his birth certificate and name of mine and my minor son has been wrongly written as G K VYKUNTAM CHARY and GALIGARI VYKUNTAM CHAKRADHAR in his school records. The actual name of mine, my wife and my minor son

are GALIGARI KRISHNA VYKUNTAM CHARY, GALIGARI VYKUNTAM SHAILAJA and GALIGARI ADITYA, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GALIGARI KRISHNA VYKUNTAM CHARY
[Signature]

It is for general information that I, GALIGARI KRISHNA VYKUNTAM CHARY son of GALIGARI KRISHNA BARHMAIAH, resident at 25-6-88, Vijayanagar Colony, besides St Anns High School, Kazipet VTC, PO, Warangal, Telangana-506003, declare that name of mine, my wife and my minor son has been wrongly written as G K VYKUNTAM CHARY, G V SHAILAJA and G V KRISHNA CHAITANYA in my minor son namely GALIGARI KRISHNA CHAITANYA aged 11 years in his birth certificate and name of mine and my minor son has been wrongly written as GALIGARI K VYKUNTAM CHARY and GALIGARI VYKUNTAM KRISHNA CHAITANYA in his school records. The actual name of mine, my wife and my minor son are GALIGARI KRISHNA VYKUNTAM CHARY, GALIGARI VYKUNTAM SHAILAJA and GALIGARI KRISHNA CHAITANYA, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GALIGARI KRISHNA VYKUNTAM CHARY
[Signature]

It is for general information that I, AMAN BARANAWAL Son of SANDEEP KUMAR, residing at House No. 399 Charch Road, Neharu Nagar, Boring Road, Patna, Bihar-800013, declare that my father name has wrongly been written as SANDEEP BARANAWAL in my Educational document. The actual name of my father name is SANDEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN BARANAWAL
[Signature]

It is for general information that I, HANWANT SINGH BHATI S/o KANWAR PAL SINGH, R/o Laxmi Nagar, Barmer, Barmer Rajasthan- 344001, declare that name of mine has been wrongly written as HANWANT SINGH in my Service Record. The actual name of mine is HANWANT SINGH BHATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HANWANT SINGH BHATI
[Signature]

It is for general information that I, MONIKA PATHAK W/o YOGESH KUMAR PATHAK, R/o House No. 12726, Street No. 3, Ward No. 8, Gurmail Park Tibba Road, Ludhiana, Punjab-141007, declare that name of my mother has been wrongly written as USHA RANI in my Passport No. W8990042. The actual name of my Mother is PARVEEN KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MONIKA PATHAK
[Signature]

It is for general information that I, PARDEEP KUMAR S/o BALWAN SINGH, R/o Shastri Nagar, Line Par, Bahadurgarh, Jhajjar, Haryana-124507, declare that name of mine, my wife and my minor daughter have been wrongly written as PRADEEP KUMAR, SUNITA DEVI and KANNU in my minor daughter KANNU AHLAWAT aged 17 years in her 10th class educational documents. The actual name of mine, my wife and my minor daughter are PARDEEP KUMAR, SUNITA AHLAWAT and KANNU AHLAWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR
[Signature]

It is for general information that I, SANTRA W/o INDER, R/o H.No. 147, Bahre Mohalla, Near Mitha Kua, Sailothi, Palwal, Haryana-121102, declare that name of mine has been wrongly written as SANTOSH in my Aadhar Card No. 7383 6047 0211. The actual name of mine is SANTRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTRA
[Thumb Impression]

It is for general information that I, VIDYADHAR DATTATRAY SHEDGE S/o DATTATRAY KASHIRAM SHEDGE, R/o Near Shivsena Shakha 109, 04, Laxmi Niwas Chawl, Samarth Nagar, Bhandup West, Mumbai-400078, Maharashtra, declare that name of mine has been wrongly written as VIDYADHAR DATTATRAY SHEDAGE in my 10th class marksheet and 10th Board certificate. The actual name of mine is VIDYADHAR DATTATRAY SHEDGE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIDYADHAR DATTATRAY SHEDGE
[Signature]

It is for general information that I, PRAVEEN KUMAR SHUKLA S/o VIJAY KUMAR SHUKLA, R/o 1/1630, Manasrover Park, Delhi-110032, declare that the name of mine has been wrongly written as PARVEEN KUMAR SHUKLA in my marriage certificate No. 90730000145435. That actual name of mine is PRAVEEN KUMAR SHUKLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR SHUKLA
[Signature]

It is for general information that I, GEETA GAUR W/o SHAILENDRA GAUR, R/o Ward No. 09, Ram Janki Mandir, Barhani, Siddharthnagar, Uttar Pradesh-272201, declare that Name of mine, my husband and my daughter aged 17years has been wrongly written as GEETA GAUND, SHAILENDRA GAUND and ANSHIKA GAUND in my daughter 10th class marksheet. The actual Name of mine, my husband and my daughter are GEETA GAUR, SHAILENDRA GAUR and ANSHIKA GAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA GAUR
[Signature]

It is for general information that I, SHANTARAM JADHAV son of GANGARAM JADHAV, resident of 60, Rao Galli at Post Khanapur, Tq: Khanapur, Dist: Belagavi-591302, Karnataka, declare that name of my wife has been wrongly written as VIDYA in my PPO No. S/024885/1991. The actual name of my wife is MANGALA SHIVAJIRAO GHODEKAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHANTARAM JADHAV
[Signature]

It is for general information that I, MANAV THAKUR S/o BHAGWAN SINGH, R/o H.No. 117, Katwaria Sarai, Hauz Khas, Delhi-110016, declare that name of mine and my father has been wrongly written as MANAV CHAUHAN and BHAGWAN SINGH CHAUHAN in my Pan Card No.AZXPC8748F and name of mine and my father has been wrongly written as MANAV CHAUHAN and B S CHAUHAN in my Driving License No.DL-0920160361729. The actual name of mine and my father are MANAV THAKUR and BHAGWAN SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANAV THAKUR
[Signature]

It is for general information that I, NITYAM SHARMA S/o ARVIND SHARMA, R/o Tehsil Nadaun, Badhera (26/19), Hamirpur, Himachal Pradesh, 177040, declare that name of my mother has been wrongly written as SANEH LATA in my educational documents. The actual name of my mother is SANEH SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITYAM SHARMA
[Signature]

It is for general information that I, CHHATTER PAL GULABANI S/o VAS DEV GULABANI, R/o D-111, AP, Pitampura, North West Delhi, Delhi-10034, declare that name of mine and my father has been wrongly written as CHATTER PAL VANWANI and MIAN MAL VANWANI in my PAN Card No-AADPV4239R. The actual name of mine and my father are CHHATTER PAL GULABANI and VAS DEV GULABANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHHATTER PAL GULABANI
[Signature]

It is for general Information that I, KUMARI SRUTI D/o RAVINDRA KUMAR SINGH, R/o Gram Kurmi Tola, Post Jamalpur Gogri, Jamalpur Khagaria, Bihar-851203, declare that name of mine and my father has been wrongly written as SRUTI PRAVIN RAY and RAVINDRA SINGH in my PAN Card No- BHLPR3204C. The actual name of mine and my father are KUMARI SRUTI and RAVINDRA KUMAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUMARI SRUTI
[Signature]

It is for the general public information that I, SURAJ BAHADUR PANDIT CHHETRI S/o SH. NARAYAN BAHADUR PANDIT, R/o RZ-26P/80, Gali No. 30, Indra Park, Palam Colony, Palam Village, South West Delhi, Delhi-110045, declare that name of mine and my wife has been wrongly written as SURAJ CHHETRI and BHAGWATI PC in my minor son PRINCE CHHETRI aged 16 years his 10th class education documents. The actual name of mine and my wife are SURAJ BAHADUR PANDIT CHHETRI and BHAGWATI PANDIT CHHETRI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ BAHADUR PANDIT CHHETRI
[Signature]

It is for general information that I, HEMASAI AISHWARYA VIJAYAKUMAR daughter of GADAM SRINIVASULU VIJAYA KUMAR, residing at 8-69, Tuda Plot 13 Royal Nagar, R C Road, Tirupati, Chittoor, Andhra Pradesh 517501, declare that name of mine and my father has been wrongly written as HEMA SAI AISHWARYA V and VIJAY KUMAR G S in my Educational documents and name of my father has been wrongly written as VIJAYA

KUMAR GADAMSETTY SRINIVASULU in my passport No M6076968. The actual name of mine and my father are HEMASAI AISHWARYA VIJAYAKUMAR and GADAM SRINIVASULU VIJAYA KUMAR, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

HEMASAI AISHWARYA VIJAYAKUMAR
[Signature]

It is for general information that I, DIVYA D/o SAJJAN KUMAR, R/o Silani Pana Keso (263), Jhajjar, Haryana- 124103, declare that name of mine and my mother has been wrongly written as DIVYA CHAHAR and KIRAN DEVI in my 12th Marksheets the actual name of mine and my mother are DIVYA and KIRAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIVYA
[Signature]

It is for general information that I, PATLOLLA MANIK PRABHU REDDY S/o PATLOLLA DHARMA REDDY, residing at H.No. 5-50, Village: Mudimanik, Mandal: Pulkal, Dist: Sangareddy, Telangana-502273, declare that name of mine and my father has been wrongly written as B. MANIK PRABHU REDDY and PATLOLLA DHARMA REDDY in my SSC certificate. The actual name of mine and my father is PATLOLLA MANIK PRABHU REDDY and PATLOLLA DHARMA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PATLOLLA MANIK PRABHU REDDY
[Signature]

It is for general information that I, PATLOLLA KESHAVA REDDY S/o PATLOLLA DHARMA REDDY, residing at H.No.1-179/9/16, KDC Colony, Patancheru, Dist: Sangareddy, Telangana-502319, declare that name of mine and my father has been wrongly written as P. KESHAVA REDDY and PATLOLLA DHARMA REDDY in my SSC certificate. The actual name of mine and my father are PATLOLLA KESHAVA REDDY and PATLOLLA DHARMA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PATLOLLA KESHAVA REDDY
[Signature]

It is for general information that I, PATLOLLA JALANDHAR REDDY S/o PATLOLLA DHARMA REDDY residing at H.No:5-50, Village: Mudimanik, Mandal: Pulkal, Dist: Sangareddy, Telangana-502273, declare that name of mine and my father has been wrongly written as B. JALANDHAR REDDY and B. DHARMA REDDY in my SSC certificate. The actual name of mine and my father is PATLOLLA JALANDHAR REDDY and PATLOLLA DHARMA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PATLOLLA JALANDHAR REDDY
[Signature]

It is for the general information that I, MANOS BISWAS S/o Shri NITAI CHANDRA BISWAS, Presently residing at 6154/5, Sector-D, Pocket-6, Near Flyover, Vasant Kunj, Delhi-110070, Permanent Residence VPO Charbrahma Nagar, Nadia, West Bengal-741301, declare that name of mine has been wrongly written as MANOS CHANDRA BISWAS in my Caste certificate-60/SS. The actual name of mine is MANOS BISWAS respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOS BISWAS
[Signature]

It is for the general public information that I, AMBIKA RANJAN D/o Shri HOTI LAL, R/o A-30, Sainik Enclave, Vikas Nagar, Uttam Nagar, West Delhi, Delhi-110059, declare that name of my mother has been wrongly written as SUNITA in my 12th class education documents and name of my mother has been wrongly written as SUNEETA in my 10th class education documents. The actual name of my mother is SUNITA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMBIKA RANJAN
[Signature]

It is for general information that I, ANJALI D/o SURESH PARSAD NAUTIYAL, R/o H.No.198, Gali No. 2, Greenwood Avenue, Jalandhar-II, Jalandhar, Punjab-144022, declare that name of my father has been wrongly written as SURESH PRASAD in my 10th, 12th and Graduation educational documents. The actual name of my father is SURESH PARSAD NAUTIYAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJALI
[Signature]

It is for general information that I, BHUPINDER SINGH S/o GURMEET SINGH, R/o Village Fatehpur, PO Majra Jattan, Tehsil Balachaur, District SBS Nagar, 144522, Punjab, India, declare that name of my Father has been wrongly written as GURMIT SINGH in my Passport No. H7604567. The actual name of my father is GURMEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH
[Signature]

It is for general information that I, POOJA SEHGAL W/o K.K. SEHGAL, R/o 15, Near Gurudwara Malka Ganj, North Delhi, Delhi-110007, declare that name of mine has been wrongly written as RITA SEHGAL in my Punjab & Sind Saving Bank Account No-03561000012297. The actual name of mine is POOJA SEHGAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA SEHGAL
[Signature]

It is for general information that I, SUSHIL KUMAR S/O WILLIAM, R/o C-102, Near Kunwar Singh Chowk, Baljeet Nagar, Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine and my father has been wrongly written as SUNIL KUMAR AND BILIAM KUMAR in my Voter Id Card No-TCE0547935. The actual name of mine and my father are SUSHIL KUMAR and WILLIAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR
[Signature]

It is for general information that I, VIJENDER YADAV S/o RAM CHARAN YADAV, R/o K-28, Sharma Colony, Phase-2, Budh Vihar, North West Delhi, Delhi-110086, declare that name of mine and my wife has been wrongly written as VIJENDER and URMIL in my minor daughter MANSI YADAV aged 12 years in her school records. The actual name of mine and my wife are VIJENDER YADAV and URMILA YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJENDER YADAV
[Signature]

It is for general information that I, SUMAN RANI D/o PRAKASHI W/o MANOJ KUMAR, R/o Flat No. 2, Plot No-42, 43 (Old 59 And 28) Khasra No-68/19 Third Floor Street No-5, Block AAjit Vihar, Village Burari-110084, declare that name of my mother has been wrongly written as PRAKASH DEVI in my 12th educational documents. The actual name of my mother is PRAKASHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN RANI
[Signature]

It is for general information that I, TANVI MALIK D/o ASHOK KUMAR, R/o House No. RZ 232, Roshan Garden, Najafgarh, South West Delhi, Delhi 110043, declare that name of my father and my mother have been wrongly written as ASHOK MALIK and RICHA MALIK in my educational documents. The actual name of my father and my mother are ASHOK KUMAR and RICHA DABAS respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANVI MALIK
[Signature]

It is for general information that I, BHARTI W/o Late Shri VISHAL GUPTA, R/o K-147, Gali No. 8, Som Bazar Road, Rajapuri, Uttam Nagar, New Delhi-110059, declare that name of my husband has been wrongly written as ASHU in my minor daughter MAHAK aged 17 years in her Birth Certificate No. 0728061 and Educational documents, aadhar Card No. 5800 3311 6486. The actual name of my husband is VISHAL GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARTI
[Signature]

It is for general information that I, YATIN BAGAI S/o MAHESH KUMAR, R/o 119, Gurudwara Street, Pandusar Mohalla, Nabha, Patiala, Punjab-147201, declare that name of my father has been wrongly written as MAHESH BAGAI in my 10th educational documents. The actual name of my father is MAHESH KUMAR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YATIN BAGAI
[Signature]

It is for general information that I, MOHAMMAD FIROZ son of MOHAMMAD HAZI FAIZAN, residing at A-43, Balbir Nagar, Kirari Suleman Nagar, C-Block, North West Delhi, Delhi-110086, declare that name of mine, my father and my mother has been Wrongly written as FIROJ, MD FAIJAN and SABIYA in my 10th and 12th Class Educational Documents. The actual name of mine, my father and my mother are MOHAMMAD FIROZ, MOHAMMAD HAZI FAIZAN and RABIYA KHATUN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD FIROZ
[Signature]

It is for general information that I, ROHTASH YADAV S/o HANS RAM YADAV, R/o G-110, D Vijay Enclave, Palam Village, South West Delhi, Delhi-110045, declare that name of mine has been wrongly written as ROHITASHW YADAV in my service record. The actual name of mine is ROHTASH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHTASH YADAV
[Signature]

It is for the general public information that I, ANJU W/o Shri NAVEEN, R/o Plot No. 76, F/F, Sainik Enclave Part-2, Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as MAHIMA in my minor daughter TANISHKA aged 17 years in her 10TH class education documents. The actual name of mine is ANJU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJU
[Signature]

It is for general information that I, RITU DEVI wife of Shri HARDEEP and daughter of Shri BALJEET SINGH, residing at Village Pahlwan, P.O. Uchana, District Jind, Haryana-126115, declare that name of my father has been wrongly written as BALJEET SINGH KAIRON in my Graduation, Post Graduation, B. Ed Degree, CTET Certificate and other Educational Documents. The actual name of my father is BALJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITU DEVI
[Signature]

It is for general information that I, PRAMILA MASTA W/o SHEKHAR MASTA Present Address-105, Naveen Appts. Sector-5, Plot No. 13, Dwarka, New Delhi 110075 Permanent Address-H.No. 7, Vill-Bari Markandli, Jubbal, Kaina, Markandli (46), Shimla, Himachal Pradesh-171205, declare that name of mine has been wrongly written as PROMILA MASTA in my minor son AARUSH MASTA aged 15 years in his school records. The actual name of mine is PRAMILA MASTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA MASTA
[Signature]

It is for general information that I, DEVENDER KUMAR S/o Shri NATHU RAM, R/o 1670, Sector-5, Kurukshetra, Haryana-136118, do hereby declare that name of mine and my father have been wrongly written as DEVENDER SAINI and NATHU RAM SAINI in my Educational Documents and E D Bank Service Records. The actual name of mine and my father are DEVENDER KUMAR and NATHU RAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER KUMAR
[Signature]

It is for general information that I, VEER V P SINGH BAGHEL S/o JAI SINGH BAGHEL, R/o Khamhariya House, 17/501 Narendra Nagar, Rewa, Madhya Pradesh-486001, declare that name of mine has been wrongly written as VEER V P SINGH KARTIK in my 10th and 12th educational documents. The actual name of mine is VEER V P SINGH BAGHEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEER V P SINGH BAGHEL
[Signature]

It is for general information that I, SNEHA D/o RAJESH KUMAR, R/o H.No. 1716, Pana Mamoor Pur Narela, North West Delhi-110040, declare that name of my father has been wrongly written as RAJESH in my 10th and 12th educational documents. The actual name of my father is RAJESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SNEHA
[Signature]

It is for general information that I, JOSHNA KIDANGEN JOSEPH D/o JOSEPH KIDANGEN VARGHESE, R/o 16-B, MIG Flats, Pocket-V, Mayur Vihar Phase-3, Delhi-110096, declare that name of mine and my father has been wrongly written as JOSHNA K JOSEPH and JOSEPH K V in my educational documents. The actual name of mine and my father are JOSHNA KIDANGEN JOSEPH and JOSEPH KIDANGEN VARGHESE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JOSHNA KIDANGEN JOSEPH
[Signature]

It is for general information that I, MINI NOBLE W/o NOBLE SEBASTIAN, R/o H.No. G-41, Gali No. 2, Behind Mehra Petrol Pump, Molar Band Extn. Badar Pur Border, New Delhi-110044, declare that name of mine has been wrongly written as MINI MOL M.K in my minor son namely ANEX NOBLE aged 13 years in his school record and Birth certificate No. B0060190-1002024. The actual name of mine is MINI NOBLE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MINI NOBLE
[Signature]

It is for general information that I, RAJ S/o MAHENDER, R/o House No. 8/7, Ambedkar Nagar, Dakshin Puri Extention, Khanpur, South Delhi-110062, declare that name of mine and my father has been wrongly written as PAPPU and MAHENDER SINGH in my 10th class marksheet and that name of my father has been wrongly written as MAHENDER CHAUHAN in my Aadhar Card no-557148532979 and Pan card No. BLRPP4109A. The actual name of mine and my father are RAJ and MAHENDER respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ
[Signature]

It is for general information that I, PRAMOD KUMAR S/o SHREE PAL, R/o H.No. 1309 Gali No. 9, Bholanath Nagar, Shahdara Delhi-110032, declare that name of mine has been wrongly written as PRAMOD in my EDMC Service Record and my father name also wrongly written as SHRI PAL SINGH in my 10th and 12th class Education Documents. The actual name of mine and my father are PRAMOD KUMAR and SHREE PAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR
[Signature]

It is for general information that I, MOHIT DABAS S/o RAJBIR SINGH, R/o H. No. E-1/85, Gali no -19, Shiv Ram Park, Nangloi, West Delhi, Delhi-110041, declare that name of my father and my mother has been wrongly written as RAJBIR DABAS and JAGWANTI DEVI in my 10th and 12th class marksheet and certificate and Master of Arts Marksheet and Bachelor of education Marksheet and CTET Marksheet and certificate and name of my father has been wrongly written as RAJBIR DABAS in my Bachelor of Arts Marksheet and Degree and Bachelor Of Education Degree and Master of Arts Degree and PAN Card No. BXTPD3162K and Driving License No. DL-0920120194311 and OBC Caste Certificate No: 90500000841874. The actual name of my Father and mother are RAJBIR SINGH and JAGWANTI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT DABAS
[Signature]

It is for general information that I, SHIVKALA DEVI W/o Late RAM SINGHASAN SINGH R/o A-110, Lajpat Nagar, Sahibabad, Ghaziabad, UP-201005, declare that name of mine has been wrongly written as CHANDEL SHIVKALA DEVI in my husband PPO No. 6265968. The actual name of mine is SHIVKALA DEVI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVKALA DEVI
[Signature]

It is for general information that I, HARIKESH S/o AMAR PAL, R/o H.No. D1/71-B, Anand Pur Dham, Karala, North West Delhi-110081, declare that name of my father has been wrongly written as AMAR PAL SINGH in my driving Licence No. DL11 20150307444. The actual name of my father is AMAR PAL which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARIKESH
[Signature]

It is for general information that I, SHAZIYA W/o LATE MOHD ASIF, R/o 1600, Ground Floor, Gali Andheri Pahari, Bhojla, Turkman Gate, North Delhi-110006, declare that name of mine has been wrongly written as SAZIA YASMEEN in my minor son namely SHARIQ REHMAN aged 13 years in his school record. The actual name of mine is SHAZIYA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAZIYA
[Signature]

It is for general information that I, DEVKARAN BAISLA S/o S S BAINSLA, R/o A-751, SangamVihar, Devli, South Delhi, Delhi-110080, declare that name of mine has been wrongly written as DEVKARAN BAINSLA in my Driving License No- DL0320009490952. The actual name of mine is DEVKARAN BAISLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVKARAN BAISLA
[Signature]

It is for general information that I, KAUSHAL DEVI W/o Late SATYAPAL SINGH, R/o Ranchhar, Bhagpat, Uttar Pradesh-250645, declare that name of mine and my husband has been wrongly written as KOSHAL DEVI and SATPAL SINGH in my minor son LOKINDER aged 17 years in his 10th class educational documents. The actual name of mine and my husband are KAUSHAL DEVI and Late SATYAPAL SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAL DEVI
[Thumb Impression]

It is for general information that I, BINDU SINGH W/o PRAKASH SINGH, R/o H.No. 137, Street No. 10, Block-E, Mukand Vihar, Karawal Nagar, North East Delhi-110094, declare that name of mine has been wrongly written as BINJU in my minor son namely SHIVAM aged 10 years in his school record. The actual name of mine is BINDU SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BINDU SINGH
[Thumb Impression]

It is for general information that I, ANITA RANA Wife of GUMAN SINGH RANA, Residing at 101, Peer Wali Gali, Patparganj, East Delhi, Delhi-110091, declare that name of mine has been wrongly written as ANITA in my Canara Saving Bank Account No-2801101000862. The actual name of mine is ANITA RANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANITA RANA
[Signature]

It is for general information that KAUSHLENDRA SINGH S/o PRAHLAD SINGH, R/o Bhawanpura, Jagheena Sevar, Bharatpur, Rajasthan-321001, declare that name of my father and my mother has been wrongly written as PRAHALAD SINGH and PREETI SINGH in my 10th & 12th class educational documents. The actual name of my father and my mother are PRAHLAD SINGH and PREETI RANA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAUSHLENDRA SINGH
[Signature]

It is for general information that I, PRADEEP KUMAR S/o GANESH RAM, R/o Rushan, Chamoli, Uttarakhand-246481, declare that name of my minor son has been wrongly written as ADITYA KUMAR SOLIYAL in my minor son namely ADITYA KUMAR aged 15 years in his school record. The actual name of my minor son is ADITYA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Signature]

It is for general information that I, PRADEEP KUMAR S/o GANESH RAM, R/o Rushan, Chamoli, Uttarakhand-246481, declare that name of my minor son has been wrongly written as ARYAN in my minor son namely ARYAN KUMAR aged 13 years in his school record. The actual name of my minor son is ARYAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Signature]

It is for general information that I, HARI BAHADUR THAPA Son of LOK BAHADUR THAPA, residing at B-3/162, Block B-3, Vijay Enclave, Ekta Marg, VTC Palam Village, South West Delhi, Delhi-110045, declare that name of mine and my father has been wrongly written as HARI THAPA and TAN BHADUR THAPA in my Pan Card No-ADNPT5942N. The actual name of mine and my father are HARI BAHADUR THAPA and LOK BAHADUR THAPA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARI BAHADUR THAPA
[Signature]

It is for general information that I, RENU DAS D/o AMAR CHAND DAS, R/o House No. 706, Gali No-7, Govindpuri, Kalkaji, South Delhi, Delhi-110019, declare that name of mine, my father and my mother have been wrongly written as RENU, AMAR DAS and SUNITA in my Educational Documents. The actual name of mine, my father and my mother are RENU DAS, AMAR CHAND DAS and SUNITA BALA DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENU DAS
[Signature]

It is for general information that I, GHULAM AHAMED ANSARI S/o ABDUL SHAKOOR, R/o Flat No. 303, Surya Residency Rangpur Road No-3, Dadwar, Kota, Rajasthan-324002, declare that name of mine and my father has been wrongly written as GHULAM AHAMED and ABDUL SHKOOR in 10th class marksheet and GHULAM AHAMED in my service record. The actual name of mine and my father are GHULAM AHAMED ANSARI and ABDUL SHAKOOR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GHULAM AHAMED ANSARI
[Signature]

It is for general information that I, ATIQU UR REHMAN KHAN S/o ZIA UR REHMAN KHAN, R/o B-1 First Floor, Nizamuddin West, New Delhi-110013, declare that name of mine has been wrongly written as ATIQU UR RAHMAN in my minor son namely INAAM UR RAHMAN aged 16 years in his school record. The actual name of mine is ATIQU UR REHMAN KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATIQU UR REHMAN KHAN
[Signature]

It is for general information that I, DINESH KUMAR SIPAHI S/o MITHAI LAL SIPAHI, R/o 45, Bajpai Compound, Chhapakhana, Opp St. Joseph's Convent Girls School, Pentinaka, Sadar, Jabalpur, MP-482001, declare that name of mine and my father has been wrongly written as DINESH KUMAR and MITHAI LAL in my service book. The actual name of mine and my father are DINESH KUMAR SIPAHI and MITHAI LAL SIPAHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR SIPAHI
[Signature]

It is for general information that I, SHIV PRASAD YADAV S/o JHUNNI LAL YADAV, R/o 4618 / Ad2, Diwan Adhar Singh Ward, Jawahar Nagar, Adhartal, Jabalpur, MP-482004, declare that name of mine and my father has been wrongly written as SHIV PRASAD YADAVA and JHUNNI LAL YADAVA in my service record. The actual name of mine and my father are SHIV PRASAD YADAV S/o JHUNNI LAL YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV PRASAD YADAV
[Signature]

It is for general information that I, DHARMVEER SAINI S/o GAJRAJ SINGH, R/o House No. 3330, Ward No. 10, Aarya Nagar, Rewari, Haryana-123401, declare that name of mine, my wife and my minor son have been wrongly written as DHARAMVEER, SEEMA and DUSHYANT respectively, in my minor son namely DUSHYANT SAINI aged 17 years & 09 months, in his CBSE 10th and 12th class Certificate and School Records, and wrongly written as DHARMVEER SAINI and DUSHYANT, in his Aadhaar Card No. 775679012737. The actual name of mine, my wife and my minor son are DHARMVEER SAINI, SEEMA SAINI and DUSHYANT SAINI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMVEER SAINI
[Signature]

It is for general information that I, DALIP SINGH RAWAT S/o RAJE SINGH, R/o B-Block Gali No-6, Khasra No-40/7, Indraprastha Colony, Burari, North East Delhi-110084, declare that name of mine has been wrongly written as DALIP SINGH in my PPO No. 5/052594/96 ARMY. The actual name of mine is DALIP SINGH RAWAT which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DALIP SINGH RAWAT
[Signature]

It is for general information that I, VIJAY KUMAR son of RAMPRATAP YADAV, residing at Gali No. 19, Bharat Vihar Raja Puri, Plot No. 93/94A, Flat No. 403, 3rd Floor, Block A, Uttam Nagar, West Delhi, Delhi 110059, declare that name of my minor son has been wrongly written as CHIRAG MEHTA in my minor son CHAKRESH MEHTA aged 9 years in his school records. The actual name of my minor son is CHAKRESH MEHTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature]

It is for general information that I, PARDEEP SINGH S/o AJIT KUMAR, R/o Ward No. 23, Vakil Colony, Hansi, Hisar, Haryana-125033, declare that name of mine and my mother has been wrongly written as PARDEEP and SONIYA DEVI in my Educational Documents. The actual name of mine and my mother are PARDEEP SINGH and SONIA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP SINGH
[Signature]

It is for general information that I, PRAVEENA SHARMA W/o SHRISH MUDGAL, R/o Qtr No-204/3, M A P Colony, Chandi Mandir Cantt, Panchkula, Haryana-134107, declare that name of mine has been wrongly written as SHARMA PRAVEENA SHYAMLAL in my service records. The actual name of mine is PRAVEENA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEENA SHARMA
[Signature]

It is for general information that I, PRAVEEN ALE Son of DIL BAHADUR ALE, residing at A-2/341, Phase-1, Madanpur Khadar, Sarita Vihar, South Delhi, Delhi-110076, declare that name of my father and my mother has been wrongly written as DIL BAHADUR and TARA KUMARI in my 10th and 12th Class Educational Documents. The actual name of my father and my mother are DIL BAHADUR ALE and TARA ALE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN ALE
[Signature]

It is for general information that I, VIVEK KUMAR son of Shri RAJKUMAR NAGAR, residing at House No.23, Gali No.2, Mithapur Extension Part-3, Badarpur, South Delhi, Delhi-110044, declare that name of my father has been wrongly written as RAJ KUMAR NAGAR in my 10th and 12th Class Educational Documents. The actual name of my father is RAJKUMAR NAGAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR
[Signature]

It is for general information that I, RAJ KUMAR TYAGI S/o RAGHUNATH SINGH TYAGI, R/o G-17/21, Sector-15, Rohini, Delhi, Delhi-110089, declare that name of mine and my father have been wrongly written as R K TYAGI and R S TYAGI in my Driving Licence No.-DL1119940041463. The actual name of mine and my father are RAJ KUMAR TYAGI and RAGHUNATH SINGH TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR TYAGI
[Signature]

It is for general information that I, NEETU SINGH W/o LATE SANTOSH KUMAR SINGH, R/o Vill. & PO Ropan Chhapra, Deoria, Uttar Pradesh-274502, declare that name of my minor son namely KRISHNA PRATAP SINGH, aged 13 years has been wrongly written as VEER PRATAP SINGH in his Aadhar Card No. 731879321376. The actual name of my minor son is KRISHNA PRATAP SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEETU SINGH
[Signature]

It is for general information that I, RIKHI RAM son of LEHNU RAM, residing at Village Langra, Post Office Langna, Tehsil Joginder Nagar, (221), District Mandi, Himachal Pradesh-176120, declare that name of mine has been wrongly written as REKHI RAM in my Service records. The actual name of mine is RIKHI RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIKHI RAM
[Signature]

It is for general information that I, ROSALIA SHAKUNTLA XESS W/o APOLIN TOPPO, R/o 58E, 2nd Floor, DA Block, Hari Nagar, South West Delhi, Delhi-110064, declare that name of mine has been wrongly written as ROSALIA SUKENTALA XESS in my Passport No. R2666566 and Educational Documents. The actual name of mine is ROSALIA SHAKUNTLA XESS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROSALIA SHAKUNTLA XESS
[Signature]

It is for general information that I, AMANPREET SINGH BATRA S/o KANWAL JIT SINGH BATRA, R/o UB-13, 2nd Floor, Usha Park, Hari Nagar, New Delhi-110064, declare that name of mine and my father have been wrongly written as AMANPREET SINGH and KANWALJEET SINGH in my Driving License No. P04052001253406. The actual name of mine and my father are AMANPREET SINGH BATRA and KANWAL JIT SINGH BATRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET SINGH BATRA
[Signature]

It is for general information that I, KEWLA NAND KHULBE S/o PURSHOTTAM KHULBE, residing at R.T.O. Road, Vashudevapuram, Jaideopur, Haripura Naik, Nainital Haldwani, Uttarakhand-263139, declare that name of mine and my wife have been wrongly written as KEWALA NAND and SHANTI KHULBE in my PPO No. 588450500016. The actual name of mine and my wife are KEWLA NAND KHULBE and SHANTI DEVI KHULBE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KEWLA NAND KHULBE
[Signature]

It is for general information that I, MANGAPURAM NAGENDER son of MANGAPURAM ANJIAIAH, residing at H.No.1-179/9/296/KDC, Krushi Defence Colony, Patancheru, Dist: Sangareddy, Telangana-502319, declare that name of mine and my father has been wrongly written as M.NAGENDER and ANJIAIAH in my 10th Class certificate. The actual name of mine and my father are MANGAPURAM NAGENDER and MANGAPURAM ANJIAIAH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANGAPURAM NAGENDER
[Signature]

JUNA RENEWABLE ENERGY PRIVATE LIMITED

Registered Office: J-1/37 DLF City Phase-II Gurugram Gurgaon HR-122002 IN

CIN: U40108HR2020PTC091388

Email: accounts@fourthpartner.co

सार्वजनिक नोटिस

जूना रिन्यूएबल एनर्जी प्रा. लि. पंजीकृत कार्यालय जे-1/37, 3rd फ्लोर, DLF सिटी फेज-2, नियर सिंकदरपुर मेट्रो स्टेशन, गुरुग्राम, हरियाणा-122002। भारत सरकार को विद्युत अधिनियम 2003 की धारा 164 के तहत बिजली के लाईनों या बिजली संयन्त्र के पारेषण के लिये या प्रयोजन के लिये सभी शक्तियों को प्रदान करने के लिये आवेदन करने का इरादा रखता है भारतीय टेलीग्राफ अधिनियम 1885 के तहत कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार, जो कि सरकार द्वारा स्थापित या बनाए गए टेलीग्राफ के उद्देश्य के लिए टेलीग्राफ लाईनों और पदों के रखने के संबंध में है। निम्नलिखित संचरण योजनाओं के लिये सर्वेक्षण, निर्माण, स्थापना, निरीक्षण और अन्य कार्यों का संचालन रख-रखाव और अन्य कार्यों के बाद किया जाएगा।

राजस्थान के बीकानेर जिले के PGCIL, बीकानेर -II PS में 290 MW & 45MW सौर ऊर्जा संयंत्र के लिये जूना रिन्यूएबल एनर्जी प्रा. लि. को कनेक्टिविटी सिस्टम।

1. 290 MW & 45 MW जूना रिन्यूएबल एनर्जी प्रा. लि. जिसमें बीकानेर -II PS से D/C & M/C टावर पर 220 Kv S/C की लाईन हैं (नाम मात्र वोल्टेज पर न्यूनतम 335 MW ले जाने के लिये उपयुक्त)
2. ट्रान्समिशन लाईन की लम्बाई लगभग 16.282 कि.मी. है, जिसमें से लगभग 14.461 कि.मी. D/C टावरों पर S/C के रूप में लागू किया जायेगा और बीकानेर -II PS के पास शेष 1.821 कि.मी. AL - 59 मुज कंडक्टर के साथ M/C टावरों पर S/C के रूप में लागू किया जायेगा।

उपरोक्त पारेषण परियोजना पहले से ही भारत सरकार द्वारा विद्युत मंत्रालय के माध्यम से विद्युत अधिनियम 2003 की धारा 68 के तहत फाईल संख्या CEA-PS-11-21(25) / 1 / 2018-PSPA - I Division / 78 - 79/ I / 26177/2023 दिनांक 08.02.2023 के माध्यम से अनुमोदित है। योजना के अर्न्तगत आने वाली पारेषण लाईन राजस्थान के निम्नलिखित गाँवों, कस्बों और शहरों के बीच से होकर, ऊपर से, आस-पास से गुजरेगी।

क्र. सं.	गाँवों के नाम	तहसील	जिला
1.	कावनी	कोलायत	बीकानेर
2.	जयमलसर	कोलायत	बीकानेर
3.	शरह बोरला	बीकानेर (नाल बड़ी)	बीकानेर

मार्ग संरेखण की प्रतिलिपि हस्ताक्षरित कार्यालय में उपलब्ध हैं। इस नोटिस के प्रकाशन की तारीख से दो महिने के भीतर लिखित हस्ताक्षर के तहत कार्यालय में आम जनता को अवलोकन/प्रतिनिधित्व करने के लिये नोटिस दिया जाता है। अधिक विवरण और स्पष्टीकरण के लिये कृपया सम्पर्क करें।

व्यक्ति का नाम: गुरुदर्शन मदपुरा

पदनाम: ओपन एक्सेस प्रोजेक्ट्स

पता: जे-1/37, 3rd फ्लोर, DLF सिटी फेज-2, नियर सिंकदरपुर मेट्रो स्टेशन, गुरुग्राम, हरियाणा-122002

ई-मेल/फोन नं. -gurudarshan.madapura@fourthpartner.co / +91 9108456345

नैशनल कोमोडिटी विलअरिंग लिमिटेड

आकृति कॉर्पोरेट पार्क, 1 ली मंजिला, जी.ई.गार्डन के पास, एल.बी.एस.मार्ग, कांजुरमार्ग (पश्चिम), मुंबई-400 078

CIN : U51909MH2003PLC140116

सेब के अनुमोदन के तहत, नैशनल कोमोडिटी एंड डेरिवेटिव्स एक्सचेंज लिमिटेड (एनसीडीईएक्स) के उप नियमों में निम्नलिखित संशोधन किया जाना प्रस्तावित है, सूचना/सार्वजनिक टिप्पणी/आलोचना के लिए, प्रतिभूति संविदाओं (विनियम) नियम 1957 के नियम 18 के अनुसार प्रकाशित किये गये हैं। एनसीडीईएक्स के उप-नियमों में प्रस्तावित संशोधनों पर यदि किसी व्यक्ती की कोई टिप्पणी /प्रेक्षण हो तो, वे उसे प्रकाशन की तारीख से पंद्रह दिनों के अंदर, एनसीडीईएक्स को gazette@ncdex.com पर भेज सकते हैं, उक्त पंद्रह दिनों के पश्चात प्राप्त प्रेक्षणों पर विचार नहीं किया जायेगा. पंद्रह दिनों की समाप्ति पर, सेबी के अनुमोदन के तहत ड्राफ्ट तुरंत विचाराधीन ले लिया जायेगा.

नैशनल कोमोडिटी एंड डेरिवेटिव्स एक्सचेंज लिमिटेड के उप-नियमों में प्रस्तावित संशोधन.

1. संक्षिप्त शीर्षक एवं प्रारंभ :

ए. यह संशोधन एनसीडीईएक्स उप-नियम (संशोधन) 2023 कहा जायेगा.

बी. भारत के राजपत्र में अधिसूचना की तारीख से यह प्रभावी किया जायेगा.

2. उप नियम 5 के अंतर्गत वर्तमान खंड 5.2 में निम्नलिखित संशोधन अधिसूचित किये गये हैं :
- ए. वर्तमान उप खंड 11 के पश्चात निम्नानुसार नया उप खंड 12 शामिल किया जाये :
12. सेबी द्वारा समय-समय पर निर्धारित किये गये अनुसार तरीके से और जैसा आवश्यक समझा जाए सभी सदस्य, उनके ग्राहकों के निधियों के चलित खाते के आवधिक निपटान के संबंध में सभी वचनबद्धताओं का पालन करेंगे."
- बी. नये जोड़े गए उप खंड 12 के पश्चात निम्नानुसार नया उप खंड 13 शामिल किया जाय :
13. सेबी द्वारा समय-समय पर निर्धारित किये गये अनुसार तरीके से और जैसा आवश्यक समझा जाय, एक्सचेंज द्वारा, ट्रेडिंग सदस्य (ओं) द्वारा ग्राहक प्रतिभूतियों और/या निधियों के संचलन के संबंध में मापदंड, प्रक्रिया, दिशानिर्देश जारी किये जा सकते हैं।
3. उप नियम 7 के अंतर्गत वर्तमान खंड 7.1 में निम्नलिखित संशोधनों को अधिसूचित किया गया है:
- ए. वर्तमान उप खंड 2 में, "मापदंडों को निर्धारित करेंगे" शब्दों से पहले तथा "अल्गोरिदमिक ट्रेडिंग और" शब्दों के पश्चात, नये शब्द तथा प्रतीक "/या ट्रेडिंग के लिए अल्गोरिदमिक नीतियों के संबंध में कोई अन्य सिस्टम्स और प्रक्रिया. एक्सचेंज" को शामिल किया जाए।
- बी. वर्तमान उप खंड 2 में, "सेबी द्वारा निर्देशित किये अनुसार" शब्दों से पहले और "प्रक्रियाओं, शर्तों तथा निबंधनों" शब्दों तथा प्रतीक के पश्चात, वर्तमान शब्दों "समय-समय पर" को हटा दिया जायेगा।
- सी. वर्तमान उप खंड 2 में, "सेबी द्वारा समय-समय पर" शब्दों के पश्चात, नये शब्द तथा प्रतीक "इस संबंध में जैसा उचित समझा जाय. सदस्यों द्वारा केवल ऐसे सॉफ्टवेयर का उपयोग किया जायेगा जो, सेबी और/या एक्सचेंज द्वारा निर्धारित शर्तों तथा निबंधनों एवं मापदंडों और प्रक्रियाओं के पालन द्वारा अनुमत किये गये हों" शामिल किये जाएं।
- डी. वर्तमान उप खंड 3 में, वर्तमान शब्द "और" को "साइबर समुत्थान पॉलिसी के अनुरूप शब्दों से पहले तथा "साइबर सुरक्षा के लिए शर्तों" शब्दों के पश्चात, नये प्रतीक, द्वारा प्रतिस्थापित किया जाए।
- इ. वर्तमान उप खंड 3 में, "सेबी द्वारा समय-समय पर" शब्दों तथा प्रतीक से पहले तथा "साइबर समुत्थान पॉलिसी" शब्दों के पश्चात, वर्तमान शब्द "जैसा भी निर्देशित किया जाय" को नये शब्दों तथा प्रतीक "या डील करने या तकनीकी विच्छेद, साइबर सुरक्षा या तकनीकी आउटटेज सहित मगर सीमित नहीं एक्सचेंज के नियंत्रण के से बाहर कारणों के लिए अपेक्षित कोई ऐसी अन्य पॉलिसी, प्रक्रिया या फ्रेमवर्क या मानक परिचालन प्रक्रिया या ट्रेडिंग सदस्य द्वारा उपलब्ध कराई जानेवाली सेवा में विच्छेद के संचलन के लिए अन्य पद्धतियां या सदस्य की ट्रेडिंग सिस्टम में तकनीकी खराबी सहित" को शामिल किया जाए।
4. उप नियम 11 के अंतर्गत खंड 11.1 में निम्नलिखित संशोधनों को अधिसूचित किया गया है:
- ए. वर्तमान उप खंड 3 में, "तथा निवेशकर्ता को स्वीकार्य" शब्दों से पहले और "शिकायत निवारण द्वार" शब्दों के पश्चात वर्तमान शब्द "समिति" को नये शब्द "पैनल" के साथ प्रतिस्थापित किया जायेगा।
- बी. वर्तमान उप खंड 6 में, "शिकायत निवारण के आदेश के साथ" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पैनल" के साथ प्रतिस्थापित किया जायेगा।
- सी. वर्तमान उप खंड 8 में, "से अभिप्रेत से निहित एक समिति" शब्दों के पहले और "शिकायत निवारण" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पैनल" द्वारा प्रतिस्थापित किया जायेगा।
- डी. वर्तमान उप खंड 8 में, "स्वतंत्र व्यक्तियों द्वारा निहित या" शब्दों से पहले और "शिकायत निवारण समिति से अभिप्रेत एक" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पैनल" के साथ प्रतिस्थापित किया जायेगा।
- इ. वर्तमान उप खंड 10 में, "एक्सचेंज का (जीआरसी)" शब्दों तथा प्रतीक से पहले तथा "शिकायत निवारण का" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पैनल" के साथ प्रतिस्थापित किया जायेगा।
- एफ. वर्तमान उप खंड 10 में, "एक्सचेंज की शिकायत निवारण समिति" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।
5. उप नियम 11 के अंतर्गत वर्तमान खंड 11. ए में, "तथा विवाचन दर्ज करना" शब्द तथा प्रतीक से पहले और "को आवेदन करने के लिए अपेक्षित" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।
6. उप नियम 11 के अंतर्गत वर्तमान खंड 11.1 सी में निम्नलिखित संशोधनों को अधिसूचित किया गया है:
- ए. वर्तमान उप खंड 1 में, "ई-मेल या आईएससी को लिखित में" शब्दों से पहले और "सेबी शिकायत निवारण सिस्टम) या के जरिए" शब्दों तथा प्रतीक के पश्चात, नये शब्द "एक्सचेंज द्वारा उपलब्ध करायी गयी ऑन लाइन वेब आधारित शिकायत निवारण सिस्टम या के जरिए" को शामिल किया जायेगा।
- बी. वर्तमान उप खंड 3 में, "शिकायत निवारण के लिए (जीआरसी)" शब्दों तथा प्रतीकों से पहले तथा "शिकायत निवारण को संदर्भित किया जाय" शब्दों के पश्चात, वर्तमान "समिति" शब्द को नये शब्द "पैनल" के साथ प्रतिस्थापित किया जाए।
- सी. वर्तमान उप खंड 3 में, "शिकायत निवारण के लिए (जीआरसी)" शब्दों तथा प्रतीकों से पहले तथा "शिकायत निवारण समिति को संदर्भित किया जाय" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।

- डी. वर्तमान उप खंड 5 में, "(जीआरसी), कारणों को रिकॉर्ड करने के पश्चात" शब्द तथा प्रतीक के पहले तथा "शिकायत निवारण को संदर्भित किया जाय" शब्दों के पश्चात, वर्तमान "समिति" शब्द को नये शब्द "पॅनल" के साथ प्रतिस्थापित किया जाए।
- इ. वर्तमान उप खंड 5 में, "कारणों को रिकॉर्ड करने के पश्चात" शब्दों तथा प्रतीक के पहले तथा "शिकायत निवारण समिति को संदर्भित किया जाय" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।
- एफ. वर्तमान उप खंड 5 के पश्चात निम्नानुसार नया उप खंड 6 शामिल किया जायेगा :
- "6. समय-समय पर सेबी द्वारा निर्धारित और जैसा आवश्यक समझा जाय, एक्सचेंज द्वारा, निवेशकर्ता की शिकायतों के निवारण के लिए एक ऑनलाइन रचनातंत्र की सुविधा उपलब्ध करायी जा सकती है।
- जी. वर्तमान उप खंड 6 के पश्चात निम्नानुसार नया उप खंड 7 शामिल किया जायेगा :
- "7. एक्सचेंज द्वारा समय समय पर, निवेशकर्ता शिकायतों के निवारण के लिए ऑनलाइन रचनातंत्र सहित शिकायत निवारण के संबंध में निवेशकर्ताओं की जागरूकता बढ़ाने के लिए आवश्यक कदम उठा सकते हैं।
- एच. वर्तमान उप खंड 7 के पश्चात निम्नानुसार नया उप खंड 8 शामिल किया जायेगा:
- "8. बाजार प्रतिभागियों की जानकारी के लिए, जैसा लागू हो या सेबी और/या अन्य किसी अधिकारिक सांविधिक प्राधिकारी द्वारा निर्धारित किये अनुसार, एक्सचेंज ऐसे सार्वजनिक डिस्क्लोजर्स करेंगे।
7. उप नियम 11 के अंतर्गत वर्तमान खंड 11.1 डी में, शीर्षक में दिखनेवाले निम्नलिखित संशोधनों को अधिसूचित किया गया है :
- ए. "शिकायत निवारण" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पॅनल" के साथ प्रतिस्थापित किया जायेगा।
- बी. "शिकायत निवारण समिति" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।
8. उप नियम 11 के अंतर्गत वर्तमान खंड 11.1 डी में, निम्नलिखित संशोधनों को अधिसूचित किया गया है:
- ए. "ऐसे क्षेत्रों में जहां आवश्यक हो" शब्दों से पहले और "संबद्ध प्राधिकारी संगठित करेंगे" शब्दों के पश्चात, शब्द "जीआरसी" में वर्ण "सी" को नये वर्ण "पी" के साथ प्रतिस्थापित किया जायेगा।
- बी. वर्तमान उप खंड 1 में, "समय-समय पर सेबी द्वारा" शब्दों और प्रतीक से पहले और संबद्ध प्राधिकारी जीआरसी का गठन करेंगे "शब्दों के पश्चात, वर्तमान शब्द "ऐसे क्षेत्रों में जैसा आवश्यक या पहचाने गये" को नये शब्दों "निवेशकर्ता शिकायतों के निवारण के लिए, जो निर्धारित तरीके से कार्य करेगा" द्वारा प्रतिस्थापित किया जायेगा।
- सी. वर्तमान उप खंड 1 में, "समय-समय पर" शब्दों तथा प्रतीक से पहले और "जैसा आवश्यक हो या सेबी द्वारा पहचाना गया हो" शब्दों के पश्चात, नये शब्दों "और/या एक्सचेंज" को शामिल किया जाये।
- डी. वर्तमान उप खंड 2 में, "ऐसे व्यक्ति शामिल होंगे" शब्दों से पहले और "दि" शब्द के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- इ. वर्तमान उप खंड 2 में, "ऐसे के साथ ऐसे व्यक्तियों" शब्दों से पहले और "जीआरसी में समाविष्ट होंगे" शब्दों के पश्चात, वर्तमान शब्द "ऑफ" हो हटा दिया जायेगा।
- एफ. वर्तमान उप खंड 3 में, "के सदस्यों को लागू होगा" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- जी. वर्तमान उप खंड 4 में, "के संयोजन में" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एच. उप खंड 4 के अंतर्गत वर्तमान उप-उप खंड ए में, "एकल व्यक्ति शामिल होगा" शब्दों से पहले और शब्द "दि" के पश्चात, शब्द "जीआरसी" के वर्ण "सी" के नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- आई. उप खंड 4 के अंतर्गत वर्तमान उप-उप खंड बी में, "में कम से कम एक तकनीकी विशेषज्ञ शामिल होगा" शब्दों से पहले और "इसके अलावा, तीन सदस्य" शब्दों तथा प्रतीक के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पॅनल" द्वारा प्रतिस्थापित किया जायेगा।
- जे. उप खंड 4 के अंतर्गत वर्तमान उप-उप खंड सी में, "के साथ जुड़ा हुआ नहीं होगा" शब्दों से पहले और और "का सदस्य" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- के. उपखंड 4 के अंतर्गत वर्तमान उप-उप खंड डी में, "सदस्य, तथापि, कोई विवाचक/एप्प्लेट" शब्दों तथा प्रतीक से पहले और "एक्सचेंजों द्वारा सूचीबद्ध किया जायेगा" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एल. उप खंड 4 के अंतर्गत वर्तमान उप-उप खंड डी में, "सदस्य" शब्द तथा प्रतीक से पहले और "एप्प्लेट विवाचक को के रूप में सूचीबद्ध किया जायेगा" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
9. उप नियम 11 के अंतर्गत वर्तमान खंड 11.1इ में, शीर्षक में दिखनेवाले "के जरिए शिकायत निवारण" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
10. उप नियम 11 के अंतर्गत वर्तमान खंड 11.1 इ में, निम्नलिखित संशोधनों को अधिसूचित किया जाय:

- ए. वर्तमान उप खंड 1 में, "(जीआरसी) को एक समय अनुमत किया जायेगा" शब्दों तथा प्रतीक के पहले और "शिकायत निवारण" शब्दों के पश्चात, वर्तमान शब्द "समिति" को नये शब्द "पॅनल" द्वारा प्रतिस्थापित किया जायेगा।
- बी. वर्तमान उप खंड 1 में, "को 15 कार्यकारी दिनों का समय अनुमत किया जायेगा" शब्दों तथा प्रतीकों से पहले और "शिकायत निवारण समिति" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- सी. वर्तमान उप खंड 2 में, "अतिरिक्त जानकारी आवश्यक" शब्दों तथा प्रतीक से पहले और "यदि" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- डी. वर्तमान उप खंड 2 में, "एक्सचेंज से उपलब्ध कराने का अनुरोध कर सकते हैं" शब्दों से पहले और "यदि अतिरिक्त जानकारी आवश्यक हो तो" शब्दों तथा प्रतीक के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- इ. वर्तमान उप खंड 2 में, "30 कार्य दिनों से अधिक नहीं" शब्दों और प्रतीक से पहले और "कि शिकायत के संकल्प के लिए" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एफ. वर्तमान उप खंड 3 में, "दोहरा दृष्टिकोण अपनायेंगे" शब्दों से पहले शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- जी. वर्तमान उपखंड 4 में, "वह दावा मूल्य सुनिश्चित करेगा" शब्दों से पहले और "समाधान प्रक्रिया के जरिए निवारण" शब्दों तथा प्रतीक के पश्चात, शब्द "जीआरसी" के वर्ण "सी" के नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एच. वर्तमान उप खंड 5 में, "और मामले जहां दावा स्वीकार्य हो" शब्दों से पहले और "की कार्यवाही का समापन" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- आई. वर्तमान उप खंड 6 में, "एक्सचेंज के विवाचन रचना तंत्र का उपयोग करेंगे" शब्दों से पहले और "की संस्तुति से संतुष्ट नहीं" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- जे. वर्तमान उप खंड 6 में, "संस्तुति या ऐसे समय के अंदर" शब्दों से पहले और "की तारीख से तीन माह तक" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- के. वर्तमान उप खंड 7 में, "आदेश तथा स्वीकार्य दाव मूल्य" शब्दों से पहले और "के विरुद्ध विवाचन को चुनना" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एल. वर्तमान उप खंड 8 में, "साइटिंग" "जानकारी का अभाव और" शब्दों से पहले और "के द्वारा शिकायत का निपटान नहीं किया जायेगा" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एम. वर्तमान उप खंड 8 में, "वह अपनी सिफारिशें देगा" शब्दों से पहले और "मामले की जटिलता" शब्दों और प्रतीकों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- एन. वर्तमान उप खंड 9 में, "संबंधित द्वारा वहन किया जायेगा" शब्दों से पहले और "का व्यय" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- ओ. वर्तमान उपखंड 10 में, "के साथ परामर्श में सदस्य" शब्दों से पहले और "के लिए नियमित प्रशिक्षण कार्यक्रम आयोजित करेंगे" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- पी. वर्तमान उप खंड 11 में, "रचना तंत्र, की समयावधि" शब्दों तथा प्रतीक से पहले और "बिना जाने विवाचन आवेदन प्राप्त किया गया" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
11. उप नियम 11 के अंतर्गत खंड 11.2 के वर्तमान उप खंड 1 ए में, "के निर्देशों या आदेश के विरुद्ध सदस्य" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
12. उप नियम 11 के अंतर्गत वर्तमान खंड 11.5 में निम्नलिखित संशोधन अधिसूचित किये गये हैं:
- ए. वर्तमान उप खंड 1 में, "रचनातंत्र, विवाचन तथा अपील कार्यवाहियों में" शब्दों तथा प्रतीक से पहले और "में अपनाई जानेवाली कार्यवाही" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- बी. वर्तमान उप खंड 21 में, "विवाचन" शब्दों तथा प्रतीकों से पहले और "सुविधा के लिए विनियमों के अंदर" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
13. उप नियम 11 के अंतर्गत वर्तमान खंड 11.5 बी में, शीर्षक में दिखनेवाले शब्दों "सदस्यों" शब्दों से पहले और "का सूचीकरण" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
14. उप नियम 11 के वर्तमान खंड 11.5 बी में निम्नलिखित संशोधन अधिसूचित किये गये हैं :
- ए. "सदस्यों, तथापि, कोई विवाचक/एप्पलेट नहीं" शब्दों तथा प्रतीकों से पहले और "एक्सचेंज सूचीबद्ध करेंगे" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।
- बी. "सदस्यों" शब्दों तथा प्रतीक से पहले और "विवाचक को सूचीबद्ध किया जायेगा" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।

25. उप नियम 11 के अर्तगत वर्तमान खंड 11.15 में, वर्तमान उप-उप खंड ii में, "के आदेश के अनुरूप एक विवाचन संदर्भ" शब्दों के पश्चात, शब्द "जीआरसी" के वर्ण "सी" को नये वर्ण "पी" द्वारा प्रतिस्थापित किया जायेगा।

दिनांक : May 08, 2023

श्री अरुण रास्ते

स्थान : Mumbai.

MD& CEO

NCDEX

नेशनल कमोडिटी क्लियरिंग लिमिटेड

आकृति कॉर्पोरेट पार्क, पहिला मजला, जी.ई.गार्डन के पास, एल.बी.एस.मार्ग, कांजुरमार्ग (पश्चिम), मुंबई-400 078
CIN : U74992MH2006PLC163550

सेबी की मंजूरी के अधीन, नेशनल कमोडिटी क्लियरिंग लिमिटेड (एनसीसीएल) के नियमों और उपनियमों में निम्नलिखित संशोधन करने का प्रस्ताव है। प्रस्तावित संशोधन सूचना/सार्वजनिक टिप्पणियों/आलोचना के लिए प्रतिभूति अनुबंध (विनियमन) नियम, 1957 के नियम 18 के अनुसार प्रकाशित किए जाते हैं। एनसीसीएल के नियमों और उपनियमों में प्रस्तावित संशोधनों पर कोई टिप्पणी/टिप्पणियां रखने वाला कोई भी व्यक्ति इस प्रकाशन की तारीख से पंद्रह दिनों के भीतर एनसीसीएल को compliance@nccl.co.in पर भेज सकता है। उक्त पन्द्रहवें दिन के पश्चात प्राप्त अभ्युक्तियों पर विचार नहीं किया जायेगा। पंद्रह दिनों की समाप्ति के तुरंत बाद मसौदे पर विचार किया जाएगा।

ए) नेशनल कमोडिटी क्लियरिंग लिमिटेड के उपनियमों में प्रस्तावित संशोधन

1. संक्षिप्त शीर्षक और प्रारंभ

(1) इस संशोधन को एनसीसीएल उपनियम (संशोधन), 2023 कहा जाएगा।

(2) यह भारत के राजपत्र में अधिसूचना की तारीख से प्रभावी होगा।

2. उपनियम 9.1 के तहत मौजूदा उप खंड 9.1.1 के बाद एक नोट डालने का प्रस्ताव है:

"नोट: उपरोक्त के पूर्वाग्रह के बिना, समाशोधन निगम समय-समय पर सेबी और/या समाशोधन निगम द्वारा निर्धारित नियमों और शर्तों के अधीन सूचकांक वायदा और इसमें अंतर्निहित घटकों या इसके प्रकारों के बीच क्रॉस मार्जिन लाभ प्रदान कर सकता है।"

3. उपनियम 9.1 के तहत मौजूदा उप खंड 9.1.3 के बाद 9.1.4 के रूप में एक नया उप खंड जोड़ा गया है:

"9.1.4 प्रत्येक सदस्य अपने पास रखे गए कोलेटरल को अलग-अलग, निगरानी और रिपोर्ट करेगा, जैसा कि समय-समय पर समाशोधन निगम और/या सेबी द्वारा निर्धारित किया जा सकता है"।

4. उपनियम 9.1 के तहत नए जोड़े गए उप खंड 9.1.4 के बाद 9.1.5 के रूप में एक नया उप खंड जोड़ा गया है:

"9.1.5 समाशोधन सदस्य/ग्राहक द्वारा जमा किए गए संपार्श्विक का आवंटन, इसका मूल्यांकन, उक्त संपार्श्विक को मार्जिन आवश्यकता के लिए अवरुद्ध करने का तरीका और इस तरह के संपार्श्विक की निकासी समय-समय पर सेबी और/या समाशोधन निगम द्वारा निर्धारित तरीके से होगी। समय"।

5. उपनियम 9.1 के तहत नए जोड़े गए उप खंड 9.1.5 के बाद 9.1.6 के रूप में एक नया उप खंड डाला गया है:

"9.1.6 सदस्यों द्वारा किसी भी झूठे आवंटन को उल्लंघन माना जाएगा और सदस्यों के खिलाफ अनुशासनात्मक कार्रवाई की जाएगी"

6. उपनियम 9.7 के तहत मौजूदा उप खंड 9.7.3 में, इटैलिक में निम्नलिखित वाक्य".... समय-समय पर सेबी के निर्देशों के अनुसार" शब्दों के बाद डाला जाता है।

"वैकल्पिक उपकरण ऐसे होंगे जो मैचबुक को पुनः प्राप्त करने के लिए डिफॉल्ट प्रबंधन प्रक्रिया के तहत क्लियरिंग कॉरपोरेशन द्वारा नियोजित किए जा सकते हैं और/या सेबी द्वारा निर्धारित किए जा सकते हैं।"

7. उपनियम 10.2 के तहत मौजूदा उप खंड 10.2.3 के बाद 10.2.4 के रूप में एक नया उप खंड जोड़ा गया है:

"10.2.4 ट्रेडिंग सदस्य या उसके घटकों द्वारा चूक के मामले में, समाशोधन सदस्य ऐसी प्रक्रिया का पालन करेगा जो सेबी द्वारा निर्दिष्ट की जा सकती है और अन्य घटकों और समाशोधन निगम के प्रति अपने दायित्व को पूरा करना जारी रखेगा।"

8. उपनियम 10.14 के तहत मौजूदा उप खंड 10.14.1 के बाद 10.14.2 के रूप में एक नया उप खंड जोड़ा गया है:

"10.14.2 जब एक घटक द्वारा एक समाशोधन सदस्य के खिलाफ शिकायत दर्ज की जाती है और ऐसे समाशोधन सदस्य द्वारा अपने व्यवहार में या अपने दायित्वों को पूरा करने के लिए संतोषजनक ढंग से प्रदर्शन करने में विफल होने पर, ऐसी शिकायत संबंधित सदस्य के साथ की जाएगी और उक्त शिकायत के अनुसूचित रहने पर, उसे शिकायत निवारण समिति या ऐसी अन्य समिति के समक्ष शिकायत के निवारण के लिए समाशोधन निगम और/या सेबी द्वारा समय-समय पर निर्दिष्ट प्रक्रिया के अनुसार रखा जाएगा,

स्पष्टीकरण (1):

इस खंड के प्रयोजन के लिए, "घटक" शब्द का अर्थ कस्टोडियल पार्टिसिपेंट या ट्रेडिंग सदस्य होगा, जैसा कि मामला हो सकता है, जिसके निर्देशों पर और/या जिसके खाते में क्लियरिंग सदस्य सौदों को साफ और व्यवस्थित करता है।

स्पष्टीकरण (2):

इस खंड के प्रयोजन के लिए, "कस्टोडियल पार्टिसिपेंट" शब्द का अर्थ क्लियरिंग सदस्य काय प्रत्यक्ष घटक/ग्राहक होगा।

9. मौजूदा उप उप खंड (ई) में उप खंड 13.7.1 के तहत उप कानून 13.7 के तहत, इटैलिक में निम्नलिखित शब्द उप उप खंड (ई) के नीचे नोट में प्रविष्टि के साथ डाले गए हैं:

ए) नए शब्द, "उच्चतर," शब्दों के बाद डाला गया," .. अन्य खंड के कोर एसजीएफ और," और शब्दों से पहले, "रु. 100 करोड़)...."

बी) वाक्य के साथ नए शब्द, "या महत्वपूर्ण संचालन और सेवाओं को व्यवस्थित रूप से बंद करने की दिशा में पूंजी की आवश्यकता" शब्दों के बाद डाला गया, "रु. 100 करोड़" और शब्दों से पहले, "सभी खंडों के एमआरसी के योग के लिए खंड एमआरसी के अनुपात के बराबर।"

सी) वाक्य के साथ नए शब्द, "या महत्वपूर्ण संचालन और सेवाओं को व्यवस्थित रूप से बंद करने के लिए पूंजी की आवश्यकता, जो भी अधिक हो" शब्दों के बाद 'नोट' में डाला गया है, "सेबी ने कहा है कि उक्त 100 करोड़ रुपये" और इससे पहले शब्दों में, "केवल समाशोधन निगम संसाधनों के शेष होने पर ही बाहर रखा जाना है..... "

10. उपनियम 15 के तहत मौजूदा उप खंड 15.1 के बाद 15.2 के रूप में एक नया उप खंड जोड़ा गया है:

"15.2 समाशोधन निगम द्वारा प्रकटीकरण

समाशोधन निगम इस तरह के प्रकटीकरण को या तो स्वयं या सेबी द्वारा या किसी वैधानिक, नियामक या सरकारी प्राधिकरणों के निर्देशों पर आवश्यक हो सकता है।

बी) नेशनल कमोडिटी क्लियरिंग लिमिटेड के नियमों में प्रस्तावित संशोधन

1. संक्षिप्त शीर्षक और प्रारंभ

(1) इस संशोधन को एनसीसीएल उपनियम (संशोधन), 2023 कहा जाएगा।

(2) यह भारत के राजपत्र में अधिसूचना की तारीख से प्रभावी होगा।

2. नियम 4 के तहत मौजूदा उप खंड 4.10 के बाद 4.11 के रूप में एक नया उप खंड जोड़ा गया है:

"4.11 बोर्ड, एनसीसीएल के महत्वपूर्ण संचालन और सेवाओं को बंद करने की स्थिति में, सेबी द्वारा समय-समय पर निर्धारित ढांचे का पालन करेगा।"

Place: Mumbai.

RAJIV RELHAN

Date: 4th May, 2023

MD & CEO

JUNA RENEWABLE ENERGY PRIVATE LIMITED

Registered Office: J-1/37 DLF City Phase-II Gurugram Gurgaon HR-122002 IN

CIN: U40108HR2020PTC091388

Email: accounts@fourthpartner.co

PUBLIC NOTICE

Juna Renewable Energy Pvt. Ltd. having its registered office at J-1/37, 3rd Floor, DLF City Phase-II Near Sikanderpur Metro Station, Gurugram, Haryana-122002 intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the Placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained by the Government or to be so established or maintained and will undertake the Survey, Construction, Installation, Inspection, erection and other works to be followed by Commissioning, Operation, Maintenance and other works for the following transmission schemes.

Connectivity system to M/s Juna Renewable Energy Pvt. Ltd for its 290 MW & 45MW Solar Power Plant is in PGCIL, Bikaner-II, Rajasthan.

1. 290 MW & 45 MW Juna Renewable Energy Pvt. Ltd – Bikaner-II PS is on 220 kV S/c line on D/c & M/c tower (suitable to carry minimum 335 MW at nominal voltage).
2. Length of transmission line is approx. 16.282 km out of which approx. 14.461 km would be implemented as S/c on D/c towers and balance 1.821 km near to Bikaner-II PS would be implemented as S/c on M/c towers with AL-59 Moose Conductor.

The above transmission project is already approved by the Government of India through Ministry of Power under the section 68 of the Electricity Act 2003 through File No.CEA-PS-11-21(25)/1/2018-PSPA-I Division/78-79/I/26177/2023 Dt. 08.02.2023. The transmission line covered under the scheme will pass through, over, around and between the following villages, towns and cities of Rajasthan.

S. No.	Name of Villages	Tehsil	District
1.	Kawani	Kolayat	Bikaner
2.	Jaimalsar	Kolayat	Bikaner
3.	Sharah Borla	Bikaner (Nal Badi)	Bikaner

Copy of the route alignment is available in the office of the under signed. Notice is hereby given to the general public to make observation /representation on the Proposed transmission system within two months from the date of publication of this notice to the office of the under signed in writing. For further particulars and clarifications, please contact:—

Name of person: - GURUDARSHAN MADAPURA

Designation: - Open Access Projects

Address- J-1/37, 3rd Floor, DLF City Phase-II Near Sikanderpur Metro Station, Gurugram, Haryana – 122002

Email /Phone No.: - gurudarshan.madapura@fourthpartner.co / +91 9108 456 345

NATIONAL COMMODITY & DERIVATIVES EXCHANGE LIMITED

Ackruti Corporate Park, 1st Floor, Near G.E.Garden, L.B.S. Marg, Kanjurmarg (West), Mumbai - 400 078.

CIN: U51909MH2003PLC140116

Subject to SEBI's approval, it is proposed to make the following amendments in the Bye Laws of National Commodity & Derivatives Exchange Limited (NCDEX). The proposed amendments are published as per Rule 18 of Securities Contracts (Regulation) Rules, 1957 for information/public comments/criticism. Any person having any comments/ observations on the proposed amendments to the Bye Laws of NCDEX may send the same to NCDEX at gazette@ncdex.com within fifteen days from the date of this publication. The observation received after the said fifteenth day will not be considered. The draft will be taken in to consideration immediately after expiry of fifteen days, subject to approval by SEBI.

PROPOSED AMENDMENT TO THE BYE LAWS OF THE NATIONAL COMMODITY & DERIVATIVE EXCHANGE LIMITED.

1. Short title and commencement:

- This amendment shall be called NCDEX Bye Laws (Amendment), 2023.
- It shall come into force with effect from the date of notification in Gazette of India.

2. In the existing Clause 5.2 under Bye Law 5, following amendments are notified:

- New Sub-clause 12 shall be inserted after existing Sub-clause 11 as under:

“12. The Members shall adhere to all obligations with regard to periodic settlement of running account of funds of its clients in the manner prescribed by SEBI from time to time and as may be deemed necessary.”

- New Sub-clause 13 shall be inserted after newly inserted Sub-clause 12 as under:

“13. The Exchange may prescribe norms, procedures, guidelines with regards to handling of client securities and/or funds by the Trading Member(s) in the manner prescribed by SEBI from time to time and as may be deemed necessary.”

3. In the existing Clause 7.1 under Bye Law 7, following amendments are notified:

- In the existing Sub-clause 2, new words and symbol “/or any other systems and procedures in relation to algorithmic strategies for trading. The Exchange” shall be inserted after the word “for Algorithmic trading and” and before the words “shall prescribe the norms”.
- In the existing Sub-clause 2, existing words “from time to time” shall be deleted after the words and symbol “procedures, terms and conditions” and before the words “as may be directed by SEBI”.
- In the existing Sub-clause 2, new words and symbol “in this regard and as may be deemed appropriate. The Members shall only use such software as may be permitted by adhering to terms and conditions & norms and

- procedures as prescribed by SEBI and/or Exchange.” shall be inserted after the words “by SEBI from time to time”.
- d. In the existing Sub-clause 3, existing word “and” shall be substituted with new symbol “,” after the words “and conditions for cyber security” and before the words “cyber resilience policy as may”.
 - e. In the existing Sub-clause 3, existing word “as may be directed” shall be substituted with new words and symbol “or any such other policy, procedure or framework required to deal with or overcome technical disruption, Cyber Security or technology outage including but not limited to reasons beyond the control of Exchange and shall be governed by processes and procedures as well as norms as may be prescribed” after the words “cyber resilience policy” and before the words and symbol “by SEBI from time to time.”.
 - f. In the existing Sub-clause 3, new words and symbol “Such norms may also include risk reduction framework or standard operating procedures or other methodologies for handling disruptions in the services provided by the trading members or including technology glitches in the trading system of the Members.” shall be inserted after the words and symbol “by SEBI from time to time.”.
4. In the existing Clause 11.1 under Bye Law 11, following amendments are notified:
- a. In the existing Sub-clause 3, existing word “Committee” shall be substituted with new word “Panel” after the words “by the Grievance Redressal” and before the words “and admissible to the Investor”.
 - b. In the existing Sub-clause 6, existing word “Committee” shall be substituted with new word “Panel” after the words “with the Order of Grievance Redressal”.
 - c. In the existing Sub-clause 8, existing word “Committee” shall be substituted with new word “Panel” after the words “Grievance Redressal” and before the words “shall mean a Committee consisting”.
 - d. In the existing Sub-clause 8, existing word “Committee” shall be substituted with new word “Panel” after the words “Grievance Redressal Committee shall mean a” and before the words “consisting of Independent persons or”.
 - e. In the existing Sub-clause 10, existing word “Committee” shall be substituted with new word “Panel” after the words “of the Grievance Redressal” and before the words and symbols “of the Exchange (GRC)”.
 - f. In the existing Sub-clause 10, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Redressal Committee of the Exchange”.
5. In the existing Clause 11.A under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “required for making application to” and before the words and symbol “and filing Arbitration.”.
6. In the existing Clause 11.1C under Bye Law 11, following amendments are notified:
- a. In the existing Sub-clause 1, new words “online web based Complaints Redressal System provided by the Exchange or through” shall be inserted after the words and symbols “(SEBI Complaints Redress System) or through” and before the words “Email or in writing to the ISCs”.
 - b. In the existing Sub-clause 3, existing word “Committee” shall be substituted with new word “Panel” after the words “referred to the Grievance Redressal” and before the words and symbols “(GRC) for redressal of the complaint.”.
 - c. In the existing Sub-clause 3, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “referred to the Grievance Redressal Committee” and before the words and symbol “for redressal of the complaint.”.
 - d. In the existing Sub-clause 5, existing word “Committee” shall be substituted with new word “Panel” after the words “referred to the Grievance Redressal” and before the words and symbol “(GRC), after recording the reasons”.
 - e. In the existing Sub-clause 5, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “referred to the Grievance Redressal Committee” and before the words and symbol “, after recording the reasons”.
 - f. New Sub-clause 6 shall be inserted after existing Sub-clause 5 as under:

“6. The Exchange may facilitate an online mechanism for redressal of investor grievances as may be prescribed by SEBI from time to time and as may be deemed necessary.”.
 - g. New Sub-clause 7 shall be inserted after newly inserted Sub-clause 6 as under:

“7. The Exchange shall from time to time take necessary steps to increase investors awareness with respect to grievance redressal including online mechanism for redressal of Investor Grievances.”

- h. New Sub-clause 8 shall be inserted after newly inserted Sub-clause 7 as under:
- “8. The Exchange shall make such public disclosures for the information of market participants as may be applicable or prescribed by SEBI and/or any statutory authority having jurisdiction.”
7. In the existing Clause 11.1D under Bye Law 11, following amendments are notified appearing in the title:
- The existing word “COMMITTEE” shall be substituted with new word “PANEL” after the words “GRIEVANCE REDRESSAL”.
 - The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “GRIEVANCE REDRESSAL COMMITTEE”.
8. In the existing Clause 11.1D under Bye Law 11, following amendments are notified:
- In the existing Sub-clause 1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Relevant Authority shall constitute” and before the words “in such regions as may be necessary or”.
 - In the existing Sub-clause 1, existing words “in such regions as may be necessary or identified” shall be substituted with new words “to resolve investor grievances which shall function in the manner as may be prescribed” after the words “Relevant Authority shall constitute GRC” and before the words and symbol “by SEBI from time to time.”
 - In the existing Sub-clause 1, new words “and/or Exchange” shall be inserted after the words “be necessary or identified by SEBI” and before the words and symbol “from time to time.”
 - In the existing Sub-clause 2, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “The” and before the words “shall comprise of such persons”.
 - In the existing Sub-clause 2, existing word “of” shall be deleted after the words “The GRC shall comprise” and before the words “such persons with such”.
 - In the existing Sub-clause 3, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “be applicable to members of”.
 - In the existing Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Composition of”.
 - In the existing Sub -sub clause a. under Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “The” and before the words “shall comprise of a single person”.
 - In the existing Sub -sub clause b. under Sub-clause 4, existing word “Committee” shall be substituted with new word “Panel” after the words and symbol “Further, the three members” and before the words “shall comprise of at least one technical expert”.
 - In the existing Sub -sub clause c. under Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “The members of” and before the words “shall not be associated with”.
 - In the existing Sub -sub clause d. under Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Exchanges shall empanel” and before the words and symbols “members, however, no arbitrator/ appellate”.
 - In the existing Sub -sub clause d. under Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “appellate arbitrator shall be empanelled as” and before the word and symbol “member.”
9. In the existing Clause 11.1E under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “GRIEVANCE REDRESSAL THROUGH” appearing in the title.
10. In the existing Clause 11.1E under Bye Law 11, following amendments are notified:
- In the existing Sub-clause 1, existing word “Committee” shall be substituted with new word “Panel” after the words “Grievance Redressal” and before the words and symbols “(GRC) shall be allowed a time of”.
 - In the existing Sub-clause 1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Grievance Redressal Committee” and before the words and symbols “shall be allowed a time of 15 working”.
 - In the existing Sub-clause 2, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “If” and before the words and symbol “needs additional information.”

- d. In the existing Sub-clause 2, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbol “needs additional information, then” and before the words “may request the Exchange to provide”.
 - e. In the existing Sub-clause 2, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “for resolution of the complaint by” and before the words and symbol “shall not exceed 30 working days”.
 - f. In the existing Sub-clause 3, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” before the words “shall adopt a two-fold approach”.
 - g. In the existing Sub-clause 4, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbol “resolved through the conciliation process,” and before the words “would ascertain the claim value”.
 - h. In the existing Sub-clause 5, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “conclusion of the proceedings of” and before the words “and in cases where claim is admissible”.
 - i. In the existing Sub-clause 6, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “not satisfied with the recommendation of the” and before the words “shall avail the arbitration mechanism of the Exchange”.
 - j. In the existing Sub-clause 6, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “three months from the date of” and before the words “recommendation or within such time”.
 - k. In the existing Sub-clause 7, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “opts for arbitration against the” and before the words “order and the claim value admissible”.
 - l. In the existing Sub-clause 8, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “complaint shall not be disposed by” and before the words and symbol “citing “lack of information and”.
 - m. In the existing Sub-clause 8, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbols “complexity of the case”. The” and before the words “shall give its recommendation”.
 - n. In the existing Sub-clause 9, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Expenses of” and before the words “shall be borne by the respective”.
 - o. In the existing Sub-clause 10, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “shall organize regular training program for” and before the words “members in consultation with”.
 - p. In the existing Sub-clause 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “arbitration application received without going through” and before the words and symbol “mechanism, the time period of”.
11. In the existing Sub-Clause 1A of Clause 11.2 under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Member against the directions or order of the”.
12. In the existing Clause 11.5 under Bye Law 11, following amendments are notified:
- a. In the existing Sub-clause 1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “The procedure to be followed in” and before the words and symbol “mechanism, in arbitration and appeal proceedings”.
 - b. In the existing Sub-clause 21, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “with in the Regulations to facilitate” and before the words and symbols “, arbitration.”.
13. In the existing Clause 11.5B under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Empanelment of” and before the words “members” appearing in the title.
14. In the existing Clause 11.5B under Bye Law 11, following amendments are notified:
- a. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “Exchanges shall empanel” and before the words and symbols “members, however, no arbitrator/ appellate”.
 - b. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “arbitrator shall be empaneled as” and before the words and symbol “member.”.
15. In the existing Clause 11.6 under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “PERSONS TO BE APPOINTED AS” and before the words and symbol “MEMBERS/ ARBITRATORS” appearing in the title.

16. In the existing Clause 11.6 under Bye Law 11, following amendments are notified:

- a. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “his possible appointment as an” and before the words and symbol “member/ arbitrator shall disclose to the”.
- b. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “he shall not be appointed as an” and before the words and symbols “member/ arbitrator.”.

17. In the existing Clause 11.6 under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “APPOINTMENT IN A REFERENCE OF THE” and before the words and symbol “MEMBER/ ARBITRATOR” appearing in the title.

18. In the existing Clause 11.6 under Bye Law 11, following amendments are notified:

- a. In the existing Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “The appointment of the” and before the words and symbol “member shall terminate if:”.
- b. In the existing Sub-sub clause a. under Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “The” and before the words and symbols “member withdraws from office for”.
- c. In the existing Sub-sub clause b. under Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbol “opinion of the Relevant Authority, the” and before the words “member becomes de jure or de facto”.
- d. In the existing Sub-sub clause c. under Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “The appointment of the” and before the words “member is terminated by the Relevant Authority”.
- e. In the existing Sub-sub clause c. under Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “termination of the appointment of the” and before the words “member from both the parties or”.
- f. In the existing Sub-sub clause d. under Sub-clause 11.8.1, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “The” and before the words and symbol “proceedings are terminated as provided for.”.

19. In the existing Clause 11.9 under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “VACANCY TO THE OFFICE OF THE” and before the words and symbol “MEMBER/ ARBITRATOR” appearing in the title.

20. In the existing Clause 11.9 under Bye Law 11, following amendments are notified:

- a. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbol “Order/ award should the office of the” and before the words and symbol “Member/arbitrator fall vacant for any reason”.
- b. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “due to the illness or death of the” and before the words and symbol “Member/arbitrator or termination of the”.
- c. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “termination of the mandate of the” and before the words and symbol “Member/ arbitrator by the Relevant Authority”.
- d. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “specified by it for appointment of the” and before the words and symbols “Member/arbitrator.”.

21. In the existing Clause 11.10 under Bye Law 11, following amendments are notified:

- a. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words and symbol “Unless otherwise agreed by parties, any” and before the words and symbol “Member/arbitrator who has been appointed”.
- b. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “vacancy to the office of the” and before the words and symbol “Member/arbitrator may repeat any”.

22. In the existing Clause 11.11 under Bye Law 11, following amendments are notified:

- a. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “An order or ruling of the” and before the words and symbol “Member/arbitrator made prior to the termination”.

- b. The existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “the order or ruling of the” and before the words and symbol “Member/arbitrator made prior to”.
23. In the existing Clause 11.15 under Bye Law 11, existing alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the words “TIME FOR COMPLETION OF” and before the word and symbol “/ARBITRATION” appearing in the title.
24. In the existing Clause 11.15 under Bye Law 11, alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “The” and before the words and symbol “shall make the order within such period”.
25. In the existing Sub-sub clause ii. in Clause 11.15 under Bye Law 11, alphabet “C” in the word “GRC” shall be substituted with new alphabet “P” after the word “an arbitration reference pursuant to an order of”.

Date: May 08, 2023

Place: Mumbai.

Mr. ARUN RASTE
MD & CEO, NCDEX

NATIONAL COMMODITY CLEARING LIMITED

Ackruti Corporate Park, 1st Floor, Near G.E.Garden, L.B.S. Marg, Kanjurmarg (West), Mumbai - 400 078.

CIN: U74992MH2006PLC163550

Subject to SEBI's approval, it is proposed to make the following amendments in the Rules & Bye Laws of National Commodity Clearing Limited (NCCL). The proposed amendments are published as per Rule 18 of Securities Contracts (Regulation) Rules, 1957 for information/public comments/criticism. Any person having any comments/ observations on the proposed amendments to the Rules & Bye Laws of NCCL may send the same to NCCL at compliance@nccl.co.in within fifteen days from the date of this publication. The observation received after the said fifteenth day will not be considered. The draft will be taken in to consideration immediately after expiry of fifteen days’.

A. PROPOSED AMENDMENT TO THE BYE LAWS OF THE NATIONAL COMMODITY CLEARING LIMITED

1. Short title and commencement

(1) This amendment shall be called NCCL Bye Laws (Amendment), 2023.

(2) It shall come into force with effect from the date of notification in Gazette of India.

2. A note is inserted after the existing sub clause 9.1.1 under Bye Law 9.1:

“Note: Without prejudice to the above, the Clearing Corporation may provide cross margin benefit between Index futures and its underlying constituents or its variants subject to such terms and conditions as maybe prescribed by SEBI and/or the Clearing Corporation from time to time.”

3. A new sub clause as 9.1.4 is inserted after the existing sub clause 9.1.3 under Byelaw 9.1:

“9.1.4 Every member shall segregate, monitor and report the collaterals held by it in such manner as may be prescribed by the Clearing Corporation and/or SEBI from time to time”.

4. A new sub clause as 9.1.5 is inserted after the newly inserted sub clause 9.1.4 under Byelaw 9.1:

“9.1.5 Allocation of the collaterals deposited by the Clearing member/Client, its valuation, manner of blocking the said collaterals towards margin requirement and withdrawal of such collateral shall be in a manner as prescribed by SEBI and/or Clearing Corporation from time to time”.

5. A new sub clause as 9.1.6 is inserted after the newly inserted sub clause 9.1.5 under Byelaw 9.1:

“9.1.6 Any false allocation by members shall be treated as a violation and disciplinary action shall be taken against the members”

6. In the existing sub clause 9.7.3 under Bye Law 9.7, the following sentence in italics is inserted after the words “...as per directions of SEBI from time to time.”

“The alternate tools shall be such as may be employed by the Clearing Corporation and/or as prescribed by SEBI under the default management process for regaining a matchbook.”

7. A new sub clause as 10.2.4 is inserted after the existing sub clause 10.2.3 under Byelaw 10.2:

“10.2.4 In case of a default by the Trading member or its constituents, the Clearing Member shall follow such procedure as may be specified by SEBI and continue to meet its obligation towards other constituents and the Clearing Corporation.”

8. A new sub clause as 10.14.2 is inserted after the existing sub clause 10.14.1 under Byelaw 10.14:
- “10.14.2 When a complaint has been lodged by a Constituent, against a Clearing Member and upon the failure of such Clearing Member to satisfactorily perform in its dealings or meet its obligations, then such complaint shall be taken up with the concerned Clearing Member and upon the said complaint remaining unresolved, the same shall be placed before the Grievance Redressal Committee or such other Committee for redressal of the grievance in accordance with such procedure as specified by the Clearing Corporation and/or SEBI from time to time;

Explanation (1):

For the purpose of this clause, the term “Constituent” shall mean Custodial Participant or a Trading Member as the case may be on whose instructions and/or on whose account the Clearing Member clears and settles the deals.

Explanation (2):

For the purpose of this clause, the term “Custodial Participant” shall mean a direct Constituent/client of a Clearing Member.”

9. In the existing sub sub clause (e) under sub clause 13.7.1 under Bye Law 13.7, following words in italics are inserted along with the insertion in the Note below sub sub clause (e):
- New words, “higher of,” inserted after the words, “...core SGFs of other segment and,” and before the words, “Rs. 100 crores) ...”
 - New words with sentence, “or the capital requirement towards orderly winding down of critical operations and services” inserted after the words, “Rs. 100 crores” and before the words, “equal to ratio of segment MRC to sum of MRCs of all segments.”
 - New words with sentence, “or the capital requirement towards orderly winding down of critical operations and services, whichever is higher ” inserted in the ‘NOTE’ after the words, “SEBI has mandated that the said Rs.100 Crore” and before the words, “is to be excluded only when remaining Clearing Corporation resources...”

10. A new sub clause as 15.2 is inserted after the existing sub clause 15.1 under Byelaw 15:

“15.2 Disclosures by the Clearing Corporation

The Clearing Corporation shall make such disclosures in such manner either on its own or as may be required by SEBI or upon the directives of any statutory, regulatory or government authorities.”

B. PROPOSED AMENDMENT TO THE RULES OF THE NATIONAL COMMODITY CLEARING LIMITED

1. Short title and commencement

(1) This amendment shall be called NCCL Rules (Amendment), 2023.

(2) It shall come into force with effect from the date of notification in Gazette of India.

2. A new sub clause as 4.11 is inserted after existing sub clause 4.10 under Rule 4:

“4.11 The Board, in the event of winding of critical operations and services of NCCL, shall adhere to the framework as prescribed by SEBI from time to time.”

Place: Mumbai.
Date: 4th May, 2023

RAJIV RELHAN
MD & CEO